



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

### [ For Tuesday, 1st October 2024 ]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR**  
**HONOURABLE MR. JUSTICE N. UNNI KRISHNAN NAIR**

COURT NO: 2

#### [DIVISION BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>- FOR ORDERS -</b>				
1	<a href="#">WA/382/2023</a>	BHARAT DAS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR K BHUYAN MR. M U E BHUYAN MR M HAZARIKA	GA, ASSAM MR. O P BHATI (R-7) MR. A K JAIN (r-7) SC, REVENUE
2	<a href="#">I.A.(Civil)/2131/2024</a> in <a href="#">WA/7494/2024</a>	NARENDRA PRATAP SINGH AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. A M BARBHUIYA MS S R MAZARBHUIYA S. M. ZINNA	SC, HIGHER EDU. GA, ASSAM SC, AG
	<b>WITH</b> <a href="#">WA/7494/2024</a> (Filing Number)	NARENDRA PRATAP SINGH AND 2 ORS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS F	MR. A M BARBHUIYA	
3	<a href="#">I.A.(Civil)/3067/2024</a> in <a href="#">WA/9604/2024</a>	JAYANTA PAUL @ JAYANTA PAUL AND 8 ORS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR M H AHMED I AMIN MR. O ULLAH	GA, ASSAM
	<b>WITH</b> <a href="#">WA/9604/2024</a> (Filing Number)	JAYANTA PAUL @ JAYANTA PAUL AND 8 ORS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS F	MR M H AHMED	
<b>- FOR FRESH ADMISSION WITH STAY/BAIL -</b>				
4	<a href="#">WA/242/2024</a> CAVT. NO.06132/024, CAVT./613/2024	THE BRAHMAPUTRA VALLEY FERTILIZER CORPORATION LTD <b>Versus</b> BORNALI CHETIA AND 3 ORS	MR. M K CHOUDHURY MR. B SHARMA	MS S MOCHAHARI MR SISHIR DUTTA DY.S.G.I. FOR CAVEATOR MR. SIDHANT DUTTA
5	<a href="#">WA/215/2024</a> CAVT. NO. 04372/024,	THE BRAHMAPUTRA VALLEY FERTILIZER CORPORATION LIMITED <b>Versus</b> PRANJAL DUTTA AND 3 ORS.	MR. A SARMA MR. K KALITA MS G SWAMI L SANGTAM	MR. S DIHINGIA FOR CAVEATOR
6	<a href="#">WA/233/2024</a> CAVT. NO. 06122/024,	THE BRAHMAPUTRA VALLEY FERTILIZER CORPORATION LIMITED <b>Versus</b> PURABI LAHAN HANDIQUE AND 13 ORS.	MR. M K CHOUDHURY MR. B SHARMA	MR SISHIR DUTTA MS S MOCHAHARI MR. S DUTTA DY.S.G.I. FOR CAVEATOR

7	<a href="#">WA/347/2024</a>	ABDUL ADUT MULLAH <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. K N CHOUDHURY MR. R M DEKA MR. S A AHMED MR. D J DAS MS N MAHANTA N GAUTAM	SC, IRRIGATION
8	<a href="#">WP(C)/5093/2024</a> B/O	PARAMA CHUTIA AND 37 ORS <b>Versus</b> THE UNION OF INDIA AND 7 ORS	MR. K N CHOUDHURY MR. K KALITA MS G SWAMI	GA, ASSAM DY.S.G.I. SC, ECI SC. FOR MISSING AUTONOMOUS COUNCIL
<b>- FOR FRESH ADMISSION WITHOUT STAY/BAIL -</b>				
9	<a href="#">WA/90/2024</a> FIXED	UNION OF INDIA <b>Versus</b> SHRI LALCHHUANAWMA HRASHEL AND 759 OTHERS E	MR. R K D CHOUDHURY DY.S.G.I.	MR. S DAS, (R-1 to 760)
10	<a href="#">WA/288/2024</a>	RAJESH KUMAR GURUNG <b>Versus</b> UNION OF INDIA AND 2 ORS	MR B PATHAK MR V KUMAR	DY.S.G.I.
11	<a href="#">WP(C)/5116/2024</a>	GIRISH KUMAR AND 2 ORS <b>Versus</b> THE UNION OF INDIA AND 2 ORS	N. UDDIN M AHMED	DY.S.G.I.
<b>- ADMISSION WITH NOTICE SERVED - REPLY NOT FILED -</b>				
12	<a href="#">WP(C)/7498/2022</a>	GHOSHITO YEPHTO AND 34 ORS. <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. N SARKAR S BORGHAIN MS. B DEVI MR BAPLU CHAKMA	GA, ASSAM SC, K A A C
<b>- ADMISSION WITH NOTICE SERVED - REPLY FILED -</b>				
13	<a href="#">WA/314/2017</a>	GITANJALI BARUAH <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR.J I BORBHUIYA MR.L MOHAN MRS.K H CHOUDHURY MS.F BEGUM	GA, ASSAM MRS.R B BORA
14	<a href="#">WP(C)/2380/2024</a>	DR. NIRANJAN DAS <b>Versus</b> THE UNION OF INDIA AND 5 ORS	DR G J SHARMA MR D N SARMA MS B BORA MS. K DAS	MR. S S ROY (r-1,2,4,5,6) DR ANKIT TODI (R-3) DY.S.G.I.
<b>HEARING</b>				
15	<a href="#">WP(C)/259/2017</a>	SRI HARIHAR BARMAN <b>Versus</b> THE UNION OF INDIA and 4 ORS	MR. A K PURKAYASTHA MR. M BHUYAN MR. S K SINGH MR. M S ALI	MR. S C BISWAS (R-5) MS. J BORAH (R-5) MR. R KARIM (R-5) MS. U NANDA (R-5) SC, KVS ASSTT. S.G.I.
16	<a href="#">C.Ex.App./11/2019</a>	COMMISSIONER, CENTRAL GOODS AND SERVICES TAX AND CENTRAL EXCISE <b>Versus</b> M/S BHARTI AIRTEL LTD.,	MR. S C KEYAL ASSTT.S.G.I.	MR S BHARALI MR. M DAS
17	<b>WITH</b> <a href="#">C.Ex.App./7/2019</a>	M/S. BHARTI AIRTEL LTD. <b>Versus</b> THE COMMISSIONER OF CENTRAL EXCISE, GUWAHATI	MR S BHARALI MR. M DAS MR. M DAS	SC, CENTRAL EXCISE
17	<b>WITH</b> <a href="#">I.A.(Civil)/1689/2019</a> <b>in</b> C.Ex.App./7/2019	M/S. BHARTI AIRTEL LTD. <b>Versus</b> THE COMMISSIONER OF CENTRAL EXCISE	MR S BHARALI MR. M DAS	SC, CENTRAL EXCISE
18	<a href="#">ITA/5/2021</a>	PR. COMMISSIONER OF INCOME TAX, SHILLONG <b>Versus</b> SHREE PRAKASH SINGH	MR. S C KEYAL MR. S SARMA	MR B P BORAH (r-1) MR P J DUTTA (r-1) MR R S RONGHANG (r-1)
19	<a href="#">WA/55/2022</a>	THE STATE OF ASSAM, <b>Versus</b> DIPENDRA ADHIKARI AND 10 ORS. B	GA, ASSAM MR. R BORPUJARI	MR. M U MONDAL (R-1) J ISLAM (R-1) MD H R AHMED (R-1) FOR CAVEATOR

20	<a href="#">WP(C)/91/2022</a>	THE UNION OF INDIA AND 4 ORS. <b>Versus</b> VINAY KUMAR	MR H GUPTA ASSTT.S.G.I.	MR. S C KEYAL MS D CHAUDHURY MR A K PAUL MR. M DASGUPTA
	<b>WITH</b> <a href="#">I.A.(Civil)/36/2022</a> in WP(C)/91/2022	THE UNION OF INDIA AND 4 ORS. <b>Versus</b> VINAY KUMAR	MR H GUPTA ASSTT.S.G.I.	
21	<a href="#">WA/138/2022</a>	THE COMMISSIONER AND SECRETARY <b>Versus</b> KAPHOT DAM AND 7 ORS. A	MR. D SAIKIA MR. R BORPUJARI SC, REVENUE AND DISASTER MANAGEMENT DEPT MS N BORDOLOI	GA, ASSAM MR. P D NAIR (R1) MR H K J AHMED (R1) MR. A CHETRY (R-1) MR. P MAHANTA (r-1) MR. N K MURRY (R-1) MS P TOKBIPI (R-1) MS C DAS (r-1) MS. M BORGHAIN (r-1)
22	<a href="#">WA/190/2022</a>	M/S D.G. RAJ HIGHWAY SERVICES AND ANR. <b>Versus</b> THE UNION OF INDIA AND 7 ORS.	MR. P D NAIR MR G ALAM MR. H ROHMAN S R A NASER	MR. K GOGOI MR. K GOGOI SC, NF RLY
	<b>WITH</b> <a href="#">I.A.(Civil)/1551/2022</a> in WA/190/2022	M/S D.G. RAJ HIGHWAY SERVICES AND ANR. <b>Versus</b> THE UNION OF INDIA AND 7 ORS.	MR. P D NAIR MR G ALAM MR. H ROHMAN S R A NASER	SC, NF RLY

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LEAVE NOTE OF ADVOCATES FOR 01/10/2024

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1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MR. S K SAHARIAH	10-09-2024	To	21-10-2024
3)	MS. B M CHETRI	11-09-2024	To	06-11-2024
4)	J SHARMA	17-09-2024	To	04-10-2024
5)	MR. B NATH	19-09-2024	To	02-10-2024
6)	MR A TEWARI	23-09-2024	To	03-10-2024
7)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
8)	MR A GOENKA	26-09-2024	To	04-10-2024
9)	MR R GOENKA	26-09-2024	To	04-10-2024
10)	MS. S SARMA	03-10-2024	To	21-10-2024
11)	MS A.SARMA	30-09-2024	To	05-10-2024
12)	MRS A BUJARBARUAH	30-09-2024	To	05-10-2024
13)	MR. S BANIK	30-09-2024	To	01-10-2024
14)	MRS. M CHATTERJEE	30-09-2024	To	04-10-2024
15)	MRS. U CHAKRABORTY	30-09-2024	To	04-10-2024
16)	MR. A K PURKAYASTHA	30-09-2024	To	01-10-2024
17)	MR. S SHARMA	30-09-2024	To	01-10-2024
18)	MR G BAISHYA	30-09-2024	To	04-10-2024
19)	MS. B BHUYAN	30-09-2024	To	04-10-2024
20)	MR. A K BHUYAN	28-09-2024	To	16-10-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

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**[ For Tuesday,1st October 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**BEFORE:**

**HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR**

**COURT NO: 2**

**[THIS BENCH WILL SIT AFTER RISING OF  
DIVISION BENCH-I,IF TIME PERMITS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ADMISSION</b>				
1	<a href="#">WP(C)/2816/2019</a> PART-HEARD	SYED DERAZUDDIN AHMED <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. R C SAIKIA MS. B PHOM	MS. N SHYAMAL MR. U K NAIR MR. A CHETRY MR D CHAKRABORTY MR. P MAHANTA(R-7) MS C DAS(R-7) SC, SEC. EDU. SC, BTC MR. M P SHARMA
	<b>WITH</b> <a href="#">I.A.(Civil)/959/2021</a> in WP(C)/2816/2019	SYED DERAZUDDIN AHMED <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. R C SAIKIA	SC, SEC. EDU. SC, BTC
2	<a href="#">WP(C)/5179/2020</a> FIXED, WITH WP(C)/6554/2023 (D/O)	MOHMOD NADEEM <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MS. A HUSSAIN MR R ISLAM MS M DEKA	GA, ASSAM SC, SEC. EDU.
<b>ORDERS</b>				
3	<a href="#">Review.Pet./116/2023</a> FIXED, IN WP(C)/278/2022 (D/O)	MONOWAR HUSSAIN <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. I H SAIKIA MR. K KALITA MR. M R CHOUDHURY MR K KASHYAB	SC, SEC. EDU.
4	<b>WITH</b> <a href="#">WP(C)/4580/2023</a>	MONOWAR HUSSAIN <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. I H SAIKIA MR. B BORAH MR. K KALITA MR. M R CHOUDHURY MR K KASHYAB MS L HMAR	MR. A DEKA (r-5) SC, SEC. EDU.
	<b>WITH</b> <a href="#">I.A.(Civil)/3017/2023</a> in WP(C)/4580/2023	JAHANGIR SHEIKH, <b>Versus</b> MONOWAR HUSSAIN AND 4 ORS.	MR. A DEKA MS L HMAR	MR. I H SAIKIA SC, SEC. EDU.

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LEAVE NOTE OF ADVOCATES FOR 01/10/2024

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1)	MS. N M DEKA	17-07-2024	To	20-12-2024
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9)	MR R GOENKA	26-09-2024	To	04-10-2024
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17)	MR. S SHARMA	30-09-2024	To	01-10-2024
18)	MR G BAISHYA	30-09-2024	To	04-10-2024
19)	MS. B BHUYAN	30-09-2024	To	04-10-2024
20)	MR. A K BHUYAN	28-09-2024	To	16-10-2024



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**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK**

**COURT NO: 3**

**[CIVIL BENCH-II AND CRIMINAL MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
1	<a href="#">Cont.Cas(C)/290/2020</a>	HEMONTA DAS AND 4 ORS. <b>Versus</b> PRITAM SAIKIA AND 4 ORS.	MR. M DUTTA	
2	<a href="#">Cont.Cas(C)/629/2022</a>	SMT BANTI BALA NATH <b>Versus</b> B. KALYAN CHAKRAVARTHY AND 2 ORS.	MR. R SARMA	SC, SEC. EDU. SC, FINANCE DEPTT.
3	<a href="#">Cont.Cas(C)/637/2022</a>	SAMSUDDOZA MOLLAH <b>Versus</b> SMTI. SURANJANA SENAPATI, ACS	MR G U AHMED MR. R ISLAM	SC, ELEM. EDU
4	<a href="#">Cont.Cas(C)/761/2022</a>	INDIRA THAKURIA AND 3 ORS A <b>Versus</b> MAMATA HOJAI	MR. K N CHOUDHURY MR. U K BARMAN MR. R M DEKA MR H ALI MR. M MALAKAR MR. R KONWAR	MR B KAUSHIK SC, SEC. EDU.
5	<a href="#">WP(C)/7715/2022</a>	BABUL CH BORO <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MD S HOQUE MR M HOQUE MS S DEVI	SC, SEC. EDU. SC, BTC
6	<a href="#">WP(C)/5519/2023</a>	RAMESH CHAUHAN <b>Versus</b> KARBI ANGLONG AUTONOMOUS COUNCIL AND 2 ORS	MR. S UPADHAY	SC, HIGHER EDU SC, K A A C
	<b>WITH</b> <a href="#">I.A.(Civil)/2625/2024</a> <b>in</b> <a href="#">WP(C)/5519/2023</a>	RAMESH CHAUHAN, <b>Versus</b> KARBI ANGLONG AUTONOMOUS COUNCIL AND 3 ORS	MR. S UPADHAY	SC, HIGHER EDU SC, K A A C
7	<a href="#">WP(C)/1956/2024</a>	KANDARPA SAIKIA <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. A R BHUYAN MR N Z CHOUDHURY MR N A MAZARBHUIYA	SC, HIGHER EDU
	<b>WITH</b> <a href="#">WP(C)/5761/2021</a>	KANDARPA SAIKIA <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. A R BHUYAN MR. M A I HUSSAIN N ISLAM	SC, HIGHER EDU MR. S Y AHMED (R-3) MD M ISLAM (R-3)
9	<a href="#">WP(C)/2164/2024</a>	BIDISHA NATH <b>Versus</b> THE UNIVERSITY GRANTS COMMISSION (UGC) AND 2 ORS.	MR. B SAHARIA MR. A M BARBHUIYA MS A BEGUM	GA, ASSAM MS P AGARWAL (r-1) SC, U G C

10	<a href="#">WP(C)/2331/2024</a>	ARPITA CHAKRABORTY <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. H A LASKAR MS N KALITA MS D DUTTA A. H. AHMED	GA, ASSAM SC, SEC. EDU.
11	<a href="#">WP(C)/2635/2024</a>	DWIJENDRA KUMAR DAS <b>Versus</b> STATE OF ASSAM AND 4 ORS	MS. D DEKA	SC, AG (A AND E) GA, ASSAM SC, SEC. EDU. SC, FINANCE
12	<a href="#">WP(C)/2883/2024</a>	THAKUR MEDAK <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR C GOSWAMI	SC, ELEM. EDU SC, SCERT, ASSAM
13	<a href="#">WP(C)/3091/2024</a>	RAJESH YADAV <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. N BORAH N AHMED MR M.J. BHARALI	SC, ELEM. EDU SC, FINANCE
	<b>WITH</b>			
14	<a href="#">WP(C)/2948/2024</a>	BANI KANTA MORAN AND ANR <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. N BORAH G. R. SINGHA N AHMED MR M.J. BHARALI	SC, ELEM. EDU SC, FINANCE
15	<a href="#">WP(C)/3327/2024</a>	ARJUN KR CHETRI <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. R P SARMAH MS A DEKA	SC, ELEM. EDU SC, BTC
16	<a href="#">WP(C)/3370/2024</a>	ATUL BORAH <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR J PAYENG MR P NEOG	SC, ELEM. EDU GA, ASSAM
17	<a href="#">WP(C)/3555/2024</a>	NASIR UDDIN LASKAR <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. I H BARBHUIYA MS R RAJKHOWA	SC, SEC. EDU.
18	<a href="#">WP(C)/4509/2024</a>	PRANAB KUMAR SAHA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR G U AHMED MR. R ISLAM	SC, ELEM. EDU
19	<a href="#">WP(C)/4737/2024</a> FIXED	DEEPSHIKHA DAS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. A R TALUKDAR	GA, ASSAM SC, HEALTH
20	<a href="#">WP(C)/4973/2024</a> FIXED	MANISH BHATTACHARJEE <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. N H MAZARBHUIYAN MS. L WAJEEDA MR. M H SAIKIA MR R I BHUYAN	SC, SEC. EDU.
21	<a href="#">WP(C)/5103/2024</a>	MD. ABDUL JALIL AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MRS A BUJARBARUAH MS A.SARMA	GA, ASSAM SC, SEC. EDU. SC, FINANCE
22	<a href="#">WP(C)/5104/2024</a>	SRI MANAB DEKA <b>Versus</b> THE STATE OF ASSAM AND ORS	MR. A BHATTACHARYYA	SC, HIGHER EDU
23	<a href="#">WP(C)/5112/2024</a> B/O	NIPEN BORO <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. I H SAIKIA MR. B BORAH MR. K KALITA MR. M R CHOUDHURY MR K KASHYAB	SC, ELEM. EDU SC, SEC. EDU.
24	<a href="#">WP(C)/5120/2024</a>	ROFIKUL ISLAM <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. P J SAIKIA, SR. ADV MR J ISLAM MR. A HUSSAIN MS M NIROLA MR REZABUL HOQUE MR. S A AHMED	SC, HIGHER EDU
25	<a href="#">WP(C)/5121/2024</a>	KANBAR DAS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MD. S ALOM MS. A BEGUM MR. M S ALAM	GA, ASSAM SC, AG SC, SEC. EDU. SC, FINANCE
		<b>ADMISSION</b>		
26	<a href="#">WP(C)/4573/2017</a>	ANAMIKA DEKA <b>Versus</b> GAUHATI UNIVERSITY and 3 ORS.	MR.U K NAIR MS U DAS MR.N DEKA MR.M S SARMA	MR.R THAKURIAR-4 SC, G U MR.L P SHARMA(R-4)
27	<a href="#">WP(C)/1990/2021</a>	MAMTAJ BEGUM AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. R C DAS MR S C DAS MR P BURAGOHAIN	SC, ELEM. EDU SC, SSA

28	<a href="#">WP(C)/6331/2022</a> FIXED	BINOD KARMAKAR AND ORS <b>Versus</b> THE STATE OF ASSAM AND ORS.	MR K K MAHANTA (Sr. Advocate) MR. K SINGHA MR. K M MAHANTA MS N BEGUM MR S GAUTAM M R Sharma	SC, ELEM. EDU SC, SSA
29	<a href="#">Crl.Pet./358/2023</a> FIXED	GOFUR ALI AND ANR <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. A AHMED U U KHAN	PP, ASSAM
30	<a href="#">WP(C)/936/2023</a> FIXED	BORNALI SAIKIA KAKOTI @ BORNALI SAIKIA (E) <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MS D BORGOHAIN MR. P GOHAIN MS. K BARUAH MS. M SARMAH MS M BORAH	SC, SEC. EDU.
31	<a href="#">WP(C)/6276/2023</a> FIXED	DR. JINTU SARMA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. M J BARUAH MR. A. ALI MR. JITU SAIKIA	SC, HIGHER EDU MR. S CHAKRABORTY (R-6) MR. N DEKA (r-4,5) MR. M GOGOI(r-4,5) SC, G U
32	<a href="#">WP(C)/413/2024</a>	RABIN BORAH <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. S ROY MR. M H LASKAR M. HOSSAIN	SC, ELEM. EDU
33	<a href="#">Crl.Pet./625/2024</a> WITH LCR 2 FILES, FIXED	JOY CHANDRA BHUYAN <b>Versus</b> SMTI. REEMA BHUYAN	MRS. P BARMAN (BORKAKOTI) MR. S K SINGH MR T BORA	MR. R DE MS. D PATHAK
34	<a href="#">WP(C)/828/2024</a> B/O	REETA DAS @ REETA DAS HAZARIKA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR S KHOUND MS. N BORAH	SC, HIGHER EDU MR. D P CHALIHA(R-4,5) MR. U P CHALIHA(R-4,5) MS M ROY(R-4,5)
35	<a href="#">WP(C)/1418/2024</a> B/O	NIZARA THAKUR <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MRS. P BARMAN (BORKAKOTI) MS S CHANGKAKOTI MR. A NARZARI	SC, HIGHER EDU SC, AG MR. P J SAIKIA(R-4) MS D DUTTA(R-4)
36	<a href="#">WP(C)/2406/2024</a> FIXED	TARANI KANTA NATH AND 7 ORS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MS. P CHAKRABORTY MS. A DAS	GA, ASSAM SC, FINANCE SC. EDUCATION.
37	<a href="#">WP(C)/2884/2024</a> FIXED	KALPANA GOSWAMI <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. S P SHARMA	SC, HIGHER EDU MR. I H SAIKIA (R-4) MR. B BORAH (R-4) MR. K KALITA (R-4)
38	<a href="#">WP(C)/4231/2024</a> FIXED	ARIF RABBANI AND 20 ORS. <b>Versus</b> GAUHATI UNIVERSITY AND 2 ORS	MR. P MAHANTA C SARMA V KHAKHALARY	SC, N C T E SC, G U
39	<b>WITH</b> <a href="#">WP(C)/4653/2024</a>	RIKHIRAJ KONWAR AND 13 ORS <b>Versus</b> GAUHATI UNIVERSITY AND 2 ORS	MR. P MAHANTA C SARMA V KHAKHALARY	SC, G U
<b>ORDERS</b>				
40	<a href="#">Cont.Cas(C)/385/2021</a> B/O	MRS. NIRUPAMA HAZARIKA <b>Versus</b> DHARMA KANTA MILI AND ORS	MRS L BORUAH G. GOSWAMI MS M BORAH MR P K GOSWAMI MR. B B BORAH	MRS. R BORBORA (R-2) MR. K GOGOI MR. M SMITH (R-2) MR. N B GOHAIN (R-2)
41	<a href="#">WP(C)/7786/2022</a> FIXED	KANIKA NATH <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	DR G J SHARMA MR S NATH	SC, EDU SC, FINANCE DEPTT. SC, U G C
42	<b>WITH</b> <a href="#">WP(C)/7405/2022</a>	SANATH KUMAR DEB <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	DR G J SHARMA MR S NATH	SC, EDU SC, FINANCE DEPTT. SC, U G C
43	<a href="#">Cont.Cas(C)/422/2023</a> B/O	BIBHU GOALA <b>Versus</b> NARAYAN KONWAR, I.A.S.	MR. H ALI B BARMAN	MR. D SAIKIA MR S M T CHISTIE MS K DAS



44	<a href="#">Cont.Cas(C)/676/2023</a>	ABDUL KADER MIAH <b>Versus</b> NARAYAN KONWAR, IAS AND 4 ORS	MR. A F N U MOLLAH K ZAMAN	MR. D SAIKIA(R-2) MR S M T CHISTIE (R-5) MR S M T CHISTIE (R-5) MR. B GOGOI (R-4) MR B DEURI (r-3) MR P NAYAK (R-4) MS K DAS(R-2) MR A CHALIHA (R-4)
45	<a href="#">WP(C)/1276/2023</a>	MAHABBAT ALI MONDAL <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MRS. K H CHOUDHURY	GA, ASSAM MR. S M T CHISTIE, SC, DEPARTMENT OF SCHOOL EDUCATION
46	<a href="#">WP(C)/6921/2023</a> B/O	SANTANU SEN <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR G BAISHYA MS. P DAS	SC, HIGHER EDU SC, BTC
47	<a href="#">Cont.Cas(C)/8/2024</a>	AFRUZA KHATUN <b>Versus</b> NARAYAN KONWAR AND ANR	MR. A F N U MOLLAH K ZAMAN	MR. D SAIKIA (r-2) MR S M T CHISTIE (r-2) MS. S CHUTIA (r-2)
<b>HEARING</b>				
48	<a href="#">WP(C)/5587/2016</a> FIXED	SWAPNA BORAH and 8 ORS. <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR.M KALITA MR.J HATIMURIA	GA, ASSAM SC, ELEMENTARY EDUCATION SC, FINANCE
49	<a href="#">WP(C)/3619/2020</a> B/O	MAITRAYEE CHAKRAVARTY <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. D K SARMAH MS. A TALUKDAR	SC, HIGHER EDU
50	<a href="#">Crl.Pet./217/2022</a> WITH LCR 1 FILE(SCANNED COPY), FIXED	ASHOK PUROHIT <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. J KALITA MR D KALITA	MR H S KALSI (R-2) MR. I S KALSI (R-2) PP, ASSAM
51	<b>WITH</b> <a href="#">Crl.Pet./235/2023</a>	SMRITI SHARMA <b>Versus</b> ASHOK PUROHIT	MR H S KALSI MR. I S KALSI	MR. J KALITA

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LEAVE NOTE OF ADVOCATES FOR 01/10/2024

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1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MR. S K SAHARIAH	10-09-2024	To	21-10-2024
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19)	MS. B BHUYAN	30-09-2024	To	04-10-2024
20)	MR. A K BHUYAN	28-09-2024	To	16-10-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[ For Tuesday,1st October 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE MICHAEL ZOTHANKHUMA**

COURT NO: 4

[CIVIL BENCH-IV]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>TO BE SPOKEN TO</b>				
1	<a href="#">Review.Pet./172/2022</a> BY SLIP, AT 2:00 PM, WITH WITH WP(C)/5225/2021(D/O) , WP(C)/5239/2021(D/O) , WP(C)/5269/2021(D/O) , WP(C)/5271/2021(D/O) , WP(C)/5433/2021(D/O) , WP(C)/5541/2021(D/O) , WP(C)/5577/2021(D/O) , WP(C)/258/2022 (D/O)	THE UNION OF INDIA AND 2 ORS. <b>Versus</b> LAXMI DEVI @ LAKHIMI DEVI AND 8 ORS	MR. A K DUTTA	MR B D DAS MR B D DAS MR. S C BISWAS MR. S C BISWAS SC, AG MRS R DEKA MRS R DEKA MR. F A HASSAN (R-2,4) MS. U NANDA (R7) MS. J GHOSH (R-3,5)
<b>MOTION</b>				
2	<a href="#">WP(C)/4852/2024</a> FIXED  <b>WITH</b> <a href="#">I.A.(Civil)/3082/2024</a> in WP(C)/4852/2024	ARINDAM PAUL <b>Versus</b> THE KARBI ANGLONG AUTONOMOUS COUNCIL AND ANR	MR S BORTHAKUR MR SAURADEEP DEY	SC, K A A C
		ARINDAM PAUL <b>Versus</b> THE KARBI ANGLONG AUTONOMOUS COUNCIL AND ANR	MR SAURADEEP DEY	SC, K A A C
3	<a href="#">WP(C)/5095/2024</a>	M/S DEKA ENTERPRISE PACKAGE NO (C AND D /24) <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR S P DAS MR. A DEKA MS C BORA MS. S BAISHYA	SC, GMC
4	<a href="#">WP(C)/5100/2024</a>	INTAJUR RAHMAN LASKAR <b>Versus</b> THE UNION OF INDIA AND 3 ORS	MR. B PURKAYASTHA MR. S SUTRADHAR J.P. BARUAH	DY.S.G.I. SC, I O C
5	<a href="#">WP(C)/5101/2024</a>	SRABONI GHOSH <b>Versus</b> THE HAILAKANDI MUNICIPAL BOARD AND 4 ORS	MS S R MAZARBHUIYA MS A BEGUM S. M. ZINNA	GA, ASSAM
6	<a href="#">WP(C)/5109/2024</a>	NUMALIGARH REFINERY LIMITED <b>Versus</b> THE UNION OF INDIA AND ORS	MR. A K SAHEWALLA MR. W SHARMA MR D GOSWAMI	DY.S.G.I.
7	<a href="#">WP(C)/5111/2024</a>	NUMALIGARH REFINERY LIMITED <b>Versus</b> THE UNION OF INDIA AND ORS	MR. A K SAHEWALLA MR. W SHARMA MR D GOSWAMI	DY.S.G.I.

**ORDER (IMPLEADMENT OF PARTY)**

8	<a href="#">I.A.(Civil)/2436/2024</a> FIXED in WP(C)/4940/2023	THE TEWARIPAL ECO DEVELOPMENT COMMITTEE OF EASTERN ASAM WILDLIFE DIVISION AND 2 ORS <b>Versus</b> M/S NADUAR KOIBARTA MACH MARA S. S. LTD. AND 5 ORS	MR M R ADHIKARI MS M BORAH	GA, ASSAM MR. N BORAH
	<b>WITH</b> <a href="#">WP(C)/4940/2023</a>	M/S NADUAR KOIBARTA MACH MARA S. S. LTD. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. N BORAH N AHMED MR M.J. BHARALI	GA, ASSAM
		<b>ADMISSION</b>		
9	<a href="#">WP(C)/3149/2015</a>	M/S B.C. BAROOWA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR.R MAZUMDAR MR.P N GOSWAMI MR.I KALITA	GA, ASSAM MR.B J GHOSH MR. N UPADHAYAY (SC, IRRIGATION DEPT.)
10	<a href="#">WP(C)/4314/2018</a> WITH OFFICE NOTE	VOLUNTARY ASSOCIATION FOR SOCIAL UPLIFTMENT (VASU) <b>Versus</b> STATE OF ASSAM AND 5 ORS.	MR. R P SARMAH MR. P N SHARMA MR. P K SHARMA MR. N P SARMA MR. S A SANGMA	SC, HEALTH
11	<a href="#">WP(C)/7748/2018</a>	CARBON RESOURCES PVT. LTD. <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	DR. ASHOK SARAF MR. P BARUAH MR. S P SHARMA MR. Z ISLAM MR. P DAS MR. N N DUTTA	DR. B AHMED MR. A KALITA (SC, INDUSTRIES AND COMMERCE)
12	<a href="#">WP(C)/7767/2018</a>	GS176177WJE (E AND M) VINOD KUMAR <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR. I H SAIKIA MR. K KALITA MR. M R CHOUDHURY MR K KASHYAB	MR. S C KEYAL (ASSTT.S.G.I.) ASSTT.S.G.I.
13	<a href="#">WP(C)/5277/2019</a>	MOKBUL HUSSAIN <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. A K DUTTA MR D C NATH	SC, P H E
14	<a href="#">WP(C)/6525/2019</a> CAVT. NO.0653/2019	REHENA BEGUM <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. M BISWAS MS H KONWAR MS B BORA MR. M BASUMATARY	SC, PNRD MS D BORGOHAIN(R-4) MR. P GOHAIN(R-4) FOR CAVEATOR
15	<a href="#">WP(C)/2696/2020</a> B/O	NUR NOBIUL HUSSAIN AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR S CHAKRABORTY MR. R SARKAR	GA, ASSAM MR. D GOGOI (R-4,5) MR. R BORA (R-4,5)
	<b>WITH</b> <a href="#">WP(C)/2407/2020</a>	ATOWAR RAHMAN AND 2 ORS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR S CHAKRABORTY MR. R SARKAR	GA, ASSAM MR. R BORA (R-5) MR. S UDDIN (R-5)
17	<a href="#">WP(C)/986/2023</a>	M/S B B ELECTRICALS <b>Versus</b> UNION OF INDIA AND 3 ORS.	MS. M BORAH S KALITA	MR. K K PARASAR DY.S.G.I.
18	<a href="#">WP(C)/2220/2023</a> FIXED	RISHI GUPTA <b>Versus</b> THE STATE OF ASSAM AND 12 ORS	MR. A GOYAL MR. A CHOUDHURY MR. P DAS	GA, ASSAM SC, AG MR. S K MEDHI (r-11) SC, FINANCE SC, PWD
19	<a href="#">WP(C)/2224/2023</a> FIXED	MUKAND INFRASTRUCTURE PRIVATE LIMITED AND ANR <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MR. A GOYAL MR. A CHOUDHURY MR. P DAS	GA, ASSAM
20	<a href="#">WP(C)/2939/2024</a> FIXED	SAZIDUR RAHMAN <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. B J GHOSH MR. A M S MAZUMDER	SC, PWD ROAD
21	<a href="#">WP(C)/4258/2024</a> FIXED	M/S CHAYANIKA HANDLOOM PRODUCTS AND ANR <b>Versus</b> THE STATE OF ASSAM AND 12 ORS	MR. B SHARMA MS. L DAS MR. D DAS MR A CHAKRABORTY	MR. S K BARKATAKI (R-4 TO 13 MR D K NATH (R-4 TO 13 SC, HANDLOOM, TEXTILE AND SERICULTURE

22	<a href="#">WP(C)/4290/2024</a> FIXED	M/S DAIBAKI ENTERPRISE AND ANR <b>Versus</b> THE STATE OF ASSAM AND 12 ORS	MR. B SHARMA MS. L DAS MR. D DAS MR A CHAKRABORTY	MR. S K BARKATAKI (R-4 TO 13 MR D K NATH (R-4 TO 13 SC, HANDLOOM, TEXTILE AND SERICULTURE
23	<a href="#">WP(C)/4323/2024</a> FIXED	M/S N P ASSOCIATES AND ANR <b>Versus</b> THE STATE OF ASSAM AND 12 ORS	MR. B SHARMA MS. L DAS MR. D DAS MR A CHAKRABORTY	MR. S K BARKATAKI (R-4 TO 13 MR D K NATH (R-4 TO 13 SC, HANDLOOM, TEXTILE AND SERICULTURE
24	<a href="#">WP(C)/4324/2024</a> FIXED	M/S BANTI HANDLOOM PRODUCTS AND ANR <b>Versus</b> THE STATE OF ASSAM AND 12 ORS	MR. B SHARMA MS. L DAS MR. D DAS MR A CHAKRABORTY	MR. S K BARKATAKI (R-4 TO 13 MR D K NATH (R-4 TO 13 SC, HANDLOOM, TEXTILE AND SERICULTURE
25	<a href="#">WP(C)/4481/2024</a> FIXED	MD. AINUL HOQUE <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. M K HUSSAIN MRS. S Y AHMED MS. F H AHMED MR. M ALOM MD A RAHMAN	SC, P AND R.D. MR. A SARMA (R-6) MR. M HUSSAIN(R-6) MR. K KALITA(R-6) MR. LENTSO(R-6) MS G SWAMI(R-6)

**ORDERS**

26	<a href="#">Cont.Cas(C)/531/2015</a> FIXED	NIRMAL KUMAR AGARWALLA <b>Versus</b> RAJESH PRASAD and ORS	MR.B GOGOI MS.D DAS	DR.B AHMED(R-2 & 6) MR.N HAQUE(R-2 & 6) MR.M HUSSAIN(R-2 & 6) MR P NAYAK MR.KHAYERUDDIN(R-2 & 6)
27	<a href="#">I.A.(Civil)/2345/2019</a> IN WP(C)/8540/2018 (D/O) in WP(C)/8540/2018	RUKSANA BEGUM <b>Versus</b> THE UNION OF INDIA AND 6 ORS.	MR. JUNM LASKAR MS. A AHMED	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
28	<a href="#">Cont.Cas(C)/329/2022</a> FIXED	KAMAL SING BRAHMA <b>Versus</b> ANURAG GOEL, IAS	MR. A BORO MR A BRAHMA	MR. D SAIKIA MR. S R RABHA (R-2) MR P NAYAK (R-2) MR. R K MUSHAHARY
29	<a href="#">Cont.Cas(C)/736/2023</a> B/O	NIREN CH TARAT <b>Versus</b> SANJIV SHYAM AND ANR	MS. S B CHOUDHURY MR. S K DAS MS. Z R MAJUMDAR	MR. D NATH ADDL. SR. GA, ASSAM
30	<a href="#">Cont.Cas(C)/782/2023</a> FIXED	SARAT BORA AND ANR <b>Versus</b> DIBYAJYOTI DOWARAH AND ANR	MR. K I MAZUMDER	MR. P N GOSWAMI(R-2) MS. M KALITA(R-2)
31	<b>WITH</b> <a href="#">Cont.Cas(C)/780/2023</a>	SALEHA BEGUM AND ANR <b>Versus</b> DIBYAJYOTI DOWARAH AND ANR	MR. K I MAZUMDER	MR. P N GOSWAMI(R-2) MS. M KALITA(R-2)
32	<b>WITH</b> <a href="#">Cont.Cas(C)/781/2023</a>	HARESWAR KALITA AND ANR <b>Versus</b> DIBYAJYOTI DOWARAH AND ANR	MR. K I MAZUMDER	MR. P N GOSWAMI(R-2) MS. M KALITA(R-2)
33	<a href="#">WP(C)/4527/2024</a> FIXED	TINSUKIA MUNICIPAL BOARD <b>Versus</b> THE UNION OF INDIA AND 4 ORS	MR. A DEKA MR. S S ROY MR. S BORTHAKUR	MR. DILIP DEY (R-2,3) DY.S.G.I. SC, SBI SC. EPFO
34	<a href="#">WP(C)/4823/2024</a> FIXED	HEMANTA BASUMATARY <b>Versus</b> THE BODOLAND TERRITORIAL COUNCIL AND 5 ORS	MR R DHAR MR B C MUCHAHARY MRS. A BASUMATARY J DAS	SC, BTC
35	<a href="#">WP(C)/4824/2024</a> FIXED	PUNYA KUMAR PATAR <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. S Y AHMED MR. M K HUSSAIN MS. F H AHMED MR. M ALOM MD A RAHMAN	SC, P AND R.D.

**HEARING**

36	<a href="#">WP(C)/2086/2020</a> PART-HEARD, FIXED AT 2 PM	OIL INDIA LTD. <b>Versus</b> THE UNION OF INDIA AND 2 ORS.	S N SARMA MR. M HUSSAIN MR. K KALITA MR. C BASUMATARY	MR B D DAS (R-3) MRS R DEKA (R-3) MRS. A GAYAN MS. B BARUAH ASSTT.S.G.I.
	<b>WITH</b> <a href="#">I.A.(Civil)/960/2021</a> in WP(C)/2086/2020	AKHIL BHARATIYA SAFAI MAZDOOR SANGHA <b>Versus</b> OIL INDIA LTD.	MS. B BARUAH MR. N K MURRY	S N SARMA MR. K KALITA
37	<a href="#">WP(C)/8150/2017</a>	OIL INDIA LTD. <b>Versus</b> THE UNION OF INDIA and 2 ORS.	MR.S N SARMA MR.A SARMA MR.K KALITA MR.S CHOUDHURY MR.A JAHID	MR L K RAJKONWAR MRS. A GAYAN MR. G PEGU MR D CHUTIA MR. S CHOUHAN MR. D CHUTIA ASSTT.S.G.I.
38	<a href="#">WP(C)/8030/2015</a> FIXED, WITH LCR	THE STATE OF ASSAM <b>Versus</b> THE PRESIDING OFFICER, LABOUR COURT, GUWAHATI and 2 ORS	DR. B AHMED MR.S CHAMARIA MR.D SARMAH MR.M PHUKAN MR.S CHANDA	MR.A DASGUPTA(R-3) MS.B DAS(R-3)
	<b>WITH</b> <a href="#">I.A./1354/2016</a> in WP(C)/8030/2015	ASSAM SPUN SILK MILLS WORKERS UNION and ANR, <b>Versus</b> THE STATE OF ASSAM	MR.A DASGUPTA MR.B DAS MS.B DAS	DR.B AHMED SC, INDUSTRIES & COMMERCE
39	<a href="#">WP(C)/3719/2017</a> FIXED	JITEN DEKA <b>Versus</b> THE STATE OF ASSAM and 4 ORS.	MR.S K BARKATAKI MR.D K NATH MS.B SHARMA	GA, ASSAM MR S KHOOND(R-5) MR.D DAS Sr.Adv.R-5

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LEAVE NOTE OF ADVOCATES FOR 01/10/2024

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1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MR. S K SAHARIAH	10-09-2024	To	21-10-2024
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20)	MR. A K BHUYAN	28-09-2024	To	16-10-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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**10:30 AM to 1:00 PM**

**2:00 PM to 4:30 PM**

**[ For Tuesday,1st October 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE SUMAN SHYAM  
HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY**

**COURT NO: 5**

**[THIS BENCH WILL SIT AT 10:30 AM**

**RESPECTIVE SINGLE BENCHES OF THEIR LORDSHIPS  
WILL SIT AFTER RISING OF THIS BENCH]**

<b>Sr.No. Case Number</b>	<b>Main Parties</b>	<b>Petitioner Advocate</b>	<b>Respondent Advocate</b>
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### **ORDERS**

1	<a href="#">WP(C)/5873/2006</a> FIXED	REGISTRAR GENERAL OF GAUHATI HIGH COURT <b>Versus</b> THE UNION OF INDIA and 12 ORS	D K MISHRA( AMICUS CURIAE MRS. R S CHOWDHURY (AMICUS CURIAE) MR. H.K. DAS, SC, GHC	K N CHOUDHURY S C KEYAL GA, ASSAM A C BURAGOHAIN MR. B D GOSWAMI, ADDL. A.G., AP A DHAR MR. D MAZUMDAR, ADDL. A.G., ASSAM MR A KALITA, ADDL. AG, MIZORAM MS. M KECHII MR. A. PHUKAN, SC, GAD MR. R K D CHOUDHURY, DY.S.G.I. GA, MIZORAM MR. A. CHANDRAN, ADDL. SR. GA, ARUNACHAL PRADESH MS. T KHRO, ADDL. AG, NAGALAND REGISTRAR ADMN., GHC AG, AP AG, ASSAM SC, SOCIAL WELFARE MR. N. KALITA, AG, MIZORAM AG, NAGALAND B K KASHYAP
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LEAVE NOTE OF ADVOCATES FOR 01/10/2024

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1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MR. S K SAHARIAH	10-09-2024	To	21-10-2024
3)	MS. B M CHETRI	11-09-2024	To	06-11-2024
4)	J SHARMA	17-09-2024	To	04-10-2024
5)	MR. B NATH	19-09-2024	To	02-10-2024
6)	MR A TEWARI	23-09-2024	To	03-10-2024
7)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
8)	MR A GOENKA	26-09-2024	To	04-10-2024
9)	MR R GOENKA	26-09-2024	To	04-10-2024
10)	MS. S SARMA	03-10-2024	To	21-10-2024
11)	MS A.SARMA	30-09-2024	To	05-10-2024
12)	MRS A BUJARBARUAH	30-09-2024	To	05-10-2024
13)	MR. S BANIK	30-09-2024	To	01-10-2024
14)	MRS. M CHATTERJEE	30-09-2024	To	04-10-2024
15)	MRS. U CHAKRABORTY	30-09-2024	To	04-10-2024
16)	MR. A K PURKAYASTHA	30-09-2024	To	01-10-2024
17)	MR. S SHARMA	30-09-2024	To	01-10-2024
18)	MR G BAISHYA	30-09-2024	To	04-10-2024
19)	MS. B BHUYAN	30-09-2024	To	04-10-2024
20)	MR. A K BHUYAN	28-09-2024	To	16-10-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**10:30 AM to 1:00 PM**

**2:00 PM to 4:30 PM**

**[ For Tuesday,1st October 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**BEFORE:**

**HONOURABLE MR. JUSTICE SUMAN SHYAM**

**COURT NO: 5**

**[CIVIL BENCH-III**

**THIS BENCH WILL SIT AFTER RISING OF THE  
DIVISION BENCH COMPRISING OF HIS LORDSHIP  
AND HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY]**

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>			
1 <a href="#">WP(C)/3841/2023</a>	NITAMONI PAYENG <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR J PAYENG MS. C BARMAN MS A PAYENG MS K TAYE	GA, ASSAM SC, WPT AND BC
2 <a href="#">Cont.Cas(C)/524/2024</a>	GO-002092W RAM MILAN <b>Versus</b> GIRIDHAR ARAMANE AND 2 ORS.	MRS. R BORAH MR. D BORAH	
3 <a href="#">WP(C)/985/2024</a>	MILON AHMED <b>Versus</b> STATE OF ASSAM AND 3 ORS.	MR. FIRUZ KHAN MR U CHAUDHURY MR. ABHIJIT MENA M. GLORY Q. KIBA K. SUMI MS LITO AWOMI	GA, ASSAM SC, IRRIGATION
4 <a href="#">WP(C)/2294/2024</a>	MOHAN KUMAR <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. B CHETRI MS. D J BORAH MR. S CHETRY	GA, ASSAM
5 <a href="#">WP(C)/4163/2024</a>	NIRENDRA NATH KOCH <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. P PATHAK MR. A NARZARI MS. S T BOKTH	GA, ASSAM SC, A S E B
6 <a href="#">WP(C)/4284/2024</a>	RANTU BORDOLOI AND 6 ORS. <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR S BORTHAKUR MRS. G SARMA MR. D GOGOI	GA, ASSAM
7 <a href="#">WP(C)/4425/2024</a>	MANASH PROTIM GOGOI <b>Versus</b> THE UNION OF INDIA AND 4 ORS	MR. S SUTRADHAR J.P. BARUAH	MRS S BARUAH (CGC) DY.S.G.I.
8 <a href="#">WP(C)/4511/2024</a>	CHIRANJIT BORAH <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MR. M KALITA MR. N M DAS MR. J HATIMURIA	GA, ASSAM
9 <a href="#">WP(C)/4687/2024</a>	BASANTI DOOM @ BASANTI DOOMNI <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. A K AZAD MS S DEVI	GA, ASSAM
10 <a href="#">WP(C)/4847/2024</a> FIXED	NIRHANDRA THAOSEN <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. I H SAIKIA MR. B BORAH MR. K KALITA MR. M R CHOUDHURY MR K KASHYAB MS L HMAR	SC, REVENUE



11	<a href="#">WP(C)/4890/2024</a> FIXED	MRINAL KUMAR THAKURIA <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. A R BHUYAN MR N Z CHOUDHURY MR N A MAZARBHUIYA	GA, ASSAM SC, GAD SC, REVENUE
12	<a href="#">WP(C)/4902/2024</a> FIXED	DR DILIP PAUL <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. S P CHOUDHURY MR K BISWAKARMA MS B DEVI	SC, HEALTH
13	<a href="#">WP(C)/4930/2024</a>	EYAMIN KHAN <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MS. T SOM MS. U HAZARIKA	GA, ASSAM
14	<a href="#">WP(C)/4933/2024</a>	DEBANON PHONGLO <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. S BANIK MR H TALUKDAR MRS. M DEKA MR. K D SARMA	GA, ASSAM SC, FINANCE SC, NCHAC SC, PWD
15	<a href="#">WP(C)/5096/2024</a>	SABITRI BALA DAS <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MD S HOQUE MR. M DEKA MS B A AHMED MS A BEGUM	DY.S.G.I.
16	<a href="#">WP(C)/5097/2024</a>	RIPU KATAKI <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. S BISWAS MS D DEVI	GA, ASSAM SC, AG SC, FINANCE
17	<a href="#">WP(C)/5122/2024</a>	PRASANTA BORGHAIN <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. P SARMA	SC, FINANCE SC, AGRI. DEPARTMENT SC, AGRICULTURE MARKETING BOARD.

**ORDER (IMPLEADMENT OF PARTY)**

18	<a href="#">I.A.(Civil)/3054/2024</a> in Cont.Cas(C)/151/2017  <b>WITH</b> <a href="#">Cont.Cas(C)/151/2017</a>	DULAL AHMED MAZUMDAR and 7 ORS. <b>Versus</b> KUJENDRA DOLEY AND 10 ORS.	G UDDIN P ADHIKARI	
		DULAL AHMED MAZUMDAR and 7 ORS. <b>Versus</b> KUJENDRA DOLEY and 9 ORS.	MR.S AHMED MD.GIASH UDDIN	DR.B AHMED(R- 1&2)(R-3&4)(R-5) MR.N HAQUE(R- 1&2) MR. N UPADHAYAY MR.A K AZAD(R- 3&4) SC, IRRIGATION MR.S A SIKDER(R- 1&2) MR.A U AHMED(R-3&4)(-5)
19	<a href="#">I.A.(Civil)/3064/2024</a> in Cont.Cas(C)/126/2023  <b>WITH</b> <a href="#">Cont.Cas(C)/126/2023</a>	SMT. RUNU KALITA <b>Versus</b> DR. J B EKKA, IAS AND 7 ORS	MR. N SARKAR MR A BANERJEE	MR. S DUTTA MR. D NATH(r-3)
		SMT. RUNU KALITA <b>Versus</b> DR. J B EKKA, IAS AND 4 ORS	MR. N SARKAR MR P K BASU MR A BANERJEE	MR. D SAIKIA (R-3) MR D KALITA (R-3) MR. M NATH (R-1) MR. K KONWAR (r-1) MR. B GOGOI (R-3) MR. D NATH(r-3) MR. A BHATTACHARJEE (R-1) MR P NAYAK (R-3) MR S DUTTA (r-1) D J CHAKMA (R-1) MR A CHALIHA (R-3)

**ADMISSION**

20	<a href="#">WP(C)/5147/2023</a> B/O	JINTU CHETIA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. J P SHARMA MS. P DEVI	SC, P H E SC, K A A C
21	<a href="#">WP(C)/5524/2023</a> FIXED	PRANAB SAIKIA <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. S K DAS MR D BARMAN	GA, ASSAM SC, FINANCE
22	<a href="#">WP(C)/4074/2024</a> FIXED	VARINDER KUMAR <b>Versus</b> THE UNION OF INDIA AND 4 ORS	MR. A M BARBHUIYA MS A BEGUM S. M. ZINNA	MR. S K MEDHI DY.S.G.I.

23	<a href="#">WP(C)/4583/2024</a> FIXED	SATYENDRA NATH KALITA <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. T J MAHANTA MS. P BHATTACHARYA MR. A BORUA MS P SARMA	GA, ASSAM MR S P DAS SC, FINANCE
<b>ORDERS</b>				
24	<a href="#">WP(C)/393/2020</a>	ON THE DEATH OF SUSHANTA CHANDRA PAUL HIS LEGAL HEIRS SMT. JHARNA PAUL AND 4 ORS. <b>Versus</b> PUNJAB NATIONAL BANK	MR. B CHAKRAVARTY MR. A D GOSWAMI MR. S UPADHAY MS THUYEKHRULU	MR. S DUTTA, (R. 1 & 2)
25	<a href="#">Cont.Cas(C)/90/2021</a>	MD. GIASUDDIN AHMED AND 2 ORS <b>Versus</b> ALTAMAS BAIG	MR S BHARALI MR. M DAS MR. J HAZARIKA MR. N K NEOG	MR. P N GOSWAMI
26	<a href="#">Cont.Cas(C)/478/2021</a>	KISHALAYA BHATTACHARJEE <b>Versus</b> RAJESH KEMPRAI	MR. JUNM LASKAR MS. A AHMED	MR. B CHOUDHURY MR. B GOGOI MR P NAYAK
27	<a href="#">Cont.Cas(C)/345/2023</a>	PADUM BORAH AND 3 ORS <b>Versus</b> PABITRA RAM KHAUND AND 2 ORS	MRS P P BORAH MR. P K DAS	MR. N UPADHAYAY (R-1,2)
28	<a href="#">Cont.Cas(C)/479/2023</a>	MINTU BARMAN <b>Versus</b> RAVI SHANKAR PRASAD AND 2 ORS	MR D C K HAZARIKA MS J KALITA J BEZBARUAH	
29	<a href="#">Cont.Cas(C)/576/2023</a>	BUBUL NATH <b>Versus</b> JAYANT NARLIKAR, IAS	MR H TALUKDAR MR. K D SARMA	MR. B GOGOI (r-1) MR P NAYAK(r-1) MR A CHALIHA(r-1)
30	<a href="#">Cont.Cas(C)/723/2023</a>	MURSHIDA BEGUM <b>Versus</b> MRINAL SAIKIA	MD. A HASSAN MR. D RABHA	MR. D NATH MS. N BARMAN O ASSUMI
31	<a href="#">Cont.Cas(C)/767/2023</a>	NITUMANI SARMA <b>Versus</b> PABAN KUMAR BARTHAKUR AND ORS.	MD. A MATLIB	MS. M DEVI (R-1) MS. M D BORAH (r-2) MR R B GOSWAMI (r-2)
32	<a href="#">I.A.(Civil)/2223/2024</a> FIXED in <a href="#">WP(C)/6909/2017</a>	DR. SURENDRA KUMAR SAIKIA and 3 ORS. <b>Versus</b> THE UNION OF INDIA and 4 ORS.	MR. A SANCHETI MR. R C SANCHETI	MR. R DHAR, ADDL. SR. GOVT. ADVOCATE,ASSAM DY.S.G.I. SC, AGRI. DEPARTMENT
	<b>WITH</b> <a href="#">WP(C)/6909/2017</a>	DR. SURENDRA KUMAR SAIKIA and 3 ORS. <b>Versus</b> THE UNION OF INDIA and 4 ORS.	MR.A D CHOUDHURY MR.A GOGOI MR.D CHOUDHURY MR.P S BHARALI	GA, ASSAM MRS. A GAYAN (CGC, R1) MR. R DHAR, ADDL. SR. GOVT. ADVOCATE,ASSAM ASSTT.S.G.I.
	<b>WITH</b> <a href="#">WP(C)/413/2017</a>	DR. SURENDRA KUMAR SAIKIA and ANR. <b>Versus</b> THE UNION OF INDIA and 5 ORS.	MR.A D CHOUDHURY MR.A GOGOI MR.D CHOUDHURY MR.P S BHARALI MR. A SANCHETI (P-2)	GA, ASSAM(AGRI.) C.G.C. MR.B DEKA MR. R DHAR, ADDL. SR. GOVT. ADVOCATE,ASSAM ASSTT.S.G.I.
	<b>WITH</b> <a href="#">WP(C)/428/2017</a>	GOUTAM KUMAR BORDOLOI and ANR. <b>Versus</b> THE UNION OF INDIA and 3 ORS.	MR. A D CHOUDHURY MR. A GOGOI MR. D CHOUDHURY MR. P S BHARALI MR. A SANCHETI (P-1,2)	GA, ASSAM MRS. A GAYAN (CGC, R1) MR. R DHAR, ADDL. SR. GOVT. ADVOCATE,ASSAM ASSTT.S.G.I.
35	<b>WITH</b> <a href="#">WP(C)/1875/2017</a>	DR. SURENDRA KUMAR SAIKIA and 3 ORS. <b>Versus</b> THE UNION OF INDIA and 3 ORS.	MR.A D CHOUDHURY MR.A GOGOI MR.D CHOUDHURY MR.P S BHARALI MR. A SANCHETI (P-1 TO 4)	GA, ASSAM MR. R DHAR,ADDL.SR. GOVT. ADVOCATE, ASSAM. ASSTT.S.G.I.

**HEARING**

36	<a href="#">WP(C)/1307/2015</a> PART-HEARD	MASTER PRAGYAN BAISHYA <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR.T MADHUKALLYA MR. A CHAMUAH MR.U SAIKIA MR.P P BORTHAKUR MR.P MAHANTA MS.R BORAH	MR.B D DAS MR.J I BORBHUIYA MR.S GOGOI(R-8) SC, APDCL SC, K A A C SC, P H E MS. D D BARMAN (ADDL. SR. GA, R-9)
37	<a href="#">WP(C)/3325/2015</a> FIXED	AMBIKA ROY <b>Versus</b> THE ALLAHABAD BANK and 2 ORS.	MS.S BHUYAN MR.B D KONWAR MR.R KALITA MR.R SALOI MRS.J M KONWAR MS.S BARUA	MR.S CHAMARIA(R-1 & 2) MR.D SARMAH(R-1 & 2) MR.M PHUKANR-1 and 2 MR.S CHANDA(R-1 & 2)
38	<a href="#">WP(C)/6871/2019</a> B/O	FORCE NO. 015183677 CT/GD RAVINDRA KUMAR <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR. R MAZUMDAR MRS P RAI MR H BEZBARUA MR. U SARMA MS. P K DEVI	MR. D C BORAH,C.G.C. (R1-R6) MR. S K MEDHI ASSTT.S.G.I.

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LEAVE NOTE OF ADVOCATES FOR 01/10/2024

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1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MR. S K SAHARIAH	10-09-2024	To	21-10-2024
3)	MS. B M CHETRI	11-09-2024	To	06-11-2024
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20)	MR. A K BHUYAN	28-09-2024	To	16-10-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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**[ For Tuesday, 1st October 2024 ]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE KALYAN RAI SURANA**

**HONOURABLE MR. JUSTICE SOUMITRA SAIKIA**

**COURT NO: 7**

**[DIVISION BENCH-II]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
1	<a href="#">WP(C)/4314/2024</a>	SUKDEB MAZUMDER <b>Versus</b> UNION OF INDIA AND 5 ORS	MR. R PHUKAN	GA, ASSAM DY.S.G.I. SC, F.T SC, ECI
2	<a href="#">WP(C)/4386/2024</a>	MAZEDA KHATUN @ MUSST. MAJIDA KHATOON <b>Versus</b> THE UNION OF INDIA AND 6 ORS.	MR. J A AHMED MR. K M HASSAN	GA, ASSAM DY.S.G.I. SC, F.T SC, ELECTION COMMISSION.
3	<a href="#">WP(C)/4414/2024</a>	SOHIDA KHATUN <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR Z HUSSAIN MR. M HOQUE	GA, ASSAM DY.S.G.I. SC, F.T SC, ELECTION COMMISSION.
4	<a href="#">WP(C)/4458/2024</a>	MD ABUL HUSSAIN <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR. Z HAMMAD MR E AHMED	GA, ASSAM DY.S.G.I. SC, ELECTION COMMISSION. SC, ELECTION COMMISSION. SC, F.T
5	<a href="#">WP(C)/4551/2024</a>	ABDUL AZIZ@ A AZIZ <b>Versus</b> THE UNION OF INDIA AND 4 ORS	MR. N J DUTTA MR N AHMED MR. M M ZAMAN MR A BASUMATARY	GA, ASSAM DY.S.G.I. SC, ECI
6	<a href="#">WP(C)/4556/2024</a>	MD. MOSTAFA @ MOSTAFIZUR RAHMAN <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR. A R SIKDAR MR. S I TALUKDAR MS M SARMA MR. O FARUK	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
7	<a href="#">WP(C)/4570/2024</a>	RAHIMA KHATUN <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR. A ROSHID MS. T BEGUM	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
8	<a href="#">WP(C)/4588/2024</a>	MAJIBAR RAHMAN <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR. A ROSHID MS. T BEGUM	GA, ASSAM DY.S.G.I. SC, ELECTION COMMISSION. SC, F.T

9	<a href="#">WP(C)/4601/2024</a>	SUBHAN ALI <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MS. T BEGUM	GA, ASSAM DY.S.G.I. SC, ELECTION COMMISSION. SC, F.T
10	<a href="#">WP(C)/4602/2024</a>	NUR HUSSAIN @ MD. NUR HUSSAIN <b>Versus</b> THE UNION OF INDIA AND 7 ORS	MR Z HUSSAIN MR. RASHIDUL ISLAM	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
11	<a href="#">WP(C)/4615/2024</a>	MD. SAKAT ALI <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR. Z HAMMAD MR E AHMED	GA, ASSAM DY.S.G.I. SC, ELECTION COMMISSION. SC, F.T
12	<a href="#">WP(C)/4672/2024</a>	ZAMAL UDDIN <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR. S H RAHMAN MR. M A SHEIKH MR. W A SHEIKH	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
13	<a href="#">WP(C)/4707/2024</a>	RUP BHANU BEWA <b>Versus</b> THE UNION OF INDIA AND 4 ORS	MR. U PATHAK MR S DIFUSA MR. D J DAS MR N RAY	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
14	<a href="#">WP(C)/4856/2024</a> FIXED	MARIAM BEWAH @ MARIYAM KHATUN <b>Versus</b> THE UNION OF INDIA AND 6 ORS	MR. J AHMED MR A HAQUE MS A HUSSAIN	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
15	<a href="#">WP(C)/4858/2024</a> FIXED	MONJUR ISLAM @ MONJUR RAHMAN <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR S ISLAM MS. A KAUSHAR MS J MARIYAM	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
16	<a href="#">WP(C)/4891/2024</a> FIXED	ANOWAR HUSSAIN @ ANAR HUSSAIN <b>Versus</b> THE UNION OF INDIA AND 6 ORS	MR. N HAQUE MR. A K AZAD MR. S R BARBHUIYA MR M HUSSAIN	GA, ASSAM DY.S.G.I. SC, ELECTION COMMISSION. SC, F.T
17	<a href="#">WP(C)/4922/2024</a> FIXED	JANESH ALI @ DANESH ALI <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ SAMIM RAHMAN ASIF E HUSSAIN	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
	<b>WITH</b> <a href="#">I.A.(Civil)/3006/2024</a> in <a href="#">WP(C)/4922/2024</a>	JANESH ALI @ DANESH ALI <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ SAMIM RAHMAN	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
18	<a href="#">WP(C)/5094/2024</a> B/O	MOMENA BIBI <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR. A T SARKAR MR S HUSSAIN	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
19	<a href="#">WP(C)/5099/2024</a> B/O	KOHINUR BIBI <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR. A T SARKAR MR S HUSSAIN MR. S HANDIQUE	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
20	<a href="#">WP(C)/5102/2024</a>	HUSNEARA BEGUM <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR. U N CHATTRY MR. O LASKAR	GA, ASSAM DY.S.G.I. SC, ECI
21	<a href="#">WP(C)/5105/2024</a>	SARIFAN NESSA @ SARIFAN BEGUM <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR. S A AHMED MR. F A AHMED A. KHANAM C S KAMTHONG	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
22	<a href="#">WP(C)/5106/2024</a>	SAHERA BIBI @ SHAYERA BIBI <b>Versus</b> THE UNION OF INDIA AND 4 ORS.	MR. M KALITA MR. N M DAS MR. J HATIMURIA	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
23	<a href="#">WP(C)/5108/2024</a>	JAMIR CHAN @ MD. JAMIR ALI <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR. A R SIKDAR J U AHMED MR. S I TALUKDAR MR S A REEYAZ	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T

**ADMISSION**

24	<a href="#">WA/346/2024</a> WITH OFFICE NOTE	DINA NATH KALITA <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. B PURKAYASTHA MR. S SUTRADHAR J.P. BARUAH	SC, N C T E SC, SEC. EDU. SC, G U
<b>ORDERS</b>				
25	<a href="#">MC/44/2024</a> B/O, IN WP(C)/4864/2018(D/O) in WP(C)/4864/2018	ABUL @ ABDUL HUSSAIN <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR J ISLAM	SC, NRC DY.S.G.I. SC, ELECTION COMMISSION. SC, F.T
26	<a href="#">WA/308/2024</a> FIXED, WITH OFFICE NOTE	MD ABUL HASEN <b>Versus</b> ABDUL AKHER ALI AND 9 ORS	MR. A SAYED MR. S K TALUKDAR MS. S T BOKTH	SC, ELEM. EDU GA, ASSAM SC, FINANCE
	<b>WITH</b> <a href="#">I.A.(Civil)/2679/2024</a> in WA/308/2024	MD ABUL HASEN <b>Versus</b> ABDUL AKHER ALI AND 9 ORS	MR. A SAYED MR. S K TALUKDAR MS. S T BOKTH	SC, ELEM. EDU GA, ASSAM SC, FINANCE
27	<a href="#">I.A.(Civil)/2673/2024</a> B/O, WITH LCR in WP(C)/8912/2019	SOLEMAN ALI <b>Versus</b> THE UNION OF INDIA AND 9 ORS	MR. M U MONDAL MS. N NASRIN MD. I H KHAN	SC, NRC (R5) DY.S.G.I. SC, F.T (R3,4,6TO10) SC, ELECTION COMMISSION. (R2)
	<b>WITH</b> <a href="#">WP(C)/8912/2019</a>	SOLEMAN ALI <b>Versus</b> THE UNION OF INDIA AND 9 ORS.	MR. M U MONDAL MS. N NASRIN MD. I H KHAN	SC, NRC (R5) SC, ELECTION COMMISSION. (R2) SC, F.T (R3,4,6TO10)
28	<a href="#">I.A.(Civil)/2776/2024</a> FIXED, WITH LCR in WP(C)/1303/2024	MONOWARA BEGUM <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR. F A HASSAN MS. J GHOSH MR. A K DAS	GA, ASSAM DY.S.G.I. SC, F.T
	<b>WITH</b> <a href="#">WP(C)/1303/2024</a>	MONOWARA BEGUM <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR. F A HASSAN MS. J GHOSH MR. A K DAS	GA, ASSAM DY.S.G.I. SC, F.T
29	<a href="#">I.A.(Civil)/2892/2024</a> FIXED, WITH LCR in WP(C)/4283/2024	SHAIZUDDIN <b>Versus</b> UNION OF INDIA AND 6 ORS	MR M J QUADIR MR S S ISLAM MR. A K HANNAN	GA, ASSAM MRS. R DEVI SC, ECI SC, F.T
	<b>WITH</b> <a href="#">WP(C)/4283/2024</a>	SHAIZUDDIN <b>Versus</b> UNION OF INDIA AND 5 ORS	MR M J QUADIR MR S S ISLAM MS S AHMED MR. A K HANNAN	GA, ASSAM DY.S.G.I. SC, F.T SC, ECI
30	<a href="#">I.A.(Civil)/2947/2024</a> FIXED, WITH LCR in WP(C)/4268/2024	MAHUR UDDIN <b>Versus</b> THE UNION OF INDIA AND 7 ORS	MR. S A AHMED MR. F A AHMED A. KHANAM C S KAMTHONG	GA, ASSAM DY.S.G.I. SC, F.T SC, ECI
	<b>WITH</b> <a href="#">WP(C)/4268/2024</a>	MAHUR UDDIN <b>Versus</b> THE UNION OF INDIA AND 7 ORS	MR. S A AHMED MR. F A AHMED A. KHANAM C S KAMTHONG	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
31	<a href="#">I.A.(Civil)/3056/2024</a> FIXED, WITH LCR in WP(C)/671/2024	IYAD ALI @ YAD ALI <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR H R A CHOUDHURY MR. H ALI B BARMAN	GA, ASSAM DY.S.G.I. SC, F.T SC, ECI
	<b>WITH</b> <a href="#">WP(C)/671/2024</a>	IYAD ALI @ YAD ALI <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR H R A CHOUDHURY MR. H ALI B BARMAN	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
	<b>WITH</b> <a href="#">I.A.(Civil)/3060/2024</a> in WP(C)/671/2024	IYAD ALI @ YAD ALI <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR H R A CHOUDHURY MR. H ALI B BARMAN	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T

32	<a href="#">I.A.(Civil)/3092/2024</a> in WP(C)/5838/2019	AYMONA KHATUN <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR. M H SAIKIA MS S Z HAYAT MS B H SHIRIN	SC, NRC DY.S.G.I. SC, F.T SC, ELECTION COMMISSION.
<b>WITH</b>				
<a href="#">WP(C)/5838/2019</a>				
AYMONA KHATUN <b>Versus</b> THE UNION OF INDIA AND 5 ORS.				
MS J A AHMED MS R R MUZIB MR. M H SAIKIA MR. M KALITA MS S Z HAYAT MS B H SHIRIN				
SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T				
<b>HEARING</b>				
33	<a href="#">WP(C)/351/2018</a> FIXED, WITH LCR	SUNDHAR NAMASUDRA <b>Versus</b> THE UNION OF INDIA	MR. S P CHITTAWAT MR. A CHETIA MR. P DEKA MR. S KAKATI	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, ECI SC, FT
34	<a href="#">W.P.(CrI.)/26/2022</a> FIXED	PEERU @ PIRU AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MR MONZUR K CHOUDHURY MR. P CHAKRABORTY R. BARUAH MR. S N AHMED	MR D KALITA (R-8) GA, ASSAM MR B PRASAD (R-8)
35	<a href="#">WA/142/2023</a> FIXED, WITH OFFICE NOTE	THE INDIAN INSTITUTE OF TECHNOLOGY <b>Versus</b> DIPANKAR DAS AND 5 ORS. A	MR. R P KAKOTI SR. ADV. MR. S SUTRADHAR	SC, A I C T E MR K K MAHANTA (Sr. Advocate) (r-4) MS. B CHOUDHURY (R-3) MR. A AHMED (r-1) MRS. R DEVI (r-2) MR. K M MAHANTA (r-4) MR. P. CHOUDHURY (R-3) MS. D GOSWAMI (r-1) MS N BEGUM (r-4) MR S GAUTAM (r-4) M R Sharma (r-4) J DAS (r-3) DY.S.G.I. SC, U G C
<b>WITH</b>				
<a href="#">WA/350/2022</a>				
36	<a href="#">WA/350/2022</a>	SUNIRMAL BHATTACHARJEE <b>Versus</b> THE UNION OF INDIA AND ORS.	MR K K MAHANTA (Sr. Advocate) MR. K M MAHANTA MS N BEGUM MR S GAUTAM	SC, A I C T E MS. B CHOUDHURY (r-3) MR. A AHMED (r-6) MR. S K MEDHI MR. P. CHOUDHURY (r-3) MS. D GOSWAMI (r-6) SC, IITG MS ANKITA SAHARIA (r-6) DY.S.G.I. SC, U G C
<b>WITH</b>				
<a href="#">I.A.(Civil)/3227/2022</a> in WA/350/2022				
SUNIRMAL BHATTACHARJEE <b>Versus</b> THE UNION OF INDIA AND ORS.				
MR K K MAHANTA (Sr. Advocate) MR. K M MAHANTA MS N BEGUM MR S GAUTAM				
SC, A I C T E SC, IITG DY.S.G.I. SC, U G C				
<b>WITH</b>				
<a href="#">I.A.(Civil)/3591/2022</a> in WA/350/2022				
DIPANKAR DAS <b>Versus</b> SUNIRMAL BHATTACHARJEE AND 5 ORS.				
MR. A AHMED MS. D GOSWAMI MS ANKITA SAHARIA				
SC, A I C T E MR K K MAHANTA (Sr. Advocate) MR. S K MEDHI MS N BEGUM SC, IITG SC, U G C				

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LEAVE NOTE OF ADVOCATES FOR 01/10/2024

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1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MR. S K SAHARIAH	10-09-2024	To	21-10-2024
3)	MS. B M CHETRI	11-09-2024	To	06-11-2024
4)	J SHARMA	17-09-2024	To	04-10-2024
5)	MR. B NATH	19-09-2024	To	02-10-2024
6)	MR A TEWARI	23-09-2024	To	03-10-2024
7)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
8)	MR A GOENKA	26-09-2024	To	04-10-2024
9)	MR R GOENKA	26-09-2024	To	04-10-2024
10)	MS. S SARMA	03-10-2024	To	21-10-2024
11)	MS A.SARMA	30-09-2024	To	05-10-2024
12)	MRS A BUJARBARUAH	30-09-2024	To	05-10-2024
13)	MR. S BANIK	30-09-2024	To	01-10-2024
14)	MRS. M CHATTERJEE	30-09-2024	To	04-10-2024
15)	MRS. U CHAKRABORTY	30-09-2024	To	04-10-2024
16)	MR. A K PURKAYASTHA	30-09-2024	To	01-10-2024
17)	MR. S SHARMA	30-09-2024	To	01-10-2024
18)	MR G BAISHYA	30-09-2024	To	04-10-2024
19)	MS. B BHUYAN	30-09-2024	To	04-10-2024
20)	MR. A K BHUYAN	28-09-2024	To	16-10-2024





## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**10:30 AM to 1:00 PM**

**2:00 PM to 4:30 PM**

**[ For Tuesday,1st October 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**BEFORE:**

**HONOURABLE MR. JUSTICE KALYAN RAI SURANA**

**COURT NO: 7**

**[THIS BENCH WILL SIT AFTER RISING OF  
DIVISION BENCH-II, IF TIME PERMITS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION (BA)</b>				
1	<a href="#">Bail Appln./2732/2024</a> WITH OFFICE NOTE	JITUL ALI <b>Versus</b> UNION OF INDIA	MR. K N CHOUDHURY MS. T SOM MR H DAS	SC, NCB
<b>BAIL HEARING (BA)</b>				
2	<a href="#">Bail Appln./4266/2023</a> WITH CASE RECORD(SCANNED COPY)	MONIRUL ISLAM <b>Versus</b> THE UNION OF INDIA	MS. T SOM MS. U HAZARIKA MR. P TELI	SC, NCB
<b>ORDERS</b>				
3	<a href="#">I.A.(CrI.)/910/2024</a> IN BA /2653/2024 (D/O) in Bail Appln./2653/2024	TAIBUR RAHMAN <b>Versus</b> THE STATE OF ASSAM	MR. M RAHMAN	PP, ASSAM
4	<a href="#">I.A.(Civil)/2965/2024</a> B/O, WITH WP(C)/6243/2023 (D/O), Review.Pet./140/2024 (D/O) in WP(C)/6243/2023 <b>WITH</b> <a href="#">Review.Pet./163/2024</a>	THE REGISTRAR OF COOPERTIVE SOCIETIES, ASSAM <b>Versus</b> RANJIT DAS AND ANR	MR. V RAJKHOWA	MR. S BANIK
5	<a href="#">Review.Pet./163/2024</a>	DIBRU DANGARI RIVER PART 1 MEEN SAMABAY SAMITY LTD <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. S BANIK MS F BEGUM	SC, CO OP
<b>HEARING</b>				
6	<a href="#">I.A.(Civil)/1609/2021</a> FIXED in El.Pet./4/2021 <b>WITH</b> <a href="#">El.Pet./4/2021</a>	NIJAM UDDIN CHOUDHURY <b>Versus</b> MOON SWARNAKAR  MOON SWARNAKAR <b>Versus</b> NIJAM UDDIN CHOUDHURY	MR K P PATHAK MR H I CHOUDHURY MR B CHOUDHURY  MR. R BORPUJARI MR. B GOGOI MR P NAYAK MR A CHALIHA MS RUKMINI BARUA MS PADMINI BARUA	MR P NAYAK MR A CHALIHA MS PADMINI BARUA  MR K P PATHAK MR H I CHOUDHURY MR M J QUADIR MR B CHOUDHURY
	<b>WITH</b> <a href="#">I.A.(Civil)/1611/2021</a> in El.Pet./4/2021	NIJAM UDDIN CHOUDHURY <b>Versus</b> MOON SWARNAKAR	MR K P PATHAK MR K P PATHAK MR H I CHOUDHURY	MR P NAYAK MR A CHALIHA MS PADMINI BARUA

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LEAVE NOTE OF ADVOCATES FOR 01/10/2024

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1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MR. S K SAHARIAH	10-09-2024	To	21-10-2024
3)	MS. B M CHETRI	11-09-2024	To	06-11-2024
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18)	MR G BAISHYA	30-09-2024	To	04-10-2024
19)	MS. B BHUYAN	30-09-2024	To	04-10-2024
20)	MR. A K BHUYAN	28-09-2024	To	16-10-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**10:30 AM to 1:00 PM**

**2:00 PM to 4:30 PM**

**[ For Tuesday,1st October 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI  
HONOURABLE MRS. JUSTICE MITALI THAKURIA**

**COURT NO: 10**

**[SPECIAL DIVISION BENCH]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ADMISSION</b>				
1	<a href="#">CRL.A(J)/87/2024</a> B/O	MD. SHAH ALAM <b>Versus</b> THE STATE OF ASSAM AND ANR	MS B R A SULTANA	PP, ASSAM
2	<a href="#">CRL.A(J)/88/2024</a> B/O	SUNTU @ HUNTU BORAİK <b>Versus</b> THE STATE OF ASSAM AND ANR	MS B R A SULTANA	PP, ASSAM
3	<a href="#">CRL.A(J)/89/2024</a> B/O	KAMAL GOGOI <b>Versus</b> THE STATE OF ASSAM AND ANR	MS B R A SULTANA	PP, ASSAM
4	<a href="#">CRL.A(J)/90/2024</a>	GANGU TANTI @ KARTIK <b>Versus</b> THE STATE OF ASSAM AND ANR	MR R ISLAM	PP, ASSAM
5	<a href="#">Crl.A./321/2024</a>	RAJEN PHONGLO @ RAJENDRA PHONGLO <b>Versus</b> THE STATE OF ASSAM AND ANR.	MS. B SARMA	PP, ASSAM
	<b>WITH</b> <a href="#">I.A.(Crl.)/936/2024</a> <b>in</b> Crl.A./321/2024	RAJEN PHONGLO @ RAJENDRA PHONGLO <b>Versus</b> THE STATE OF ASSAM AND ANR.	MS. B SARMA	PP, ASSAM
6	<a href="#">Crl.A./323/2024</a>	ASHABUL HUSSAIN <b>Versus</b> THE STATE OF ASSAM AND ANR	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM
	<b>WITH</b> <a href="#">I.A.(Crl.)/938/2024</a> <b>in</b> Crl.A./323/2024	ASHABUL HUSSAIN <b>Versus</b> THE STATE OF ASSAM AND ANR	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM
7	<a href="#">WA/336/2024</a> CAVT. NO.08662/024, FIXED	DR JIBENDU DUTTA <b>Versus</b> THE STATE OF ASSAM AND ANR	MR B D DAS MR. B PURKAYASTHA J.P. BARUAH	SC, ELEM. EDU MR. S HAZARIKA FOR CAVEATOR SC, FINANCE
<b>ORDERS</b>				
8	<a href="#">CRL.A(J)/74/2023</a> 2 Y 0 M 25 D.:WITH OFFICE NOTE, LCR - 4 (FOUR), P.B. - 3	ROBILAL MUNDA <b>Versus</b> THE STATE OF ASSAM	MS S SARMA HAZARIKA	PP, ASSAM
9	<a href="#">Crl.A./450/2023</a> WITH OFFICE NOTE, B/O	RAJIB DAIMARY <b>Versus</b> THE STATE OF ASSAM	MR D K MEDHI P BORUAH	PP, ASSAM

	<b>WITH</b> <a href="#">I.A.(CrI.)/1188/2023</a> in CrI.A./450/2023	RAJIB DAIMARY <b>Versus</b> THE STATE OF ASSAM	MR D K MEDHI P BORUAH	PP, ASSAM
10	<a href="#">I.A.(CrI.)/1019/2023</a> WITH OFFICE NOTE, LCR - 4 (FOUR) FILES, P.B. - 2, FIXED in CrI.A./391/2023	RAJEN NARZARY <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. S C BISWAS MR P KATAKI MRS R BEGUM MS A BORAH MS. S. CHANDA	PP, ASSAM MS. D BORPUJARI (R-2)
	<b>WITH</b> <a href="#">CrI.A./391/2023</a>	RAJEN NARZARY <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. S C BISWAS MR P KATAKI MRS R BEGUM MS A BORAH MS. S. CHANDA	PP, ASSAM MS D BORPUJARI (R-2)
11	<a href="#">I.A.(CrI.)/933/2024</a> in CRL.A(J)/8987/2024	KAW MAJHI <b>Versus</b> THE STATE OF ASSAM AND ANR	MR J DAS	PP, ASSAM
	<b>WITH</b> <a href="#">CRL.A(J)/8987/2024</a> (Filing Number)	KAW MAJHI <b>Versus</b> THE STATE OF ASSAM AND ANR	MR J DAS	
12	<a href="#">I.A.(CrI.)/942/2024</a> in CrI.A./8780/2024	LAKHI BORA <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. P JAIN MR V JAMMAR	PP, ASSAM
	<b>WITH</b> <a href="#">CrI.A./8780/2024</a> (Filing Number)	LAKHI BORA <b>Versus</b> THE STATE OF ASSAM AND ANR G	MR V JAMMAR	
	<b>WITH</b> <a href="#">I.A.(CrI.)/8782/2024</a> (Filing Number)	LAKHI BORA <b>Versus</b> THE STATE OF ASSAM AND ANR G	MR V JAMMAR	
<b>HEARING</b>				
13	<a href="#">CrI.A./220/2017</a> WITH LCR - 5 (FIVE) FILES, P.B. - 2	SHRI LABANYA DAS <b>Versus</b> STATE OF ASSAM and 11 ORS	N BAISHYA MR.P SARMAH MR. M SARANIA MR.S SAIKIA MR H MEDHI	MS.M DAS(R- 5 to 12) MR. R R KAUSHIK, ADDL.P.P., ASSAM MR.A MOBARAQUE(R- 2,3&4) MS.P BARUAH (R- 5 to 12) MS M DAS PP, ASSAM MS.M BARUAH(R- 5 to 12)
	<b>WITH</b> <a href="#">I.A.(CrI.)/718/2017</a> in CrI.A./220/2017	SHRI LABANYA DAS <b>Versus</b> STATE OF ASSAM and 11 ORS	MR.S SAIKIA	MR.M DAS PP, ASSAM
14	<a href="#">CrI.A./405/2017</a> WITH LCR - 5 (FIVE) FILES	NAWAS SARIF <b>Versus</b> UNION OF INDIA	MS.B HAZARIKA MS.S K NARGIS MS.N DAS	SC, NCB
	<b>WITH</b> <a href="#">I.A.(CrI.)/370/2023</a> in CrI.A./405/2017	NAWAS SARIF, <b>Versus</b> UNION OF INDIA,	MS. S K NARGIS MS. A MESEN	SC, NCB
15	<a href="#">CrI.A./163/2018</a> <u>6 Y 5 M 11 D</u> :WITH LCR - 4 (FOUR) FILES, P.B. - 2, FIXED	SRI ABDUL KHALIQUE AND ANR <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. S C BISWAS MR. S C BISWAS MR Z KAMAR (P1) MR. A IKBAL MR H R CHOUDHURY (P1) MR H R CHOUDHURY (P1) MR R KARIM MR. P S BISWAS	PP, ASSAM
16	<a href="#">CrI.A./102/2022</a> WITH OFFICE NOTE, LCR - 4 (FOUR) FILES, P.B. - 2, B/O	PRAVA RANI BASUMATARY <b>Versus</b> THE STATE OF ASSAM	MR P KATAKI MRS R BEGUM MR C PHUKAN MS. M DEVI	PP, ASSAM

17 [I.A.\(CrI.\)/105/2022](#) HAFIZUR RAHMAN MR. A RAHMAN PP, ASSAM  
WITH LCR - 3 (THREE) FILES, P.B. **Versus**  
- 2, FIXED THE STATE OF ASSAM AND ANR. E  
**in** CrI.A./123/2021  
**WITH**  
[CrI.A./123/2021](#) HAFIZUR RAHMAN MR. A RAHMAN PP, ASSAM  
**Versus**  
THE STATE OF ASSAM AND ANR.

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LEAVE NOTE OF ADVOCATES FOR 01/10/2024

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1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MR. S K SAHARIAH	10-09-2024	To	21-10-2024
3)	MS. B M CHETRI	11-09-2024	To	06-11-2024
4)	J SHARMA	17-09-2024	To	04-10-2024
5)	MR. B NATH	19-09-2024	To	02-10-2024
6)	MR A TEWARI	23-09-2024	To	03-10-2024
7)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
8)	MR A GOENKA	26-09-2024	To	04-10-2024
9)	MR R GOENKA	26-09-2024	To	04-10-2024
10)	MS. S SARMA	03-10-2024	To	21-10-2024
11)	MS A.SARMA	30-09-2024	To	05-10-2024
12)	MRS A BUJARBARUAH	30-09-2024	To	05-10-2024
13)	MR. S BANIK	30-09-2024	To	01-10-2024
14)	MRS. M CHATTERJEE	30-09-2024	To	04-10-2024
15)	MRS. U CHAKRABORTY	30-09-2024	To	04-10-2024
16)	MR. A K PURKAYASTHA	30-09-2024	To	01-10-2024
17)	MR. S SHARMA	30-09-2024	To	01-10-2024
18)	MR G BAISHYA	30-09-2024	To	04-10-2024
19)	MS. B BHUYAN	30-09-2024	To	04-10-2024
20)	MR. A K BHUYAN	28-09-2024	To	16-10-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**10:30 AM to 1:00 PM**

**2:00 PM to 4:30 PM**

**[ For Tuesday, 1st October 2024 ]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA**

**COURT NO: 14**

**[CRIMINAL BENCH]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION (BA)</b>				
1	<a href="#">Bail Appln./2675/2024</a> FIXED	ESOB ALI AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM	MR. A AHMED MR. M A CHOUDHURY U U KHAN MR A AHMED	PP, ASSAM
2	<a href="#">Bail Appln./2979/2024</a>	MOZAMMIL HOQUE @ MUJAMIL HAQUE AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. M HOSSAIN MR. Z H AHMED SK ABDULLAH	PP, ASSAM
3	<a href="#">Bail Appln./3007/2024</a>	BACHCHU SHEIKH <b>Versus</b> THE STATE OF ASSAM	MR. B D KONWAR SR. ADV. MR H AGARWAL MR J SINGH MS M ZOMUANPUII MR P DOLEY	PP, ASSAM
4	<a href="#">Bail Appln./3009/2024</a>	RUP KHAN AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. S C BISWAS MR. F A HASSAN	PP, ASSAM
5	<a href="#">Bail Appln./3014/2024</a>	MONJUWARA BEGUM <b>Versus</b> THE STATE OF ASSAM	MR. A MANNAF MD A S ALI	PP, ASSAM
6	<a href="#">Bail Appln./3018/2024</a>	DR MAHMUD HUSSAIN <b>Versus</b> THE STATE OF ASSAM	MR F HAQUE MR. S K M ALOMGIR	PP, ASSAM
7	<a href="#">Bail Appln./3023/2024</a>	MUSTAFA AHMED @ MOSTAFA AHMED @ RINKU <b>Versus</b> THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
<b>MOTION</b>				
8	<a href="#">Crl.Rev.P./397/2024</a>	SMTI. MINA BORA @ BORAH <b>Versus</b> SRI PURNA BORA AND 4 ORS.	MR. J K GOSWAMI MR. J BARMAN	
9	<a href="#">Crl.Pet./1201/2024</a> FIXED.	HAJARAT ALI @ HAZARAT ALI AND ANR <b>Versus</b> THE STATE OF ASSAM AND ANR	MR S M ABDULLAH P MS F HUSSAIN MR. S RAHMAN MD R ISLAM MD IMRAN	PP, ASSAM
10	<a href="#">Crl.Pet./1224/2024</a>	ZINNATUL ALI @ ZINNATUL ISLAM <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. A AHMED MR. M A CHOUDHURY U U KHAN MR A AHMED	PP, ASSAM

11	<a href="#">Crl.Pet./1225/2024</a>	JAHAR ALI AND 4 ORS <b>Versus</b> THE STATE OF ASSAM AND ANR	MRS. K DEVI MR. J KALITA MS S A KHALIFA	PP, ASSAM
12	<a href="#">Crl.Pet./1226/2024</a>	SANGJUKTA BORAH <b>Versus</b> THE STATE OF ASSAM AND ANR	MS. K HAZARIKA MS. M BAISHYA MS. B SARMAH	PP, ASSAM
13	<a href="#">AB/2432/2024</a> FIXED	ABDUL ALIM AND 4 ORS <b>Versus</b> THE STATE OF ASSAM	MR. A AHMED MR. M A CHOUDHURY U U KHAN MR A AHMED	PP, ASSAM
14	<a href="#">AB/2522/2024</a> WITH OFFICE NOTE, FIXED	PRALAY SARKAR <b>Versus</b> THE STATE OF ASSAM	MR. P P GOGOI MR A SARANIA N GOGOI	PP, ASSAM
15	<a href="#">AB/2636/2024</a>	BISULAL DAS @ BIMULAL DAS <b>Versus</b> THE STATE OF ASSAM	MR. S C BISWAS MS. K L R YANTHAN MS A DAS MR. F A HASSAN MS A BORAH MS. J GHOSH MR. A K DAS	PP, ASSAM
16	<a href="#">AB/2638/2024</a>	MUCHOI MIA @ MUSABBIR ALI <b>Versus</b> THE STATE OF ASSAM	MR. A AHMED MR. M A CHOUDHURY U U KHAN MR A AHMED	PP, ASSAM
17	<a href="#">AB/2641/2024</a>	JAKIR HUSSAIN AND ANR <b>Versus</b> THE STATE OF ASSAM	MR A K AHMED MS F PARBIN MS P KAKATI	PP, ASSAM
18	<a href="#">AB/2643/2024</a>	MONJIR AHMED @ MONJU AHMED <b>Versus</b> THE STATE OF ASSAM	MR. A S TAPADER MR M AHMED	PP, ASSAM
19	<a href="#">AB/2645/2024</a>	GHANA KANTA SONOWAL <b>Versus</b> THE STATE OF ASSAM	MR. SURAJIT DAS MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN SAMIM RAHMAN	PP, ASSAM
20	<a href="#">AB/2648/2024</a>	EKRAMUL HOQUE <b>Versus</b> THE STATE OF ASSAM	MR A ISLAM MR A SHARMA	PP, ASSAM
21	<a href="#">AB/2650/2024</a>	SHAHZAMAL HOQUE <b>Versus</b> THE STATE OF ASSAM	MR A ISLAM MR A SHARMA	PP, ASSAM
22	<a href="#">AB/2651/2024</a>	AKRIMUL HOQUE <b>Versus</b> THE STATE OF ASSAM	MR A ISLAM MR A SHARMA	PP, ASSAM
23	<a href="#">AB/2653/2024</a>	TULBOR SK <b>Versus</b> THE STATE OF ASSAM	MR A ISLAM MR A SHARMA	PP, ASSAM
<b><u>ADMISSION</u></b>				
24	<a href="#">Crl.Pet./485/2020</a> B/O	JAHURUL ISLAM <b>Versus</b> WAJIDA BEGUM	MR N AHMED MR. S RANA	MR. S C BISWAS
25	<a href="#">Crl.Rev.P./254/2024</a> WITH LCR 2 FILES(SCANNED COPY)	IMAN ALI <b>Versus</b> MAFIDA KHATUN	MR. R ISLAM MR S ISLAM N. UDDIN	MR. M H AHMED MR. I AMIN MR. O ULLAH
26	<a href="#">Crl.Pet./306/2024</a> WITH LCR 1 FILE(SCANNED COPY), B/O	PRIYANKA BARUAH <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. N HAQUE MR. S R BARBHUIYA MR M HUSSAIN	MR. A GANGULY (R-2) MR. A DHANUKA (R-2) PP, ASSAM
<b><u>BAIL HEARING (BA)</u></b>				
27	<a href="#">Bail Appln./2623/2024</a> WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	RITUSHMONI BORAH @ BHON BORAH AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. S K SINGHA MR. M K NEOG	PP, ASSAM
28	<a href="#">Bail Appln./2635/2024</a> FIXED	LATIF HUSSAIN <b>Versus</b> THE STATE OF ASSAM	MR A ALI MS. M KHATUN MR Z RAHMAN	PP, ASSAM

29	<a href="#">Bail Appln./2658/2024</a> FIXED	AZGAR ALI @ AZGOR ALI MONDOL <b>Versus</b> THE STATE OF ASSAM	MR G U AHMED MR. R ISLAM	PP, ASSAM
30	<a href="#">Bail Appln./2687/2024</a> FIXED	MOTILAL MANDAL <b>Versus</b> THE STATE OF ASSAM	MR. A M AHMED B DAS P. GHOSH	PP, ASSAM
31	<a href="#">Bail Appln./2706/2024</a>	KARUNA KANTA GOGOI <b>Versus</b> THE STATE OF ASSAM	MR. K GOGOI MS. P BORAH	PP, ASSAM
<b>WITH</b>				
32	<a href="#">Bail Appln./2707/2024</a>	DIPSHIKHA HAZARIKA <b>Versus</b> THE STATE OF ASSAM	MR. K GOGOI MS. P BORAH	PP, ASSAM
33	<a href="#">Bail Appln./2785/2024</a> FIXED	SAFIK ALI ALIAS SHAFIK ALI <b>Versus</b> THE STATE OF ASSAM	MD S ALI MR M RAHMAN	PP, ASSAM
34	<a href="#">Bail Appln./2796/2024</a> FIXED	SONMANI KAKATI <b>Versus</b> THE STATE OF ASSAM	MR. N UDDIN MR. M ISLAM MR S K CHHETRY MS. A AKHTAR	PP, ASSAM
35	<a href="#">Bail Appln./2797/2024</a> FIXED	KAMAL BORA ALIAS PANKAJ BORA <b>Versus</b> THE STATE OF ASSAM	MR J C GOGOI	PP, ASSAM
36	<a href="#">Bail Appln./2820/2024</a> FIXED	MUKTAR ALI <b>Versus</b> THE STATE OF ASSAM	MR S M ABDULLAH P MS F HUSSAIN MR. S RAHMAN MD R ISLAM MD IMRAN	PP, ASSAM
<b><u>BAIL HEARING</u></b>				
37	<a href="#">AB/156/2024</a> FIXED	BIHARI LAL SHARMA <b>Versus</b> THE STATE OF ASSAM	MR G N SAHEWALLA MS. S KATAKEY MR M SAHEWALLA MS T J SAHEWALLA	PP, ASSAM
<b>WITH</b>				
38	<a href="#">AB/157/2024</a>	MANOJ KUMAR AGARWALA <b>Versus</b> THE STATE OF ASSAM	MR G N SAHEWALLA MS. S KATAKEY MR M SAHEWALLA MS T J SAHEWALLA	PP, ASSAM
39	<a href="#">AB/1344/2024</a> FIXED	DR NABO KUMAR PEGU @ NABA PEGU <b>Versus</b> THE STATE OF ASSAM	MR. J C GOGOI MR B ISLAM	PP, ASSAM
40	<a href="#">AB/1825/2024</a> FIXED	ROFIQUL ALOM AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. M ALI MR. S NEOG MS. S G BARUAH MR. B BORGHAIN MR B SAIKIA	PP, ASSAM
41	<a href="#">AB/1845/2024</a> HCJ ORDER	ANWAR HUSSAIN MAZUMDER AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM	MS B DEVI MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM	MR E AHMED (FOR INFORMANT) MR. R A CHOUDHURY(FOR INFORMANT) MR. R A MAZUMDER(FOR INFORMANT) PP, ASSAM
<b>WITH</b>				
42	<a href="#">AB/1846/2024</a>	ABDUL HANNAN MAZUMDER AND 3 ORS. <b>Versus</b> THE STATE OF ASSAM	MS B DEVI MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM	MR E AHMED (FOR INFORMANT) MR. R A CHOUDHURY(FOR INFORMANT) MR. R A MAZUMDER(FOR INFORMANT) PP, ASSAM
43	<a href="#">AB/2027/2024</a> FIXED	ATUL TAMULY <b>Versus</b> THE STATE OF ASSAM	MR. S Y AHMED MR. N H BARBHUIYA	PP, ASSAM
44	<a href="#">AB/2075/2024</a> WITH OFFICE NOTE, FIXED	SAIFUL ISLAM @ MONBABU ISLAM <b>Versus</b> THE STATE OF ASSAM	MR. M ISLAM MS. RUKMINI BARUA MS. PADMINI BARUA MS A KHATUN	PP, ASSAM



45	<a href="#">AB/2156/2024</a> FIXED	JAKIR KHAN <b>Versus</b> THE STATE OF ASSAM	MR. R ALI MR H A AHMED MR. MUSTAFA HUSSAIN	PP, ASSAM
46	<a href="#">AB/2279/2024</a> FIXED	ABDUR REZZAK <b>Versus</b> THE STATE OF ASSAM	MR G CHAMUAH	PP, ASSAM
47	<b>WITH</b> <a href="#">AB/2108/2024</a>	ABDUL HAI AND 2 ORS <b>Versus</b> THE STATE OF ASSAM	MRS S RAHANA MR. A M AHMED P. GHOSH	PP, ASSAM
48	<a href="#">AB/2283/2024</a> WITH OFFICE NOTE, FIXED	ARPANA SARMAH <b>Versus</b> THE STATE OF ASSAM	MD S HOQUE MR. M DEKA	MR. I H SAIKIA(FOR INFORMANT) MR. K KALITA(FOR INFORMANT) MR. M R CHOUDHURY(FOR INFORMANT) PP, ASSAM
49	<a href="#">AB/2338/2024</a> FIXED	ATIKUL ISLAM <b>Versus</b> THE STATE OF ASSAM,	MR A KHANIKAR R L CHUTIA	PP, ASSAM
50	<a href="#">AB/2389/2024</a> FIXED	AJGOR ALI AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. A F N U MOLLAH K ZAMAN	PP, ASSAM
51	<a href="#">AB/2530/2024</a> FIXED	HITESH DAS <b>Versus</b> THE STATE OF ASSAM	MR. K M HALOI MRS. BHANITA CHOUDHURY	PP, ASSAM
52	<a href="#">AB/2575/2024</a> FIXED	MITU BARMAN <b>Versus</b> THE STATE OF ASSAM	MR. B CHOWDHURY	PP, ASSAM
<b><u>ORDERS</u></b>				
53	<a href="#">Crl.A./110/2023</a> WITH LCR 4 FILES, P.B.-2, FIXED	FAKRUL ISLAM <b>Versus</b> THE STATE OF ASSAM AND ANR.	DR. B AHMED MR. N HAQUE MR K UDDIN MR. A K AZAD MR M HUSSAIN	PP, ASSAM
	<b>WITH</b> <a href="#">I.A.(Crl.)/262/2023</a> <b>in</b> Crl.A./110/2023	FAKRUL ISLAM <b>Versus</b> THE STATE OF ASSAM AND ANR.	DR. B AHMED MR. N HAQUE MR K UDDIN MR. A K AZAD MR M HUSSAIN	PP, ASSAM
54	<a href="#">Crl.L.P./36/2024</a> <b>in</b> Crl.A./8640/2024	M/S TIRUPATI UDYOG <b>Versus</b> DILIP HALOI	MR. D K KOTHARI MR P DAS MR P PRAWAR MR Y KOTHARI MR. N KOTHARI	
	<b>WITH</b> <a href="#">Crl.A./8640/2024</a> (Filing Number)	M/S TIRUPATI UDYOG <b>Versus</b> DILIP HALOI	MR. D K KOTHARI MR P DAS MR P PRAWAR MR Y KOTHARI MR. N KOTHARI	
55	<a href="#">Crl.Rev.P./123/2024</a>	SHEKH FORID <b>Versus</b> THE STATE OF ASSAM	MR. SURAJIT DAS MR A W AMAN MR SARFRAZ NAWAZ MR. J ABBAS MR S A BARBHUYAN	PP, ASSAM
56	<a href="#">Crl.A./124/2024</a> WITH OFFICE NOTE, LCR 5 FILES	RAHEJ UDDIN <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. S U AHMED MR A HAWARI	PP, ASSAM
	<b>WITH</b> <a href="#">I.A.(Crl.)/411/2024</a> <b>in</b> Crl.A./124/2024	RAHEJ UDDIN <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. S U AHMED MR A HAWARI	MR. S AHMED (R-2) MD M ALI (R-2) MS. M. KHATUN (R-2) MS N AKTAR (R-2) PP, ASSAM

57	<a href="#">Crl.Pet./712/2024</a> FIXED	VIKRANT JAISWAL @ PAPU JAISWAL <b>Versus</b> THE STATE OF ASSAM AND ANR	MR GAURAV R DUTTA MR A R BAROOAH MS K BHATTACHARYYA	PP, ASSAM
58	<a href="#">I.A.(Crl.)/873/2024</a> WITH OFFICE NOTE, LCR 6 FILES <b>in</b> <a href="#">Crl.A./461/2023</a> <b>WITH</b> <a href="#">Crl.A./461/2023</a>	MONJUR ALAM @ MANJUR ALOM <b>Versus</b> THE STATE OF ASSAM AND ANR.  MONJUR ALAM @ MANJUR ALOM <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. M A SHEIKH MS F INTAZ MR. W A SHEIKH  MR. M A SHEIKH K U AHMED MS F INTAZ MS C MEDHI MR. W A SHEIKH	PP, ASSAM   MR. A ROSHID (r-2) MS. T BEGUM (r-2) PP, ASSAM
59	<a href="#">I.A.(Crl.)/937/2024</a> <b>in</b> <a href="#">Crl.A./8542/2024</a>  <b>WITH</b> <a href="#">Crl.A./8542/2024</a> (Filing Number)	NAGINA BORDOLOI <b>Versus</b> THE STATE OF ASSAM AND ANR  NAGINA BORDOLOI <b>Versus</b> THE STATE OF ASSAM AND ANR E	MS. S KATAKEY   MS. S KATAKEY	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 01/10/2024

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1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MR. S K SAHARIAH	10-09-2024	To	21-10-2024
3)	MS. B M CHETRI	11-09-2024	To	06-11-2024
4)	J SHARMA	17-09-2024	To	04-10-2024
5)	MR. B NATH	19-09-2024	To	02-10-2024
6)	MR A TEWARI	23-09-2024	To	03-10-2024
7)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
8)	MR A GOENKA	26-09-2024	To	04-10-2024
9)	MR R GOENKA	26-09-2024	To	04-10-2024
10)	MS. S SARMA	03-10-2024	To	21-10-2024
11)	MS A.SARMA	30-09-2024	To	05-10-2024
12)	MRS A BUJARBARUAH	30-09-2024	To	05-10-2024
13)	MR. S BANIK	30-09-2024	To	01-10-2024
14)	MRS. M CHATTERJEE	30-09-2024	To	04-10-2024
15)	MRS. U CHAKRABORTY	30-09-2024	To	04-10-2024
16)	MR. A K PURKAYASTHA	30-09-2024	To	01-10-2024
17)	MR. S SHARMA	30-09-2024	To	01-10-2024
18)	MR G BAISHYA	30-09-2024	To	04-10-2024
19)	MS. B BHUYAN	30-09-2024	To	04-10-2024
20)	MR. A K BHUYAN	28-09-2024	To	16-10-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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**10:30 AM to 1:00 PM**

**2:00 PM to 4:30 PM**

**[ For Tuesday, 1st October 2024 ]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE ROBIN PHUKAN**

**COURT NO: 15**

**[CIVIL BENCH-I AND CIVIL BENCH-II]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
1	<a href="#">CRP(IO)/344/2024</a> FIXED	BAJAJ ALLIANZ GENERAL INSURANCE COMPANY LIMITED <b>Versus</b> MUSST. MAHMUDA KHATUN AND 2 ORS	MR T KALITA MR. A KAKATI	
<b>ADMISSION</b>				
2	<a href="#">WP(C)/5145/2017</a> B/O	RULI SAIKIA and 4 ORS. <b>Versus</b> THE STATE OF ASSAM and 3 ORS.	MR. G N SAHEWALLA MR. P DEKA MS. D SWAMI MD. ASLAM	SC, ELEMENTARY EDUCATION
3	<a href="#">WP(C)/4516/2022</a> FIXED	REKHAMONI BORAH <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. JYOTIRMOY ROY MR. R HAZARIKA MR D DAS MS E NATH	SC, EDU SC, K A A C
4	<a href="#">WP(C)/4991/2022</a> FIXED	HITESH KUMAR DAS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. N B P SINGHA MR. D BARMAN	SC, ELEM. EDU SC, FINANCE DEPTT.
5	<a href="#">WP(C)/2731/2023</a> B/O	ABDUL JALIL MAZUMDER <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MS. S B CHOUDHURY MR. A M BARBHUIYA MR. S K DAS MS S R MAZARBHUIYA MS A BEGUM S. M. ZINNA	SC, ELEM. EDU MR. A K DUTTA (R-6, 7) MR. F E CHOUDHURY (R-6, 7)
6	<a href="#">WP(C)/6978/2023</a> B/O	ALI HUSSAIN <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MS. S B CHOUDHURY MR. S K DAS MS. Z R MAJUMDAR P W A MAJUMDAR	GA, ASSAM SC, SEC. EDU.
7	<a href="#">WP(C)/7278/2023</a>	MANUARA BEGUM AND 4 ORS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. K BORUAH MR. P BORDOLOI MR. M ALAM MS P DAS	SC, ELEM. EDU
8	<a href="#">RFA/59/2024</a>	ANITA GORE @ GOUR AND ORS <b>Versus</b> SUKUMONI GORE AND ORS	MR. S CHAUHAN MR. A R SHOME MR. P MAZUMDER MR N ALAM	
	<b>WITH</b> <a href="#">I.A.(Civil)/3094/2024</a> in RFA/59/2024	ANITA GORE @ GOUR AND ORS <b>Versus</b> SUKUMONI GORE AND ORS	MR. S CHAUHAN MR. A R SHOME MR. P MAZUMDER MR N ALAM	

9	<a href="#">FAO/71/2024</a>  <b>WITH</b> <a href="#">I.A.(Civil)/3088/2024</a> in FAO/71/2024	GEETI BORA AND ANR <b>Versus</b> NAVA KUMAR BORA AND 3 ORS	MR. P KHATANIAR MS N RAHMAN N R SURANA	
10	<a href="#">FAO/72/2024</a> CAVT. NO.08082/024,  <b>WITH</b> <a href="#">I.A.(Civil)/3093/2024</a> in FAO/72/2024	GEETI BORA AND ANR <b>Versus</b> NAVA KUMAR BORA AND 3 ORS DELHI PUBLIC SCHOOL AND ANR <b>Versus</b> BARUAS INDUSTRIES AND 3 ORS	MR. P KHATANIAR MS N RAHMAN N R SURANA MR. D SAIKIA MR. R BORPUJARI MS. RUKMINI BARUA MS. PADMINI BARUA	MR G N SAHEWALLA MR H K SARMA MR M SAHEWALLA FOR CAVEATOR  MR G N SAHEWALLA MR H K SARMA MR M SAHEWALLA FOR CAVEATOR SC, HIGHER EDU SC, G U
11	<a href="#">WP(C)/821/2024</a> FIXED	HAM-AK COLLEGE OF HIGHER EDUCATION <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. A C BURAGOHAIN MR R SINGH MS. H BORAH S NATH	SC, N C T E SC, G U
12	<a href="#">WP(C)/4212/2024</a> WITH OFFICE NOTE, FIXED	HAM-AK RURAL COLLEGE OF EDUCATION <b>Versus</b> THE REGISTRAR GAUHATI UNIVERSITY AND 2 ORS	MR. A C BURAGOHAIN MS. H BORAH MS. S NATH	SC, N C T E SC, G U
<b><u>FOR HEARING U/O XLI RULE II C.P.C.</u></b>				
13	<a href="#">RSA/181/2024</a>  <b>WITH</b> <a href="#">I.A.(Civil)/3090/2024</a> in RSA/181/2024	MINAKSHI DAS AND 2 ORS <b>Versus</b> NARAYAN CHANDRA DAS	MR. S BISWAS MS D DEVI	
14	<a href="#">RSA/182/2024</a>	MINAKSHI DAS AND 2 ORS <b>Versus</b> NARAYAN CHANDRA DAS ISLAM ALI <b>Versus</b> DIPU SARMA AND ORS	MR. S BISWAS MS D DEVI MR. R BARUAH MR. A IKBAL MS S SIDDIQUA MS. J SARMA	SC, GMC
<b><u>ORDERS</u></b>				
15	<a href="#">RSA/246/2016</a> WITH LCR	HASEN ALI <b>Versus</b> MD.WAZUDDIN and 5 ORS.	MR. N ALAM MR.S U AHMED	MR.A D CHOUDHURY(R- 1, 4-6) MR.T CHAKRABORTYR- 1, 4-6 MR.D CHOUDHURY(R- 1, 4- 6) MR. P DUTTA(R-1, 4-6)
16	<a href="#">I.A.(Civil)/2445/2018</a> WITH OFFICE NOTE, FIXED in RFA/77/2018  <b>WITH</b> <a href="#">RFA/77/2018</a>  <b>WITH</b> <a href="#">I.A.(Civil)/2446/2018</a> in RFA/77/2018	SMT MAKANI DAS AND 6 ORS <b>Versus</b> SHRI HARISH GOYAL AND ANR  SMT MAKANI DAS AND 6 ORS <b>Versus</b> SHRI HARISH GOYAL AND ANR	MR. J H SAIKIA  MR. J H SAIKIA	MR. S P ROY MR. A Y CHOUDHURY (R2) MR. N H LASKAR (R2) MR A K RAI MR. T A CHOUDHURY (R2) MS. N RAI
17	<a href="#">I.A.(Civil)/2490/2018</a> WITH OFFICE NOTE, FIXED in RFA/84/2018  <b>WITH</b> <a href="#">RFA/84/2018</a>	SMT MAKANI DAS AND 6 ORS <b>Versus</b> SHRI GANESWAR DEKA AND ANR  SMT MAKANI DAS AND 6 ORS <b>Versus</b> SHRI GANESWAR DEKA AND ANR		MR. S P ROY MS K GOGOI

	<b>WITH</b> <a href="#">I.A.(Civil)/2492/2018</a> in RFA/84/2018	SMT MAKANI DAS AND 6 ORS <b>Versus</b> SHRI GANESWAR DEKA AND ANR		
18	<a href="#">I.A.(Civil)/2698/2018</a> FIXED in RFA/88/2018	SMT MAKANI DAS AND 6 ORS <b>Versus</b> SHRI RADHA RAMAN KHATUWALA AND ANR		MR. S P ROY (R1) MR. A Y CHOUDHURY (R2) MR. N H LASKAR (R2) MR. T A CHOUDHURY (R2) MS. N RAI (R1)
	<b>WITH</b> <a href="#">RFA/88/2018</a>	SMT MAKANI DAS AND 6 ORS <b>Versus</b> SHRI RADHA RAMAN KHATUWALA AND ANR	MR. J H SAIKIA	MR. S P ROY (R1) MS. N RAI (R1)
19	<b>WITH</b> <a href="#">RFA/310988/2017</a> (Filing Number)	SMT MAKANI DAS and 6 ORS <b>Versus</b> SHRI RADHA RAMAN KHATUWALA and ANR		
	<b>WITH</b> <a href="#">I.A.(Civil)/2699/2018</a>	SMT MAKANI DAS AND 6 ORS <b>Versus</b> SHRI RADHA RAMAN KHATUWALA AND ANR	MR. J H SAIKIA	
20	<a href="#">WP(C)/4122/2021</a> FIXED	NAZRUL ISLAM <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. A R BHUYAN MR. M A I HUSSAIN N ISLAM	SC, SEC. EDU.
21	<a href="#">Mat.App./31/2022</a> WITH LCR	XXXXXXX <b>Versus</b> XXXXXXX	MR. C BORUAH MR. DITUL DAS MR. R BORO	MR B SHARMA MS. M JAIN (LEGAL AID COUNSEL)
22	<a href="#">RSA/100/2024</a>	KITAB ALI AND 2 ORS <b>Versus</b> SURUJ ALI	ALHAJJ I UDDIN MRS. R MOMTAZ H M I HOQUE MR R HOQUE	MR SISHIR DUTTA MS S MOCHAHARI MR. S DUTTA MS K BORAH MR S DUTTA
	<b>WITH</b> <a href="#">I.A.(Civil)/1774/2024</a> in RSA/100/2024	KITAB ALI AND 2 ORS <b>Versus</b> SURUJ ALI	ALHAJJ I UDDIN MRS. R MOMTAZ H M I HOQUE MR R HOQUE	
23	<a href="#">WP(C)/1863/2024</a> B/O	GAJENDRA NATH KALITA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MS. S B CHOUDHURY MR. S K DAS	GA, ASSAM SC, SEC. EDU.
24	<a href="#">I.A.(Civil)/2738/2024</a> FIXED in RSA/10253/2024	URBASHI BHARALI AND 2 ORS <b>Versus</b> HEMOPROVA KAKOTY	MR. K R BOROOAH	
	<b>WITH</b> <a href="#">RSA/10253/2024</a> (Filing Number)	URBASHI BHARALI AND 2 ORS <b>Versus</b> HEMOPROVA KAKOTY H	MR. K R BOROOAH	
<b>HEARING</b>				
25	<a href="#">MACApp./638/2017</a> PART-HEARD, WITH LCR, FIXED	SMTI LAKHIMI MAZUMDAR <b>Versus</b> SRI VIJAY KR. SHAH and 2 ORS	MR.P DAS MR.A D CHOUDHURY	MS. M SAIKIA MS. P BORTHAKUR
26	<b>WITH</b> <a href="#">MACApp./469/2017</a>	FUTURE GENERAL INDIA INSURANCE COMPANY LTD <b>Versus</b> SMTI LAKHMI MAJUMDAR and 2 ORS	MR.R GOSWAMI MS.M SAIKIA MS.P BORTHAKUR	MR. A D CHOUDHURY (R1)
27	<a href="#">RFA/82/2018</a> CAVT. NO.0591/2018 WITH LCR, PART-HEARD , FIXED	SRI NALIN MIKIR AND 7 ORS <b>Versus</b> SRI PULIN MIKIR AND2 ORS	MR D TALUKDAR MR K K BARUAH	MR. S K GOSWAMI (r-1 to 3) MR. R SHARMA MR. H C SARMA (r-1 to 3) MR H DEKA MS F BEGUM (R1-R3) MD A S ALI (R1-R3) FOR CAVEATOR MR. J OJAH (R1-R3)

	<b>WITH</b> <a href="#">I.A.(Civil)/4078/2019</a> in RFA/82/2018	SRI NALIN MIKIR AND 7 ORS <b>Versus</b> SRI PULIN MIKIR AND 5 ORS	MR D TALUKDAR	MR. A M BARBHUIYA MR. A KHANIKAR
	<b>WITH</b> <a href="#">I.A.(Civil)/107/2024</a> in RFA/82/2018	PULIN MIKIR AND 2 ORS <b>Versus</b> NALIN MIKIR AND 7 ORS	MR. H C SARMA MR. H C SARMA	MR D TALUKDAR
28	<a href="#">WP(C)/4961/2023</a> PART-HEARD, FIXED	JUGAL KISHOR CHOUDHURY AND 15 ORS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR B D DAS MR H K SARMA MRS R DEKA MR. D THAOSEN MR. H R DAS	MR A CHALIHA SC, SEC. EDU. SC, FINANCE DEPTT.
29	<a href="#">MFA/48/2006</a> WITH LCR, FIXED	M/S NATIONAL INSURANCE CO. LTD. <b>Versus</b> LALDARI CHOUDHURY and ANR.	MR.B C DAS MR.R C PAUL MR.S ROY	MR.J P SARMA
30	<a href="#">MACApp./15/2017</a> WITH LCR, FIXED	ON THE DEATH OF NIRMAL TALUKDAR HIS LEGAL HEIR <b>Versus</b> SRI RANJIT TALUKDAR and 2 ORS	MR.A C MAHANTA MR.B K JAIN	MS. R D MOZUMDAR MR. S BORA MR. D P MANDAL MS. C MOZUMDAR MR. S P SHARMA
	<b>WITH</b> <a href="#">I.A.(Civil)/2260/2017</a> in MACApp./15/2017	THE NATIONAL INSURANCE CO. LTD. <b>Versus</b> SRI NIRMAL TALUKDAR and ORS	MS.R D MOZUMDAR MS.C MOZUMDAR MR.S P SHARMA	
31	<b>WITH</b> <a href="#">MACApp./336/2017</a>	THE NATIONAL INSURANCE COMPANY LIMITED <b>Versus</b> ON THE DEATH OF NIRMAL TALUKDAR HIS LEGAL HEIRS and 2 ORS.	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	MR. A C MAHANTA MR. B K JAIN MS. M DASGUPTA
32	<a href="#">Mat.App./34/2018</a> WITH LCR, FIXED	XXXXXXX <b>Versus</b> XXXXXXX	MR. A BHATTACHARJEE MR. J SARMA	MRS L BORUAH MISS. M BORAH MR. B B BORAH MS K TSUKRU
33	<a href="#">RFA/62/2018</a> WITH LCR, FIXED	M/S SHIV STEEL INDUSTRIES <b>Versus</b> STEEL AUTHORITY OF INDIA AND ANR	MR. O P BHATI MR. T C DAS MR. P SARMA MR. S KHAN	MR. B C DAS (R1) MR D N BHATTACHARYYA (R1) MR. P J BARMAN (R2) MR. P PHUKAN (R2)
34	<a href="#">CRP(IO)/214/2018</a> WITH LCR, FIXED	LAL MIA AND 6 ORS. <b>Versus</b> RAMJAN ALI	MR. J AHMED MS. H BEGUM MR G BHARADWAJ MR S Z AHMED MS. M AHMED	DR. B U AHMED MR. P K ROYCHOUDHURY MR. N HAQUE MR. S R BARBHUIYA MR M HUSSAIN MR M HUSSAIN
35	<a href="#">RSA/1/2019</a> WITH LCR, FIXED	MD OSMAN GANI <b>Versus</b> ON THE DEATH OF SORMAN ALI HIS LEGAL HEIRS HASINA KHATUN AND 5 ORS	MR A ALI MS K LAHKAR MS. A MAHANTA MS. M KHATUN	MR. N HAQUE MR. S R BARBHUIYA MR M HUSSAIN
36	<a href="#">MACApp./221/2020</a> WITH LCR, FIXED	SAMINA KALITA <b>Versus</b> THE BRANCH MANAGER, NATIONAL INSURANCE COMPANY LIMITED AND 2 ORS	MR H DAS	MR. A ROSHID MRS. S ROY MS. M R DEVI MS. I DAS
37	<a href="#">RSA/21/2021</a> WITH LCR, FIXED	JILLAUR RAHMAN AHMED @ DR. ZILLUR RAHMAN AND 5 ORS. <b>Versus</b> NURJAHAN BEWA AND 23 ORS.	MS. R CHOUDHURY MR. MD S HOQUE MR. M DEKA MS S S ZIA	GA, ASSAM MR. B J GHOSH (r-1 to 4) MR. M KHAN (r-1 to 4) MR. M KHAN (r-1 to 4) MR. J RAHMAN (r-1 to 4) MR R ISLAM (r-1 to 4)
	<b>WITH</b> <a href="#">I.A.(Civil)/196/2023</a> in RSA/21/2021	NURJAHAN BEWA AND 3 ORS. <b>Versus</b> JILLAUR RAHMAN AHMED @ DR. ZILLUR RAHMAN AND 26 ORS.	MR. M KHAN	MS. R CHOUDHURY MS S S ZIA

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LEAVE NOTE OF ADVOCATES FOR 01/10/2024

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1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MR. S K SAHARIAH	10-09-2024	To	21-10-2024
3)	MS. B M CHETRI	11-09-2024	To	06-11-2024
4)	J SHARMA	17-09-2024	To	04-10-2024
5)	MR. B NATH	19-09-2024	To	02-10-2024
6)	MR A TEWARI	23-09-2024	To	03-10-2024
7)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
8)	MR A GOENKA	26-09-2024	To	04-10-2024
9)	MR R GOENKA	26-09-2024	To	04-10-2024
10)	MS. S SARMA	03-10-2024	To	21-10-2024
11)	MS A.SARMA	30-09-2024	To	05-10-2024
12)	MRS A BUJARBARUAH	30-09-2024	To	05-10-2024
13)	MR. S BANIK	30-09-2024	To	01-10-2024
14)	MRS. M CHATTERJEE	30-09-2024	To	04-10-2024
15)	MRS. U CHAKRABORTY	30-09-2024	To	04-10-2024
16)	MR. A K PURKAYASTHA	30-09-2024	To	01-10-2024
17)	MR. S SHARMA	30-09-2024	To	01-10-2024
18)	MR G BAISHYA	30-09-2024	To	04-10-2024
19)	MS. B BHUYAN	30-09-2024	To	04-10-2024
20)	MR. A K BHUYAN	28-09-2024	To	16-10-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**10:30 AM to 1:00 PM**

**2:00 PM to 4:30 PM**

**[ For Tuesday,1st October 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE DEVASHIS BARUAH**

**COURT NO: 17**

**[CIVIL BENCH-V**

**THE OLDEST MATTER IN THE CAUSELIST WILL BE  
TAKEN UP FOR HEARING CHRONOLOGICALLY]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>WITHDRAWAL</b>				
1	<a href="#">WP(C)/6158/2023</a> B/O	BOKTOZAMAN SK AND 25 ORS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. A K PURKAYASTHA MR. R MAJUMDAR MS. J GHOSH	GA, ASSAM SC, P H E
<b>MOTION</b>				
2	<a href="#">Cont.Cas(C)/523/2024</a>	SUMAN CHETIA <b>Versus</b> SRI GOKUL KHANIKAR	MR. N C DAS MR. M DUTTA MR. S R GOGOI MR. A CHOUDHURY MR. J P MORE	
3	<a href="#">WP(C)/4217/2024</a>	RAM CHANDRA GOSWAMI <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. B D KONWAR SR. ADV. MRS J M KONWAR MS. B SOREN MR J SINGH MS M ZOMUANPUII MS S JAIN	GA, ASSAM
4	<a href="#">WP(C)/5098/2024</a>	NASIM AHMED AND ANR <b>Versus</b> THE UNION OF INDIA AND 7 ORS	MR. B J GHOSH MR. I ALAM MR. T SK	GA, ASSAM DY.S.G.I. SC, NHIDC
5	<a href="#">WP(C)/5113/2024</a>	NAWAZ AHMED BORBORUAH <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. J C GOGOI MR B ISLAM MR. H KAKATI	GA, ASSAM SC, REVENUE
6	<a href="#">WP(C)/5117/2024</a>	SANJAY CHAUHAN AND 242 ORS. <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	ALHAJJ I UDDIN MRS. R MOMTAZ H M I HOQUE MR ROBIUL HOQUE	GA, ASSAM SC, K A A C SC, REVENUE
<b>ORDER NO STEPS</b>				
7	<a href="#">WP(C)/2600/2022</a>	MUSST NURJAHAN AKTARA BEGUM <b>Versus</b> THE STATE OF ASSAM AND 20 ORS	MR. M U MONDAL MS. N NASRIN MD. I H KHAN MR K ISLAM MR A ALIM SK	SC, P AND R.D. GA, ASSAM
8	<b>WITH</b> <a href="#">WP(C)/700/2022</a> CAVT. NO. 00212/022,	MUSST NURJAHAN AKTARA BEGUM <b>Versus</b> THE STATE OF ASSAM AND 19 ORS	MR. M U MONDAL MD. I H KHAN MR K ISLAM MR A ALIM SK	SC, P AND R.D. GA, ASSAM MR. A SARMA FOR CAVEATOR



9	<b>WITH</b> <a href="#">WP(C)/1349/2022</a>	AHED ALI AND 7 ORS. <b>Versus</b> THE STATE OF ASSAM AND 8 ORS.	MR. A SARMA MR. LENTSO MR H KALITA	SC, P AND R.D. GA, ASSAM
10	<a href="#">WP(C)/7367/2023</a>	AZIZUL HAQUE <b>Versus</b> THE UNION OF INDIA AND 9 ORS.	MR. T DEURI MR D S DEKA MS A DAS	SC, P AND R.D. GA, ASSAM MRS. R DEVI DY.S.G.I.
<b>ADMISSION</b>				
11	<a href="#">WP(C)/2026/2016</a>	HAREKESTO BARMAN and 53 ORS. <b>Versus</b> THE STATE OF ASSAM and 13 ORS.	MR. H R A CHOUDHURY MR. A F N U MOLLAH MR. F U BORBHUIYA MR. A AHMED	GA, ASSAM MR. R BORPUJARI (SC, REVENUE DEPT.)(R-2) SC, BTC SC, FINANCE SC, WATER RESOURCE
12	<a href="#">WP(C)/5231/2016</a>	HIRALAL DAS and 10 ORS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR.S ROY MR.M H LASKAR MR. S ALAM	GA, ASSAM MR. M NATH (SC, PANCHAYAT & RURAL DEVELOPMENT DEPT., R- 1,2,3,6)
13	<a href="#">WP(C)/1396/2017</a>	KHANINDRA NATH DAS and ANR. <b>Versus</b> THE STATE OF ASSAM and 2 ORS.	DR.B AHMED MR.N HAQUE MRK UDDIN MR.M HUSSAIN MR.S R BARBHUIYA	GA, ASSAM MR J DAS (SC, REVENUE DEPT.)
14	<b>WITH</b> <a href="#">WP(C)/1091/2017</a>	BANJIT BARMAN and 2 ORS. <b>Versus</b> THE STATE OF ASSAM and 3 ORS.	MR.K N CHOUDHURY MR.N BHARALI MR.R M DEKA MR.M DAS	MR.P J PHUKAN GA, ASSAM SC, PCB
15	<b>WITH</b> <a href="#">WP(C)/1092/2017</a>	KHANINDRA NATH GAYAN and ANR. <b>Versus</b> THE STATE OF ASSAM and 3 ORS.	MR.K N CHOUDHURY MR.N BHARALI MR.R M DEKA MR.M DAS	MR.P J PHUKAN GA, ASSAM SC, P C B A
16	<b>WITH</b> <a href="#">WP(C)/1140/2017</a>	MONORANJAN CHOUDHURY and ANR. <b>Versus</b> THE STATE OF ASSAM and 3 ORS.	MR.K N CHOUDHURY MR.N BHARALI MR.R M DEKA MR.M DAS	MR.P J PHUKAN GA, ASSAM SC, P C B A
17	<a href="#">WP(C)/3743/2020</a>	ABDUR REZZAK <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. K N CHOUDHURY MR. U K BARMAN MR H ALI MR. M MALAKAR	SC, PNRD
18	<b>WITH</b> <a href="#">WP(C)/3704/2020</a>	MAINUL HOQUE <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. R MAJUMDAR MR. JUNM LASKAR MS. A AHMED	SC, PNRD
19	<a href="#">WP(C)/3779/2020</a>	KHAJA HANIF AHMED <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. A R SIKDAR MR N AHMED	GA, ASSAM MR. R BORPUJARI, SC, REVENUE DEPTT.
20	<a href="#">WP(C)/4333/2020</a>	MD. KADIR SHEIKH AND 4 ORS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR A R BHUYAN MR. M A I HUSSAIN	GA, ASSAM SC, GMC
21	<a href="#">WP(C)/1936/2021</a> WITH WP(C)/4787/2022 (D/O)	ROJIUL ISLAM <b>Versus</b> THE UNION OF INDIA AND 3 ORS	MR. T J MAHANTA MR. M H TALUKDAR	MR. B DEKA MR. B DEKA MR S A SIKDER (R2-R4) ASSTT.S.G.I. MR. M R ISLAM (R2-R4)
22	<a href="#">WP(C)/2977/2021</a>	TOWAJUDDIN AHMED <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. M KHAN MR. J RAHMAN MR R ISLAM	GA, ASSAM MR. DITUL DAS MR. R RAHMAN SC, REVENUE
23	<a href="#">WP(C)/953/2022</a>	M/S B K CONSTRUCTION <b>Versus</b> THE UNION OF INDIA AND 3 ORS	MR. S ROY MR. M H LASKAR MR M HOSSAIN	MR. K K PARASAR ASSTT.S.G.I. SC, F C I

24	<a href="#">WP(C)/965/2022</a>	ANIL KUMAR GUPTA <b>Versus</b> THE UNION OF INDIA AND 7 ORS	MR. A R SIKDAR MR J HUSSAIN MD A ALI MR. L HUSSAIN	GA, ASSAM ASSTT.S.G.I. SC, REVENUE
25	<a href="#">WP(C)/1170/2022</a> FIXED	NIHARENDU BHATTACHARJEE <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. B CHAKRABORTY MR. S P BHATTACHARJEE MRS P HAZARIKA P AGARWAL	MR S DUTTA (r-2) GA, ASSAM MR. S DUTTA (r-2)
26	<a href="#">WP(C)/1355/2022</a>	IMAN ALI AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR D SAIKIA MR. B K DAS	GA, ASSAM SC, REVENUE SC, FINANCE
27	<a href="#">WP(C)/1531/2022</a>	ABDUR ROUF AHMED <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. J AHMED MS A HUSSAIN MS. N HASINA MR Z RAHMAN R BEGUM	SC, PWD ROAD GA, ASSAM
28	<a href="#">WP(C)/1831/2022</a>	HASMAT ALI AND 8 ORS. <b>Versus</b> THE UNION OF INDIA AND 4 ORS.	MR. B J MUKHERJEE MS R SAHA	GA, ASSAM ASSTT.S.G.I.
29	<a href="#">WP(C)/4240/2022</a> FIXED	M/S GAYTRI DISTILLERS AND BOTTLING INDUSTRIES <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR G RAHUL MR. D M NATH	SC, TAXES
30	<a href="#">WP(C)/8022/2022</a>	ASSAM TEA EMPLOYEES PROVIDENT FUND ORGANIZATION <b>Versus</b> UNION OF INDIA AND 7 ORS.	MR. R B PHOOKAN R SARMAH MR J BORAH MR. K KAKOTI	MR. B SHARMA (R-4,5) MR N. BARUAH (R-9) MR. C K S BARUAH, CGC MR. H DAS (R-4,5) DY.S.G.I. SC, PNB
31	<a href="#">WP(C)/1334/2023</a> FIXED AT 2 PM	DEBASISH LAHIRI AND ANR <b>Versus</b> THE STATE OF ASSAM AND 9 ORS	MR. S DUTTA MS P DAS MS. I DAS	GA, ASSAM MR S BORTHAKUR (r-6,7,8) MR. S M BARUAH (r-6,7,8) SC, GMC
32	<a href="#">WP(C)/4048/2023</a>	ABUL KASEM PARMANIK <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR F Z MAZUMDER	GA, ASSAM SC, REVENUE
33	<a href="#">WP(C)/4082/2023</a> CAVT. NO.07112/023, WITH CAVT. 711/2023	EAJUL HOQUE <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR U DAS MR B SINHA MR. S SAIKIA	GA, ASSAM MR. D P BORAH MR U GHOSH SC, REVENUE FOR CAVEATOR
34	<a href="#">WP(C)/1263/2024</a>	MD ISMAIL HUSSAIN AND 7 ORS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. SAILENDRA DEKA MR JITENDRA DAS MS L RONGPIPI	GA, ASSAM SC, REVENUE
35	<a href="#">WP(C)/2700/2024</a> FIXED	NAVAJYOTI SARMA <b>Versus</b> UNION OF INDIA AND 9 ORS	MR. K P PATHAK MR P R SARMA MR BHARGAV DAS	GA, ASSAM MR. R K D CHOUDHURY MR. R K D CHOUDHURY MR. R BORPUJARI(R-10) MS. RUKMINI BARUA(R-10) MS. PADMINI BARUA(R-10) DY.S.G.I. SC, PWD

**ORDERS**

36	<a href="#">WP(C)/2957/2021</a>	M/S VINAYAK LOGISTICS AND ANR <b>Versus</b> THE UNION OF INDIA AND 7 ORS	DR. ASHOK SARAF MR. A GOYAL	SC, RAILWAY
37	<a href="#">WP(C)/2266/2022</a>	SAILENDRA KUMAR SARMAH <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. P MAHANTA MS. P SAHARIA MR. P K HANDIQUE	GA, ASSAM MR R DHAR, SC, WPT & BC SC, FINANCE
38	<a href="#">WP(C)/6753/2022</a>	SANJIB CHETRY <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR B SINHA MR. B CHAKRAVARTY MR. S UPADHAY MS. A LALA	GA, ASSAM MR B C TALUKDAR (r-4,6) MR K TALUKDAR (r-4,6) MR K TALUKDAR (r-4,6) SC, REVENUE
39	<a href="#">WP(C)/1037/2024</a> FIXED	KAJALGAON WEEKLY BAZAR COMMITTEE <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. A NARZARI MS. S T BOKTH MR. S BASUMATARY	GA, ASSAM SC, BTC

**WITH**  
[I.A.\(Civil\)/925/2024](#)  
**in** WP(C)/1037/2024

THE KAJALGAON MUNICIPAL BOARD AND  
2 ORS

**Versus**

THE STATE OF ASSAM AND ORS

MR. M U MAHMUD  
MRS. M SAIKIA  
MR S ISLAM  
MS. D BORA  
MR. S. SUR  
MS. B CHETIA

GA, ASSAM  
MR. A NARZARI  
SC, BTC

40 [I.A.\(Civil\)/2574/2024](#)  
IN WP(C)/4059/2021 (D/O)  
**in** WP(C)/4059/2021

LILIMA GOGOI  
**Versus**  
THE STATE OF ASSAM AND 5 ORS.

MR. A M KHAN

GA, ASSAM  
SC, FINANCE  
SC, REVENUE

41 [WP\(C\)/3896/2024](#)  
FIXED

SAKSHI DAS AND ANR  
**Versus**  
THE STATE OF ASSAM AND 2 ORS

MS. S BHUYAN  
MR. B D KONWAR SR. ADV.  
MR J SINGH  
MS S JAIN

GA, ASSAM  
SC, REVENUE

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LEAVE NOTE OF ADVOCATES FOR 01/10/2024

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1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MR. S K SAHARIAH	10-09-2024	To	21-10-2024
3)	MS. B M CHETRI	11-09-2024	To	06-11-2024
4)	J SHARMA	17-09-2024	To	04-10-2024
5)	MR. B NATH	19-09-2024	To	02-10-2024
6)	MR A TEWARI	23-09-2024	To	03-10-2024
7)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
8)	MR A GOENKA	26-09-2024	To	04-10-2024
9)	MR R GOENKA	26-09-2024	To	04-10-2024
10)	MS. S SARMA	03-10-2024	To	21-10-2024
11)	MS A.SARMA	30-09-2024	To	05-10-2024
12)	MRS A BUJARBARUAH	30-09-2024	To	05-10-2024
13)	MR. S BANIK	30-09-2024	To	01-10-2024
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17)	MR. S SHARMA	30-09-2024	To	01-10-2024
18)	MR G BAISHYA	30-09-2024	To	04-10-2024
19)	MS. B BHUYAN	30-09-2024	To	04-10-2024
20)	MR. A K BHUYAN	28-09-2024	To	16-10-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**10:30 AM to 1:00 PM**

**2:00 PM to 4:30 PM**

**[ For Tuesday,1st October 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MRS. JUSTICE MALASRI NANDI**

**COURT NO: 18**

**[CRIMINAL BENCH]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION (BA)</b>				
1	<a href="#">Bail Appln./3006/2024</a>	SUNTU TIWARI <b>Versus</b> THE STATE OF ASSAM	MR. J PAUL MR. A PAUL	PP, ASSAM
2	<a href="#">Bail Appln./3016/2024</a>	MONOWAR HUSSAIN <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. P RAHMAN MR S ISLAM	PP, ASSAM
3	<a href="#">Bail Appln./3020/2024</a>	JOYNUDDIN <b>Versus</b> THE STATE OF ASSAM AND ANR	MR P DAS MR P PRAWAR MR Y KOTHARI MR. N KOTHARI	PP, ASSAM
4	<a href="#">Bail Appln./3021/2024</a>	ICHUB ALI <b>Versus</b> THE STATE OF ASSAM	MR. J M A CHOUDHURY MR. A B T HAQUE L TUBIN L P BORAH	PP, ASSAM
5	<a href="#">Bail Appln./3022/2024</a>	MD MOHOR ALI <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. M AHMED MD I H LASKAR	PP, ASSAM
<b>MOTION</b>				
6	<a href="#">Crl.Pet./606/2024</a> PART-HEARD, LCR 2 FILES(SCANNED COPY), FIXED	PRADIP ROY <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. M BISWAS MS. A K CHOPHI J SINGPHO A GHOSAL	PP, ASSAM
7	<a href="#">Crl.Rev.P./398/2024</a>	MONUJ PANDIT @ SRI MANUJ PANDIT <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. T J MAHANTA MS. P BHATTACHARYA MR. A BORUA MR T GOGOI	PP, ASSAM
	<b>WITH</b> <a href="#">I.A.(Crl.)/941/2024</a> <b>in</b> Crl.Rev.P./398/2024	MONUJ PANDIT @ SRI MANUJ PANDIT <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. T J MAHANTA MS. P BHATTACHARYA MR. A BORUA MR T GOGOI	PP, ASSAM
8	<a href="#">Crl.Rev.P./399/2024</a>	ASHOK MISTRY @ ASHOK MISTRI <b>Versus</b> THE STATE OF ASSAM AND ANR	L K BORAH	PP, ASSAM
9	<a href="#">Crl.Pet./1027/2024</a> B/O	RAMVIJOY KUMAR <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. A AHMED MR. M A CHOUDHURY U U KHAN MR A AHMED	PP, ASSAM

10	<b>WITH</b> <a href="#">Crl.Pet./1012/2024</a>	PRAMOD KUMAR <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. A AHMED MR. M A CHOUDHURY U U KHAN MR A AHMED	PP, ASSAM
11	<a href="#">Crl.Pet./1187/2024</a> FIXED	SMTI. SHANTI DEVI JALAN AND 2 ORS <b>Versus</b> SURESH KUMAR JALAN	MR. S ISLAM MR A HAWARI A R MONDAL	
12	<a href="#">Crl.Pet./1217/2024</a>	SAIFUL ISLAM AND 9 ORS <b>Versus</b> MAJEDA BEGUM AND ANR	MR. B CHOWDHURY	PP, ASSAM
13	<a href="#">Crl.Pet./1218/2024</a>	ARVINDER SINGH SYAN <b>Versus</b> SMT. DOLLY VERMA AND ANR	MR R CHAKRAVORTY S RABHA	PP, ASSAM
14	<a href="#">Crl.Pet./1219/2024</a>	SURMAN ALI <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. P RAHMAN MR S ISLAM	PP, ASSAM
15	<a href="#">Crl.Pet./1220/2024</a>	RITU KR NATH <b>Versus</b> THE STATE OF ASSAM AND ANR	MR B M DEKA MR. M ALAM MR F H LASKAR (2) MR. Z H BORA	PP, ASSAM
16	<a href="#">Crl.Pet./1221/2024</a>	ASHRAFUL HAQUE @ ASHRAFUL SHEIKH <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. A R SIKDAR MR. S I TALUKDAR	PP, ASSAM
17	<a href="#">AB/2543/2024</a> WITH OFFICE NOTE	UPENDRA PANDEY <b>Versus</b> THE STATE OF ASSAM	MR S RAHMAN MR S KHOUND MS. S PHUKAN	PP, ASSAM
18	<a href="#">AB/2633/2024</a>	MRINAL PATHAK <b>Versus</b> THE STATE OF ASSAM	MR. SURAJIT DAS MR A W AMAN MR SARFRAZ NAWAZ A S CHOUDHURY	PP, ASSAM
19	<a href="#">AB/2639/2024</a>	MONIRUL ISLAM AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR M Z SHAH MD P RAHMAN	PP, ASSAM
20	<a href="#">AB/2640/2024</a>	ROKIBUL HUSSAIN @ MD. ROKIBUL <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. S MUNIR MD IMRAN	PP, ASSAM
21	<a href="#">AB/2647/2024</a>	SRI DEBABRATA SENGUPTA <b>Versus</b> THE STATE OF ASSAM	MR. S MITRA MR A K BORO MR. R. RAMEEZ MR S.MITRA	PP, ASSAM

**ADMISSION**

22	<a href="#">Crl.Pet./1248/2023</a> FIXED	ABDUL KAIUM PRADHANI <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. A RAHMAN	MR. N ALAM R K (R-3) PP, ASSAM
23	<a href="#">Crl.Rev.P./257/2024</a> WITH LCR 1 FILE, B/O	RAKIB AHMED MAZUMDER <b>Versus</b> THE STATE OF ASSAM AND ANR	MR F A LASKAR MR. D H MOZUMDER	MR. A M AHMED (r-2) B DAS (r-2) MS. P. GHOSH (r-2) PP, ASSAM
24	<a href="#">Crl.A./324/2024</a>	DR SAMEDUR RAHMAN <b>Versus</b> THE STATE OF ASSAM	MR. N D BHUYAN MR P D BHUYAN MR S DUSAD MR. A. M. SIDDIQUE	PP, ASSAM

**WITH**

[I.A.\(Crl.\)/940/2024](#)  
in [Crl.A./324/2024](#)

DR SAMEDUR RAHMAN <b>Versus</b> THE STATE OF ASSAM	MR. N D BHUYAN MR. N D BHUYAN MR P D BHUYAN MR S DUSAD MR. A. M. SIDDIQUE	PP, ASSAM
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**BAIL HEARING (BA)**

25	<a href="#">Bail Appln./1781/2024</a> WITH CASE RECORD(SCANNED COPY), FIXED	ABDUL JALIL <b>Versus</b> THE STATE OF ASSAM	MRS. K DEVI MS S A KHALIFA	PP, ASSAM
26	<a href="#">Bail Appln./2356/2024</a> WITH CASE RECORD(SCANNED COPY), FIXED	PABON BARUAH <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. P J SAIKIA MS D DUTTA	PP, ASSAM

27	<a href="#">Bail Appln./2558/2024</a>	MD. HAMIDUL ISLAM <b>Versus</b> THE STATE OF ASSAM AND ANR	MS. S NAZNEEN MR. K M HASSAN	MR D K BHATTACHARYYA, AMICUS CURIAE PP, ASSAM
28	<a href="#">Bail Appln./2559/2024</a> WITH CASE RECORD(SCANNED COPY), FIXED	JITEN KARMAKAR <b>Versus</b> STATE OF ASSAM	MR. I A TALUKDAR MR. B HUSSAIN MS N.RAHMAN	PP, ASSAM
29	<a href="#">Bail Appln./2581/2024</a> WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	ANOWAR ALI <b>Versus</b> THE STATE OF ASSAM	MR. M I HUSSAIN MS. P AHMED N. UDDIN	MR. M ALI (R-2) PP, ASSAM
30	<a href="#">Bail Appln./2626/2024</a> FIXED	EKRAMUL HUSSAIN <b>Versus</b> THE STATE OF ASSAM	MR. M I HUSSAIN MS. P AHMED N. UDDIN	PP, ASSAM
31	<a href="#">Bail Appln./2627/2024</a> FIXED	DHARMENDRA DAS <b>Versus</b> THE STATE OF ASSAM	MR. M I HUSSAIN MS. P AHMED N. UDDIN	PP, ASSAM
32	<a href="#">Bail Appln./2636/2024</a> FIXED	EJAJUL HOQUE @ EJAJUL MONDAL <b>Versus</b> THE STATE OF ASSAM AND ANR	MR I HAQUE	PP, ASSAM
33	<a href="#">Bail Appln./2699/2024</a> FIXED	ANOWAR HUSSEN @ ANOWAR HUSSAIN <b>Versus</b> THE STATE OF ASSAM	MR. M KHAN MR A K DAS MS J AKTAR	PP, ASSAM
34	<a href="#">Bail Appln./2739/2024</a> WITH OFFICE NOTE, FIXED	MAHTAB ALI @ MD MATAB ALI <b>Versus</b> THE STATE OF ASSAM AND ANR	MAHIBUR RAHMAN MR AZIZUR RAHMAN MS ASFIA AHMED	PP, ASSAM
35	<a href="#">Bail Appln./2741/2024</a> FIXED	ZINNATUL ISLAM <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. S HAQUE MR. N MAHAJAN	DR. P AGARWAL, AMICUS CURIAE PP, ASSAM
36	<a href="#">Bail Appln./2754/2024</a> FIXED	MD MUJAHIRUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MR A KHANIKAR MR B DEORI	PP, ASSAM
37	<a href="#">Bail Appln./2755/2024</a> FIXED	IKRAMUL HUSSAIN AND 2 ORS <b>Versus</b> THE STATE OF ASSAM	MR S M ABDULLAH P MS F HUSSAIN MR. S RAHMAN MD R ISLAM MD IMRAN	PP, ASSAM
38	<a href="#">Bail Appln./2760/2024</a> FIXED	ENAMUL HAQUE AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM	MR S M ABDULLAH P MS F HUSSAIN MR. S RAHMAN MD R ISLAM MD IMRAN	PP, ASSAM
39	<a href="#">Bail Appln./2800/2024</a> FIXED	MANICHANDRA SINGHA <b>Versus</b> THE STATE OF ASSAM	MS. M R DEVI	PP, ASSAM
<b><u>BAIL HEARING</u></b>				
40	<a href="#">AB/1841/2024</a> FIXED	JUBEL KHAN <b>Versus</b> THE STATE OF ASSAM	TINKU SOM MR H DAS MS. U HAZARIKA MS S ISLAM	MS P DAS, Amicus Curiae(R-2) PP, ASSAM
41	<a href="#">AB/2085/2024</a> WITH OFFICE NOTE, FIXED	JUNAID HUSSAIN TAPADAR <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. I A TALUKDAR MR. B HUSSAIN MS N.RAHMAN	PP, ASSAM
42	<a href="#">AB/2427/2024</a> FIXED	KARAM ALI <b>Versus</b> THE STATE OF ASSAM	MR. R ALI MR H A AHMED MR. MUSTAFA HUSSAIN	PP, ASSAM
43	<a href="#">AB/2431/2024</a> FIXED	ZINNATUL ALI @ ZINNATUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MR. A AHMED U U KHAN MR A AHMED	PP, ASSAM
44	<a href="#">AB/2437/2024</a> WITH OFFICE NOTE, FIXED	ROFIZ UDDIN ALIAS RAFIJUDDIN <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM

**ORDERS**

45	<a href="#">Crl.Rev.P./250/2024</a>	OSMAN GONI @ OSMAN ALI AND 7 ORS <b>Versus</b> THE STATE OF ASSAM AND ANR	MRS. B GOGOI MS M BORAH	PP, ASSAM
46	<a href="#">I.A.(Crl.)/529/2024</a> WITH LCR 1 BUNDLE, FIXED in <a href="#">Crl.A./213/2014</a> <b>WITH</b> <a href="#">Crl.A./213/2014</a>	ALAKA DEVI CHAKRAVARTY AND 2 ORS <b>Versus</b> CENTRAL BUREAU INVESTIGATION  TUSHAR CHAKRAVARTY <b>Versus</b> STATE C.B.I	MR P KATAKI MRS R BEGUM  MR P KATAKI MR.A IKBAL MRS R BEGUM MD.S ALI MRS. M D BORUAH MS.M NATH MR.G BORDOLOI	SC, CBI  SC, CBI
47	<b>WITH</b> <a href="#">Crl.A./216/2014</a>	UPENDRA NATH GOGOI and ANR. <b>Versus</b> CENTRAL BUREAU OF INVESTIGATION and ANR.	MR.P KATAKI MS.R BEGUM MRS.A D LAHKAR	SC, CBI
48	<b>WITH</b> <a href="#">Crl.A./217/2014</a>	JUGAL CH. SAIKIA <b>Versus</b> CENTRAL BUREAU OF INVESTIGATION	MR.Z KAMAR MS.S CHOUDHURY	SC, CBI
49	<b>WITH</b> <a href="#">Crl.A./219/2014</a>	TILESWAR DUTTA and ANR. <b>Versus</b> CENTRAL BUREAU OF INVESTIGATION and ANR.	MS.R BEGUM MR.P KATAKEY MRS.A D LAHKAR	SC, CBI SC, CBI
50	<b>WITH</b> <a href="#">Crl.A./220/2014</a>	PALLAB BORDOLOI <b>Versus</b> CENTRAL BUREAU OF INVESTIGATION and ANR.	MR.P KATAKI MS.R BEGUM MRS.A D LAHKAR	SC, CBI
51	<a href="#">I.A.(Crl.)/851/2024</a> FIXED in <a href="#">Crl.Pet./919/2024</a> <b>WITH</b> <a href="#">Crl.Pet./919/2024</a>	PAKEEZAH AMMEN LASKAR @ KHUSHBU @ PAKEEZA AMIN LASKAR <b>Versus</b> SAHED AHMED LASKAR AND ANR	MR. K A MAZUMDER	PP, ASSAM
52	<a href="#">I.A.(Crl.)/939/2024</a> in <a href="#">CRL.A(J)/8871/2024</a> <b>WITH</b> <a href="#">CRL.A(J)/8871/2024</a> (Filing Number)	PAKEEZAH AMMEN LASKAR @ KHUSHBU @ PAKEEZA AMIN LASKAR <b>Versus</b> SAHED AHMED LASKAR AND ANR HARI LOHAR <b>Versus</b> THE STATE OF ASSAM AND ANR  HARI LOHAR <b>Versus</b> THE STATE OF ASSAM AND ANR F <b>HEARING</b>	MR. K A MAZUMDER  MRS. S KHATANIAR	MR. N H BARBHUIYA (R-1) MS. N.A. LASKAR(R-1) MS. S. DEY(R-1) PP, ASSAM PP, ASSAM
53	<a href="#">Crl.A./218/2024</a> WITH LCR 7 FILES, FIXED <b>WITH</b> <a href="#">I.A.(Crl.)/644/2024</a> in <a href="#">Crl.A./218/2024</a>	DIPANKAR KUMAR SINHA <b>Versus</b> THE STATE OF ASSAM AND ANR.  DIPANKAR KUMAR SINHA <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. R P SARMAH MR. D DOLEY MS A DEKA  MR. R P SARMAH MR. D DOLEY MS A DEKA	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 01/10/2024

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1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MR. S K SAHARIAH	10-09-2024	To	21-10-2024
3)	MS. B M CHETRI	11-09-2024	To	06-11-2024
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8)	MR A GOENKA	26-09-2024	To	04-10-2024
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18)	MR G BAISHYA	30-09-2024	To	04-10-2024
19)	MS. B BHUYAN	30-09-2024	To	04-10-2024
20)	MR. A K BHUYAN	28-09-2024	To	16-10-2024





## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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**10:30 AM to 1:00 PM**

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**[ For Tuesday,1st October 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**BEFORE:**

**HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY**

**COURT NO: 20**

**[CIVIL BENCH-IV AND V**

**THIS BENCH WILL SIT AFTER RISING OF THE  
DIVISION BENCH COMPRISING OF HONOURABLE  
MR. JUSTICE SUMAN SHYAM AND HIS LORDSHIP**

**THIS BENCH WILL TAKE UP BAIL MATTERS IMMEDIATELY  
AFTER MOTION MATTERS FOLLOWED BY ORDERS,  
ADMISSION AND HEARING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ADMISSION</b>				
1	<a href="#">WP(C)/7220/2015</a> PART-HEARD, FIXED	LEDO TEA CO. LTD. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. B SHARMA MR. S SHARMA MR. P DEKA MD. ASLAM	GA, ASSAM MR. R K TALUKDAR (r-5) MR. R K TALUKDAR, SC, NHIDC
2	<b>WITH</b> <a href="#">WP(C)/1586/2015</a>	ADHIGRAHAN KARIBA BICHARA KRISHI BHUMIR USIT MULYA DABI SANGRAM SAMITI and 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. B BANERJEE MR. A K SHARMA MS. C MOZUMDAR MS. M DEB MR. D F A AHMED MR. J LASKAR MR. A DEY	MR. S C KEYAL GA, ASSAM(R1-6) MR. R K TALUKDAR (r-8) MR. R K TALUKDAR, SC, NHIDC SC, REVENUE ASSTT. S.G.I.(R7)
3	<a href="#">Crl.Pet./276/2024</a> PART-HEARD, FIXED	AYNUL HAQUE LASKAR AND 2 ORS <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. N J DUTTA MR. M KHAN MS J AKTAR	MR. A M BARBHUIYA (R-2) MR. M PHUKAN, LD, PP, ASSAM MS. S R MAZARBHUIYA (R-2) MS. A BEGUM (R-2) S. M. ZINNA (R-2) PP, ASSAM
4	<a href="#">WP(C)/463/2015</a> FIXED	ASSAM GANDHI SMARAK NIDHI <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR.K N CHOUDHURY MR.A DHAR MRK K DAS MS.M MAHANTA	GA, ASSAM S N SARMA (r-4,5) MR P S DEKA, SC, REVENUE DEPTT. MR. N ALAM(R-4,5) MR. R BORPUJARI MR. A SARMA(R-4,5) MR. M HUSSAIN (r-4,5) MR. K KALITA (r-4,5) SC, REVENUE AND DISASTER MANAGEMENT DEPT MR. LENTSO(R-4,5) MS G SWAMI(R-4,5)

	<b>WITH</b> <a href="#">I.A.(Civil)/615/2017</a> in WP(C)/463/2015	GOPINATH NAGAR MASZID COMMITTEE RAHMANIA MASZID and ANR. <b>Versus</b> ASSAM GANDHI SMARAK NIDHI and 3 ORS	MR. N ALAM MR.S AHMED MR.S U AHMED MR.D DAS	MR.K N CHOUDHURY GA, ASSAM MR P S DEKA, SC, REVENUE DEPTT. MR.A DHAR MRK K DAS MS.M MAHANTA
5	<b>WITH</b> <a href="#">WP(C)/1236/2017</a>	GOPINATH NAGAR MASZID COMMITTEE RAHMANIA MASZID and ANR. <b>Versus</b> THE STATE OF ASSAM and 5 ORS.	S N SARMA MR.A SARMA(P -1&2) MR. N ALAM MR.K KALITA(P- 1&2) MR.S U AHMED MR.D DAS MR. M HUSSAIN MR. K KALITA MS.P KHOUND(P- 1&2) MR.S CHOWDHURY(P- 1&2) MR. F AHMED	MR.K N CHOUDHURY(R-6) GA, ASSAM MR P S DEKA, SC, REVENUE DEPTT. MR. R BORPUJARI MR.M MAHANTA(R-6) MR.A DHAR(R-6) SC, REVENUE AND DISASTER MANAGEMENT DEPT
6	<a href="#">WP(C)/3215/2017</a>	M/S. NORTH EAST TRADING CO. and ANR. <b>Versus</b> THE STATE OF ASSAM and 4 ORS.	MS.N HAWELIA MS.N GOGOI MS.N BORDOLOI MR.M L GOPE	MR.B GOGOISC, FINANCE and TAXATION.
7	<b>WITH</b> <a href="#">WP(C)/3377/2017</a>	M/S. NORTH EAST TRADING CO. and ANR. <b>Versus</b> THE STATE OF ASSAM and 4 ORS.	MS.N HAWELIA MS.N GOGOI MR.M L GOPE MS.N BORDOLOI	SC, FINANCE & TAXATION MR.B GOGOI
8	<a href="#">WP(C)/3365/2020</a>	RANJIT BORAH <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. P BORA MR. A CHETIA MS. S. TODI	GA, ASSAM
9	<b>WITH</b> <a href="#">Cont.Cas(C)/136/2021</a>	RANJIT BORAH <b>Versus</b> BISHNU KAMAL BORA AND 3 ORS	MR. P BORA MR. P DEKA MR. A CHETIA MS A P KAKOTY	MR S BHARALI MR. M DAS MR. A DAS
10	<a href="#">WP(C)/3717/2020</a>	M/S MIZORAM ISPAT INDUSTRIES <b>Versus</b> THE UNION OF INDIA AND 4 ORS.	DR. A SARAF MR. S CHETIA MR. P BARUAH MR. Z ISLAM MR. P DAS MR S J SAIKIA MR. N N DUTTA	SC, GST MR. S C KEYAL ASSTT.S.G.I. GA, MIZORAM
11	<a href="#">WP(C)/5094/2020</a> FIXED	M/S BHAURAM JODHRAJ <b>Versus</b> THE UNION OF INDIA AND 3 ORS	MR. S DEKA MS. J BORO	GA, ASSAM MS. K PHUKAN, GA, ASSAM (R-3,4) MR. S K MEDHI MR. A K DUTTA (R-1,2) ASSTT.S.G.I.
12	<a href="#">WP(C)/2939/2021</a>	M.M. CARBON PRODUCTS (P) LTD. AND ANR. <b>Versus</b> YEAST INFRASTRUCTURES PVT. LTD.	MR. D BARUAH MR. A I Ali MR A BHUYAN	MR. H. BURAGOHAIN (R-1) MS A DEVI (R-1) MS. H BORAH (R-1)
13	<a href="#">WP(C)/2842/2022</a>	AMINUL ISLAM <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. R ALI MR A S SK	GA, ASSAM
14	<a href="#">WP(C)/8250/2022</a> FIXED	DIPAK BORAH AND 3 ORS., <b>Versus</b> ASSAM PHARMACY COUNCIL AND 5 ORS.	MR R SINGHA MS S PATOWARY	SC, HEALTH
15	<b>WITH</b> <a href="#">WP(C)/5330/2023</a>	DIPAK BORAH AND 3 ORS <b>Versus</b> THE ASSAM PHARMACY COUNCIL AND 5 ORS	MR R SINGHA MS S PATOWARY	SC, HEALTH

16	<a href="#">WP(C)/2306/2023</a>	DR. HRISHIKESH DEKA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	S ALI MR. R BARUAH MR. A IKBAL MS. M NATH	GA, ASSAM MR. W SHARMA (R-4)
17	<a href="#">WP(C)/3242/2023</a>	MUMTAZ BEGUM <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. M U MONDAL MD. I H KHAN MR K ISLAM MR A ALIM SK A A AHMED MR. A W MONDAL	GA, ASSAM SC. REVENUE
18	<a href="#">WP(C)/3379/2023</a>	DILIP KR BORAH <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. P HAZARIKA P. BORAH	GA, ASSAM SC, S E C SC, FINANCE
19	<a href="#">WP(C)/3914/2023</a>	BIRESWAR BORA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. P K MAZUMDAR MR. R K MAZUMDAR	SC, WATER RESOURCE
20	<a href="#">WP(C)/4038/2023</a>	ANJUMANI HALDAR <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. M R KHANDAKAR	GA, ASSAM SC, REVENUE SC, FINANCE
21	<a href="#">WP(C)/4077/2023</a>	REJAUJL KARIM CHOUDHURY <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. S K ROY MRS. M M ROY MD K RAHMAN S MEDHI	GA, ASSAM
22	<a href="#">WP(C)/3411/2024</a>	BICRAMPORE TEA ESTATE <b>Versus</b> THE UNION OF INDIA AND 3 ORS	MS N SAIKIA R BARMAN	DY.S.G.I. SC, INDUSTRIES AND COMMERCE
23	<a href="#">WP(C)/4371/2024</a> FIXED	BERGER PAINTS INDIA LTD. <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	DR. A SARAF MR P BARUAH MR S J SAIKIA MR. N N DUTTA MR P K BORA B SARMA MR. G. DUTTATRAY	SC, FINANCE AND TAXATION
24	<a href="#">WP(C)/4375/2024</a> FIXED	BERGER PAINTS INDIA LTD. <b>Versus</b> STATE OF ASSAM AND 2 ORS.	DR. A SARAF MR P BARUAH MR S J SAIKIA MR. N N DUTTA MR P K BORA B SARMA MR. G. DUTTATRAY	SC, FINANCE AND TAXATION
25	<a href="#">WP(C)/4420/2024</a> FIXED	APEX MEDICAL SYSTEMS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. K N CHOUDHURY MR. R M DEKA MR. D J DAS MS N MAHANTA N GAUTAM	SC, HEALTH
26	<a href="#">WP(C)/4789/2024</a> FIXED, WITH WP(C)/4034/2024 (D/O)	M/S BADRI RAI AND COMPANY <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. K N CHOUDHURY MR. S P SHARMA	MR. I CHOWDHURY SR ADV(R-4) MR T DAS(R-4) R. CHAUHAN(R-4) MR R DAS(R-4) MS A CHOPHY(R-4) SC, PWD
<b>WITH</b>				
27	<a href="#">Review.Pet./170/2024</a>	TRIBENI CONSTRUCTION LTD <b>Versus</b> M/S BADRI RAI AND COMPANY AND 3 ORS	MR. I CHOWDHURY SR ADV MR T DAS R. CHAUHAN MR R DAS MS A CHOPHY	GA, ASSAM SC, PWD
<b>BAIL HEARING</b>				
28	<a href="#">AB/3286/2023</a> FIXED	DASARATH RAY @ DIPJYOTI ROY <b>Versus</b> THE STATE OF ASSAM	MR B BORA MR P S RAJA MR U ROY MS H.K.KASHYAP	PP, ASSAM

**ORDERS**

29	<a href="#">Cont.Cas(C)/589/2019</a>	KSHITISH CHANDRA KARMAKAR <b>Versus</b> SANJIB ROY AND ANR.	MR. R ALI MR. H A AHMED	MR A DASGUPTA MR S CHAKRABORTY
30	<a href="#">WP(C)/1757/2020</a>	MORICHAGAON MEEN SAMABAY SAMITI LTD. <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR D J MEDHI MRS. U BARUAH MR. U CHOUDHURY	GA, ASSAM SC, REVENUE
31	<a href="#">Cont.Cas(C)/441/2022</a>	CHANAKYA HAZOWARY <b>Versus</b> ANURAG GOEL AND ORS.	MR. R DE	MR. D SAIKIA MS. R B BORA MR. R K MUSHAHARY
32	<a href="#">WP(C)/3536/2022</a>	RITA CHHETRY <b>Versus</b> THE EMPLOYEES PROVIDENT FUND ORGANIZATION AND 3 ORS.	MR B K MISHRA MR. S ISLAM MR A HAWARI	SC, EPF
33	<a href="#">WP(C)/3971/2022</a> FIXED	SMTI. BASANTI BARMAN AND 2 ORS <b>Versus</b> THE STATE OF ASSAM AND 9 ORS	MR. U K NAIR MS. S CHAKRAVARTY MRS. P. SARMA MS S SARMA HAZARIKA MS. P CHUTIA	MR. SURAJIT DAS (R-9,10) SC, P AND R.D. MR P C GOSWAMI (R-9,10) MR. P P DAS (R-9,10) MR B DEORI, JR. GA, ASSAM (R-3 & 5)
34	<b>WITH</b> <a href="#">WP(C)/3986/2022</a>	SMTI. BASANTI BARMAN AND 2 ORS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. U K NAIR MS. S CHAKRAVARTY MRS. P. SARMA MS S SARMA HAZARIKA MS. P CHUTIA	MR. SURAJIT DAS (r-5,6) GA, ASSAM MR P C GOSWAMI (r-5,6) MR. P P DAS (r-5,6) SC, REVENUE
35	<a href="#">Review.Pet./18/2023</a> FIXED, IN CRP/23/2020 (D/O),IN CRP (I/O) 151/21 (D/O); WITH PAPER BOOK	TEZPUR BANGALI ABOTANIK NATYA SAMAJ AND 2 ORS. <b>Versus</b> MIHIR SEN AND 6 ORS.	MR. D MOZUMDER MR. S BISWAS MS D DEVI MR. D MAZUMDAR	
36	<a href="#">Cont.Cas(C)/141/2023</a>	AKOKLA PONGEN LUCKY <b>Versus</b> ALKA UPADHYAYA, I.A.S. AND 9 ORS.	MS. B S GOYAL MR. A J HAZARIKA MS. N RAJMEDHI MS. P N SUMI	MR. D NATH (R-3)
37	<a href="#">Cont.Cas(C)/609/2023</a>	BADAN CHANDRA NATH <b>Versus</b> SYEDAIN ABBASI AND 3 ORS.	MR. T DEURI MS. D SONOWAL MR D S DEKA MS A DAS MR. D KONWAR	MR R M DAS (R-2,3) MR. C SHARMA (R-2,3) D JAIN (R-2,3)
38	<a href="#">Cont.Cas(C)/657/2023</a>	GIASUDDIN AHMED <b>Versus</b> BORSING RONGPI AND 2 ORS.	MR. N AHMED MR R A AHMED	MS. R DEKA (R1,2,3) MR R M DAS (R1,2,3) MR. C SHARMA (R1,2,3) MR N RAHMAN (R1,2,3) D JAIN (R1,2,3)
39	<a href="#">WP(C)/7269/2023</a>	M/S MRIDUL KUMAR LASKAR <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. H. BURAGOHAJ MS A DEVI MS. H BORAH	SC, AGRI. DEPARTMENT
40	<a href="#">Cont.Cas(C)/192/2024</a> FIXED	JANAM BEGUM <b>Versus</b> SIMANTA KUMAR DAS	MR. J LASKAR	MR B DEURI
41	<b>WITH</b> <a href="#">Cont.Cas(C)/183/2024</a>	LAILA BEGUM LASKAR (MAZUMDER) <b>Versus</b> SIMANTA KUMAR DAS	MR. J LASKAR	MR B DEURI
42	<b>WITH</b> <a href="#">Cont.Cas(C)/185/2024</a>	SOMULA BEGUM LASKAR <b>Versus</b> SIMANTA KUMAR DAS	MR. J LASKAR	MR B DEURI
<b>HEARING</b>				
43	<a href="#">WP(C)/2842/2014</a> WITH LCR, FIXED	DR. SARIFUN NESSA <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MR.K C DEKA MR.K BHATTACHARJEE MR.J C BARMAN MS.M BHATTACHARJEE MR.D BANERJEE MR.P BORGHOJAIN	GA, ASSAM MR.A DAS MS.M BORDOLOI MR.N SARMAH MR.S DUTTA B, GOSWAMI, ADDL. AG,ASSAM MR. H.K. DAS, SC, GHC

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LEAVE NOTE OF ADVOCATES FOR 01/10/2024

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1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MR. S K SAHARIAH	10-09-2024	To	21-10-2024
3)	MS. B M CHETRI	11-09-2024	To	06-11-2024
4)	J SHARMA	17-09-2024	To	04-10-2024
5)	MR. B NATH	19-09-2024	To	02-10-2024
6)	MR A TEWARI	23-09-2024	To	03-10-2024
7)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
8)	MR A GOENKA	26-09-2024	To	04-10-2024
9)	MR R GOENKA	26-09-2024	To	04-10-2024
10)	MS. S SARMA	03-10-2024	To	21-10-2024
11)	MS A.SARMA	30-09-2024	To	05-10-2024
12)	MRS A BUJARBARUAH	30-09-2024	To	05-10-2024
13)	MR. S BANIK	30-09-2024	To	01-10-2024
14)	MRS. M CHATTERJEE	30-09-2024	To	04-10-2024
15)	MRS. U CHAKRABORTY	30-09-2024	To	04-10-2024
16)	MR. A K PURKAYASTHA	30-09-2024	To	01-10-2024
17)	MR. S SHARMA	30-09-2024	To	01-10-2024
18)	MR G BAISHYA	30-09-2024	To	04-10-2024
19)	MS. B BHUYAN	30-09-2024	To	04-10-2024
20)	MR. A K BHUYAN	28-09-2024	To	16-10-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**10:30 AM to 1:00 PM**

**2:00 PM to 4:30 PM**

**[ For Tuesday, 1st October 2024 ]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND**

**COURT NO: 21**

**[CRIMINAL BENCH]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION (BA)</b>				
1	<a href="#">Bail Appln./3010/2024</a>	SAIDEUR RAHMAN @ CHAYEDUR RAHMAN @ SAIDUR RAHMAN <b>Versus</b> THE STATE OF ASSAM	MR. A PARAMANIK P. KALITA	PP, ASSAM
2	<a href="#">Bail Appln./3011/2024</a>	NARGIS PARBIN @ NARGIS PARVIN <b>Versus</b> THE STATE OF ASSAM	MR. B U LASKAR	PP, ASSAM
3	<a href="#">Bail Appln./3012/2024</a>	NAAMAN RESHO RENGMA AND ANR <b>Versus</b> THE STATE OF ASSAM	ALHAJJ I UDDIN H M I HOQUE MR ROBIUL HOQUE	PP, ASSAM
4	<a href="#">Bail Appln./3013/2024</a>	SAMRAT ROY <b>Versus</b> STATE OF ASSAM	MS. S K NARGIS MR. M ALAM MR F H LASKAR (2) MR. Z H BORA MS N SULTANA	PP, ASSAM
5	<a href="#">Bail Appln./3015/2024</a>	ZABEL HUSSAIN @ JABEL HUSSAIN <b>Versus</b> THE STATE OF ASSAM	MR H R CHOUDHURY S. TALUKDAR A S PRODHANI K MAINUDDIN	PP, ASSAM
6	<a href="#">Bail Appln./3017/2024</a>	BABLU DAS @ HALOWA <b>Versus</b> THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
7	<a href="#">Bail Appln./3019/2024</a>	SMTI PUTULI DEKA AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM	MR. A BORUA MR T GOGOI	PP, ASSAM
<b>MOTION</b>				
8	<a href="#">AB/2419/2024</a> FIXED	SEMIMUL ISLAM <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR M HOQUE MR. A AHMED MS J BEGUM	PP, ASSAM
9	<a href="#">AB/2634/2024</a>	ABDUL SALAM LASKAR @ MONAI AND 3 ORS. <b>Versus</b> THE STATE OF ASSAM	MR. A H M R CHOUDHURY	PP, ASSAM
10	<a href="#">AB/2635/2024</a>	ANIL KUMAR NARZARY <b>Versus</b> THE STATE OF ASSAM AND ANR	J U AHMED MR. R K MUSHAHARY MR S A REEYAZ	PP, ASSAM

11	<a href="#">AB/2642/2024</a>	INZADUR RAHMAN <b>Versus</b> THE STATE OF ASSAM	MR. M A I HUSSAIN N ISLAM	PP, ASSAM
12	<a href="#">AB/2646/2024</a>	RAJGURMEET SINGH <b>Versus</b> THE STATE OF ASSAM	MR S M ABDULLAH P MS F HUSSAIN MR. S RAHMAN MD R ISLAM MD IMRAN	PP, ASSAM
13	<a href="#">AB/2649/2024</a>	ALA UDDIN AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. A S TAPADER MR M AHMED	PP, ASSAM
14	<a href="#">AB/2652/2024</a>	MUKSADUL RAHMAN @MAKSIDUL RAHMAN <b>Versus</b> THE STATE OF ASSAM	MR B M DEKA MR R.AHMED	PP, ASSAM
<b><u>ADMISSION</u></b>				
15	<a href="#">Crl.Pet./312/2024</a> WITH LCR 1 FILE(SCANNED COPY), FIXED  <b>WITH</b> <a href="#">I.A.(Crl.)/628/2024</a> <b>in</b> Crl.Pet./312/2024	SMT RUMI BORA <b>Versus</b> M/S THE GENERAL FIBER DEALERS PVT LTD AND ANR (H)	MR. R A CHOUDHURY	MR. A K SAHEWALLA.(R-1) MR. W SHARMA.(R-1) MR D GOSWAMI.(R-1) PP, ASSAM
		M/S THE GENERAL FIBER DEALERS PVT LTD AND ANR <b>Versus</b> SMT RUMI BORA	MR. A K SAHEWALLA MR. W SHARMA.(R-1)	PP, ASSAM
16	<a href="#">Crl.Pet./848/2024</a> FIXED	CANARA BANK <b>Versus</b> THE STATE OF ASSAM	MR. M SHARMA MRS. S ISLAM MS. S YASMIN MR R KALITA	PP, ASSAM
17	<a href="#">Crl.Pet./1085/2024</a> WITH LCR 2 FILES(SCANNED COPY), FIXED	MD MAMUD ALI @ MD. MAHAMMAD ALI <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. J AHMED MS A HUSSAIN R BEGUM	MS N HASSAN (AS LEGAL- AID-COUNSEL FOR R-2) PP, ASSAM
<b><u>BAIL HEARING (BA)</u></b>				
18	<a href="#">Bail Appln./955/2024</a> WITH CASE RECORD(SCANNED COPY), FIXED	ABDUL HASIM <b>Versus</b> THE STATE OF ASSAM	A RAHMAN MR. S. SUR	PP, ASSAM
19	<a href="#">Bail Appln./1028/2024</a> WITH CASE RECORD(SCANNED COPY), FIXED	MD. NAUSED ALI @ NASHWED ALI <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. R Deka S I AKAND	PP, ASSAM
20	<a href="#">Bail Appln./2281/2024</a> WITH CASE RECORD(SCANNED COPY), FIXED	RANJIT SINGH <b>Versus</b> THE UNION OF INDIA	MR. U K BARMAN MR H ALI MR. M MALAKAR MR. R KONWAR MS B KOUSHIK	SC, NCB
21	<a href="#">Bail Appln./2378/2024</a> WITH CASE RECORD(SCANNED COPY), FIXED	ABDUL KADIR LASKAR <b>Versus</b> THE STATE OF ASSAM	MR. A AHMED MR. M A CHOUDHURY U U KHAN MR A AHMED	PP, ASSAM
22	<a href="#">Bail Appln./2380/2024</a> WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	MD. NURUL HUDA <b>Versus</b> THE STATE OF ASSAM AND ANR	MR A DEKA	PP, ASSAM
23	<a href="#">Bail Appln./2446/2024</a> WITH CASE RECORD(SCANNED COPY), FIXED	DULU MIRDHA <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. P D NAIR MR G ALAM MR. H ROHMAN MR S R A NASER	PP, ASSAM
24	<a href="#">Bail Appln./2545/2024</a> FIXED	FARUD ALI <b>Versus</b> THE STATE OF ASSAM AND ANR.	MRS. S KHATANIAR MS. B SAIKIA A R AHMED K HUSSAIN	PP, ASSAM
25	<a href="#">Bail Appln./2615/2024</a> WITH OFFICE NOTE, FIXED	EBADUL ISLAM <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. P D NAIR MR G ALAM MR. H ROHMAN MR S R A NASER	S. TALUKDAR(R-2) A S PRODhani (R-2) PP, ASSAM K MAINUDDIN(R-2)
26	<a href="#">Bail Appln./2649/2024</a> WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	NUR ALOM @ MANGLU <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. S AHMED MS. M. KHATUN MS N AKTAR	PP, ASSAM

27	<a href="#">Bail Appln./2763/2024</a> FIXED	MD FAIZUDDIN AHMED @ PINKU <b>Versus</b> THE STATE OF ASSAM	MR A SHARMA	PP, ASSAM
28	<a href="#">Bail Appln./2817/2024</a> FIXED	ABDUL HIE <b>Versus</b> THE STATE OF ASSAM	MR. R ALI MR H A AHMED MR. MUSTAFA HUSSAIN	PP, ASSAM
29	<a href="#">Bail Appln./2831/2024</a> WITH OFFICE NOTE, FIXED	BODIAT ZAMAL AND 2 ORS <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. SURAJIT DAS MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ SAMIM RAHMAN ASIF E HUSSAIN	PP, ASSAM
30	<a href="#">Bail Appln./2836/2024</a> WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	ASHIKUR RAHMAN @ ASHIKUL HOQUE <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR M CHOUDHURY MR. M MONDAL	PP, ASSAM
31	<a href="#">Bail Appln./2864/2024</a> FIXED	ANUP HALOI @ MINTU <b>Versus</b> THE STATE OF ASSAM	MR. A BARUAH MR. J P MORE	PP, ASSAM
32	<a href="#">Bail Appln./2874/2024</a> FIXED	NILOTPAL CHOUDHURY <b>Versus</b> THE STATE OF ASSAM	MR. D MAZUMDAR MR. K KASHYAP MS. J SAIKIA	PP, ASSAM
<b>BAIL HEARING</b>				
33	<a href="#">AB/729/2024</a> FIXED	MONOWARA BEGUM AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR. A K SHARMA MRS. N DEKA	PP, ASSAM
34	<b>WITH</b> <a href="#">AB/314/2024</a>	MONOWARA BEGUM AND 4 ORS. <b>Versus</b> THE STATE OF ASSAM	MR. A K SHARMA MRS. N DEKA	PP, ASSAM
35	<a href="#">AB/1569/2024</a> FIXED	ANANDA CH. SHILL @ ANANDA SHILL <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. A AHMED MR. M A CHOUDHURY U U KHAN MR A AHMED	MR. U CHOUDHURY, Legal aid counsel, (R-2) PP, ASSAM
36	<a href="#">AB/1606/2024</a> FIXED	IKRAM HUSSAIN <b>Versus</b> STATE OF ASSAM	MS. T SOM MR H DAS MS. U HAZARIKA	PP, ASSAM
37	<a href="#">AB/1737/2024</a> FIXED	MD. SIRAJUL HAQUE @ MD. SIRAJUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MR G PHUKAN MS A GOGOI	PP, ASSAM
38	<a href="#">AB/1875/2024</a> FIXED	KUMAR UDDIN <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. M A MONDAL MR. A ISLAM	PP, ASSAM
39	<a href="#">AB/2131/2024</a> WITH OFFICE NOTE, FIXED	MOKHLES ALI <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR B M DEKA MS. S SARMAH MR R.AHMED	PP, ASSAM
40	<a href="#">AB/2256/2024</a> WITH OFFICE NOTE, FIXED	SAMIDUL ISLAM AND ANR <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. P RAHMAN MR S ISLAM	PP, ASSAM
41	<a href="#">AB/2291/2024</a> FIXED	LATIFUR RAHMAN <b>Versus</b> THE STATE OF ASSAM	MR N J DAS MR S.K. KASHYAP	PP, ASSAM
42	<a href="#">AB/2306/2024</a> FIXED	DBIJEN BORA <b>Versus</b> THE STATE OF ASSAM	MR. S N TAMULI MS. A BEGUM	PP, ASSAM
43	<a href="#">AB/2307/2024</a> FIXED	AMIR ALI <b>Versus</b> THE STATE OF ASSAM	MR. S N TAMULI MS. P K ZANNAT MS. A BEGUM MS P DEKA	PP, ASSAM
44	<a href="#">AB/2312/2024</a> FIXED	SMTI SANGEETA TALUKDAR <b>Versus</b> STATE OF ASSAM	MR. S MITRA MR A K BORO MR. R. RAMEEZ MR S.MITRA	PP, ASSAM
45	<a href="#">AB/2339/2024</a> WITH OFFICE NOTE, FIXED	HANIF ALI <b>Versus</b> THE STATE OF ASSAM AND ANR	MR S RAHMAN MR S KHOUND MS. S PHUKAN MS L MISHRA	PP, ASSAM



46	<a href="#">AB/2495/2024</a> FIXED	DHIRAJ RAJBONGSHI AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. N UDDIN MR. M ISLAM MD A ISLAM MR S K CHHETRY	PP, ASSAM
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**ORDERS**

47	<a href="#">Crl.Pet./1115/2024</a> FIXED	GANNON DUNKERLEY AND CO LTD AND 5 ORS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR D TALUKDAR MR P CHOUDHURY MS B GOSWAMI MS P SAIKIA	PP, ASSAM
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48	<a href="#">Crl.Pet./1116/2024</a> FIXED	GANNON DUNKERLEY AND CO LTD AND 5 ORS <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR D TALUKDAR MR P CHOUDHURY MS B GOSWAMI MS P SAIKIA	PP, ASSAM
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**HEARING**

49	<a href="#">Crl.Rev.P./206/2023</a> (AT 2:00 PM), WITH LCR 2 FILES(SCANNED COPY), PART- HEARD, FIXED	DHAN SINGH <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR A H SARKAR	PP, ASSAM
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50	<b>WITH</b> <a href="#">Bail Appln./3353/2023</a>	DHAN SINGH <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR A H SARKAR	PP, ASSAM SC, CBI
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51	<a href="#">Crl.Rev.P./573/2023</a> WITH LCR 2 FILES(SCANNED COPY), FIXED	ANGSHUMAN KUMAR BORDOLOI <b>Versus</b> PAPORI CHOUDHURY BORDOLOI	MR S DEKA MR P P MEDHI MRS H CHAKRABORTY MR B SINHA MR G BARGAYARY	MR D K BORDOLOI
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LEAVE NOTE OF ADVOCATES FOR 01/10/2024

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1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MR. S K SAHARIAH	10-09-2024	To	21-10-2024
3)	MS. B M CHETRI	11-09-2024	To	06-11-2024
4)	J SHARMA	17-09-2024	To	04-10-2024
5)	MR. B NATH	19-09-2024	To	02-10-2024
6)	MR A TEWARI	23-09-2024	To	03-10-2024
7)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
8)	MR A GOENKA	26-09-2024	To	04-10-2024
9)	MR R GOENKA	26-09-2024	To	04-10-2024
10)	MS. S SARMA	03-10-2024	To	21-10-2024
11)	MS A.SARMA	30-09-2024	To	05-10-2024
12)	MRS A BUJARBARUAH	30-09-2024	To	05-10-2024
13)	MR. S BANIK	30-09-2024	To	01-10-2024
14)	MRS. M CHATTERJEE	30-09-2024	To	04-10-2024
15)	MRS. U CHAKRABORTY	30-09-2024	To	04-10-2024
16)	MR. A K PURKAYASTHA	30-09-2024	To	01-10-2024
17)	MR. S SHARMA	30-09-2024	To	01-10-2024
18)	MR G BAISHYA	30-09-2024	To	04-10-2024
19)	MS. B BHUYAN	30-09-2024	To	04-10-2024
20)	MR. A K BHUYAN	28-09-2024	To	16-10-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**10:30 AM to 1:00 PM**

**2:00 PM to 4:30 PM**

**[ For Tuesday,1st October 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**BEFORE:**

**HONOURABLE MRS. JUSTICE MITALI THAKURIA**

**COURT NO: 22**

**[THIS BENCH WILL SIT AFTER RISING OF SPECIAL  
DIVISION BENCH, IF TIME PERMITS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION (BA)</b>				
1	<a href="#">Bail Appln./2472/2024</a> WITH OFFICE NOTE	PANKAJ KUMAR <b>Versus</b> THE STATE OF ASSAM	MR. A BHATTACHARYA MS. K MALAKAR MR. A BHATTACHARJEE MR S PAUL	PP, ASSAM
2	<a href="#">Bail Appln./2978/2024</a>	SULEMAN ALI AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. M A I HUSSAIN MR. NOOR KUTUB ALAM N ISLAM	PP, ASSAM
<b>BAIL HEARING (BA)</b>				
3	<a href="#">Bail Appln./695/2024</a> WITH CASE RECORD(SCANNED COPY), OFFICE NOTE	KAZI ALAUDDIN <b>Versus</b> THE STATE OF ASSAM	MR. L R MAZUMDER MR. A ISLAM	PP, ASSAM
4	<a href="#">Bail Appln./2806/2024</a> FIXED	HASHM ALI PARAMANIK @ HASHEM ALI PRAMANIK <b>Versus</b> THE STATE OF ASSAM	MD. A HUSSAIN MR. T ISLAM	PP, ASSAM
<b>BAIL HEARING</b>				
5	<a href="#">AB/829/2024</a>	SANIDUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MR F HAQUE MR. S K M ALOMGIR MR A ISLAM	PP, ASSAM
6	<a href="#">AB/1150/2024</a>	HAFIZUR RAHMAN <b>Versus</b> THE STATE OF ASSAM	MR. S C BISWAS MS A DAS MS A BORAH MS. J GHOSH MS. R DEVI	PP, ASSAM
7	<a href="#">AB/1600/2024</a> FIXED	RAJU DAS <b>Versus</b> THE STATE OF ASSAM	MR. N J DUTTA MR. K D SARMA MR A BASUMATARY	PP, ASSAM
8	<a href="#">AB/1915/2024</a> FIXED	JAHANGIR HUSSAIN <b>Versus</b> THE STATE OF ASSAM	MR. A GOYAL	PP, ASSAM
9	<a href="#">AB/1930/2024</a> FIXED	MD MONOWAR ALI <b>Versus</b> THE STATE OF ASSAM	MR. M KALITA MR. N M DAS MR. J HATIMURIA	PP, ASSAM
10	<a href="#">AB/2149/2024</a> FIXED	JABIR HUSSAIN <b>Versus</b> THE STATE OF ASSAM	MR. M U MAHMUD MR S H MAHMUD MS. D BORA MS. B CHETIA	PP, ASSAM

11 [AB/2344/2024](#)  
FIXED

HALAL ALI  
**Versus**  
THE STATE OF ASSAM

MR. P K ROYCHOUDHURY PP, ASSAM  
MR. N G KUNDU  
MR G DEKA

**ORDERS**

12 [I.A.\(CrI.\)/898/2024](#)  
BA 1992/2024(D/O)  
in Bail Appln./1992/2024

DINDAYAL CHAUBEY  
**Versus**  
THE STATE OF ASSAM

MS. P BORAH SC, EXCISE DEPTT.

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LEAVE NOTE OF ADVOCATES FOR 01/10/2024

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1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MR. S K SAHARIAH	10-09-2024	To	21-10-2024
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**[ For Tuesday, 1st October 2024 ]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE MRIDUL KUMAR KALITA**

**COURT NO: 24**

**[CIVIL BENCH-I]**

**THIS BENCH WILL TAKE UP BAIL MATTERS IMMEDIATELY  
AFTER MOTION MATTERS FOLLOWED BY ORDERS,  
ADMISSION AND HEARING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
1	<a href="#">CRP(IO)/395/2024</a>	M/S CANDIDA ENTERPRISE AND 4 ORS <b>Versus</b> PARTHA SARATHI BANERJEE AND 2 ORS	MR H DAS MR. P GOGOI	
2	<a href="#">CRP(IO)/396/2024</a> CAVT. NO.07232/024,	SURBHA JYOTI BORA @ SUVRA JYOTI BORA <b>Versus</b> BINAY BIKASH BORA AND 2 ORS	MR. N BHARALI MR. N CHOUDHURY MR. B D DEKA MR. M DAS MR A BHATRA MR A DEKA	MR. S SHARMA FOR CAVEATOR
3	<a href="#">CRP(IO)/397/2024</a>	M/S SUBHAM BUILDWELL <b>Versus</b> PARTHA SARATHI BANERJEE AND 5 ORS	MR. P HAZARIKA MR. H S BORAH	
<b>ORDER (STAY VACATING)</b>				
4	<a href="#">I.A.(Civil)/3099/2024</a> in <a href="#">CRP(IO)/83/2024</a>	THE LABOUR COMMISSIONER CUM REGISTRAR OF TRADE UNIONS ASSAM <b>Versus</b> CHEMISTS AND DRUGGISTS ASSOCIATION OF ASSAM	MR S CHAKRABORTY	MR A BHATRA
	<b>WITH</b> <a href="#">CRP(IO)/83/2024</a>	CHEMISTS AND DRUGGISTS ASSOCIATION OF ASSAM <b>Versus</b> THE LABOUR COMMISSIONER CUM REGISTRAR OF TRADE UNIONS ASSAM	MR. B D DEKA MR. M DAS N CHAUDHURY MR A BHATRA MR A DEKA	MR S CHAKRABORTY MR. P HAZARIKA MS K PHUKAN MR D DAS MR B P SARMAH
<b>ADMISSION</b>				
5	<a href="#">CRP/18/2024</a> PART-HEARD, WITH LCR, FIXED	DEBANANDA PATGIRI AND 2 ORS. <b>Versus</b> CHAKRAPANI PATGIRI	MR J KAKATI MR. K D CHETRI MS R BARUAH	MR H DAS
6	<a href="#">Mat.App./28/2024</a> FIXED	XXXXXXX <b>Versus</b> XXXXXXX	MS. S BHUYAN MR. B D KONWAR SR. ADV. MR H AGARWAL MR J SINGH H BAISHYA MS M ZOMUANPUII MS S JAIN	MS. P BHATTACHARYA MR. A BORUA MR T GOGOI

	<b>WITH</b> <a href="#">I.A.(Civil)/2400/2024</a> in Mat.App./28/2024	XXXXXXX <b>Versus</b> XXXXXXX	MS. S BHUYAN MR. B D KONWAR SR. ADV. MR H AGARWAL MR J SINGH H BAISHYA MS M ZOMUANPUII MS S JAIN	MS. P BHATTACHARYA MR. A BORUA MR T GOGOI
7	<a href="#">Tr.P.(C)/61/2024</a>	GAYATRI MAHANTA <b>Versus</b> JAYANTA MADHAB MAHANTA	MR Z ALAM MS. S NAZNEEN MR. S K DAHAL R ISLAM	MS A KALITA
8	<a href="#">CRP(IO)/218/2024</a> FIXED	PARTHA BAIDYA <b>Versus</b> DIPALI DAS BAIDYA	MR G N SAHEWALLA MS. S. TODI MR H K SARMA MS T J SAHEWALLA MS K BHATTACHARYYA MS K SARMA	
9	<a href="#">MACApp./332/2024</a>	SRI SANWARMAL SWAMI <b>Versus</b> THE ORIENTAL INSURANCE COMPANY LTD. AND 4 ORS	MR. S R GOGOI MR H BARUAH	
	<b>WITH</b> <a href="#">I.A.(Civil)/1990/2024</a> in MACApp./332/2024	SRI SANWARMAL SWAMI <b>Versus</b> THE ORIENTAL INSURANCE COMPANY LTD. AND 4 ORS	MR. S R GOGOI MR H BARUAH	
10	<a href="#">MACApp./338/2024</a>	THE ORIENTAL INSURANCE CO. LTD., <b>Versus</b> SMT. KAMALA RAJKUMARI AND 4 ORS.	MR. S K GOSWAMI MS P SARMA MR R SHARMA	MS. D J BORAH (R1) N. LOHE (R1) E. YANTHAN (R1)
	<b>WITH</b> <a href="#">I.A.(Civil)/2030/2024</a> in MACApp./338/2024	THE ORIENTAL INSURANCE CO. LTD., <b>Versus</b> SMT. KAMALA RAJKUMARI AND 4 ORS.	MR. S K GOSWAMI MS P SARMA MR R SHARMA	MS. D J BORAH (R1) N. LOHE (R1) E. YANTHAN (R1)
11	<a href="#">MACApp./433/2024</a>	THE ORIENTAL INSURANCE CO. LTD <b>Versus</b> ASHIMA SAHI AND 3 ORS E	MR. S K GOSWAMI MR. R SHARMA	
	<b>WITH</b> <a href="#">I.A.(Civil)/2597/2024</a> in MACApp./433/2024	THE ORIENTAL INSURANCE CO. LTD <b>Versus</b> ASHIMA SAHI AND 3 ORS E	MR. S K GOSWAMI MR. R SHARMA	
12	<a href="#">MACApp./482/2024</a>	CHOLAMANDALAM MS GENERAL INSURANCE COMPANY LTD. <b>Versus</b> RALDOKUNG HMAR AND 5 ORS. H	MR T KALITA MR. A KAKATI	
	<b>WITH</b> <a href="#">I.A.(Civil)/2826/2024</a> in MACApp./482/2024	CHOLAMANDALAM MS GENERAL INSURANCE COMPANY LTD. <b>Versus</b> RALDOKUNG HMAR AND 5 ORS. H	MR T KALITA MR. A KAKATI	
13	<a href="#">MACApp./484/2024</a>	THE ORIENTAL INSURANCE CO. LTD. <b>Versus</b> DAYABATI ROY AND 4 ORS. B	MR. S K GOSWAMI MR. R SHARMA	
	<b>WITH</b> <a href="#">I.A.(Civil)/2833/2024</a> in MACApp./484/2024	THE ORIENTAL INSURANCE CO. LTD. <b>Versus</b> DAYABATI ROY AND 4 ORS. B	MR. S K GOSWAMI MR. R SHARMA	
14	<a href="#">MACApp./494/2024</a>	SMTI. SEPTEMI SANGMA <b>Versus</b> UNITED INDIA INSURANCE CO. LTD AND ANR	MR. A BARUAH MR. J P MORE	
15	<a href="#">MACApp./526/2024</a>	MOFIDUL HOQUE PORAMANIK AND ANR <b>Versus</b> UNITED INDIA INSURANCE COMPAN LTD AND 3 ORS	MR M AHMED MR. M R KHANDAKAR A. K. KANU	

16	<a href="#">MACApp./527/2024</a>	AIMONI DEKA AND 4 ORS <b>Versus</b> UNITED INDIA INSURANCE CO LTD AND ANR	MR. A R AGARWALA MR ADITYA AGARWALA	
17	<a href="#">MACApp./528/2024</a>	THE ORIENTAL INSURANCE CO LTD <b>Versus</b> PINKY DEKA AND 4 ORS	MR. S K GOSWAMI MR. R SHARMA	
	<b>WITH</b> <a href="#">I.A.(Civil)/3102/2024</a> <b>in</b> MACApp./528/2024	THE ORIENTAL INSURANCE CO LTD <b>Versus</b> PINKY DEKA AND 4 ORS	MR. S K GOSWAMI MR. R SHARMA	
18	<a href="#">MACApp./529/2024</a>	PADUMI DAS <b>Versus</b> NATIONAL INSURANCE COMPANY LTD AND 2 ORS	A G CHOUDHURY	
19	<a href="#">MACApp./530/2024</a>	UNITED INDIA INSURANCE COMPANY LTD <b>Versus</b> MONORA KHATUN @ MONOWARA KHATUN	MR T KALITA J KOTOKY MR. A KAKATI	
	<b>WITH</b> <a href="#">I.A.(Civil)/3103/2024</a> <b>in</b> MACApp./530/2024	UNITED INDIA INSURANCE COMPANY LTD <b>Versus</b> MONORA KHATUN @ MONOWARA KHATUN	MR T KALITA J KOTOKY MR. A KAKATI	
<b><u>BAIL HEARING (BA)</u></b>				
20	<a href="#">Bail Appln./2306/2024</a> (AT 2:00 PM), WITH CASE RECORD(SCANNED COPY), FIXED	MD SHUHUD AHMED LASKAR <b>Versus</b> N.C.B.	MS. S K NARGIS MS S BEGUM MS N SULTANA	SC, NCB
	<b>WITH</b> <a href="#">Bail Appln./2229/2024</a>	ATAUR RAHMAN @ ATHWAR RAHMAN <b>Versus</b> UNION OF INDIA	MS. S K NARGIS MS S BEGUM MS N SULTANA	SC, NCB
22	<a href="#">Bail Appln./2554/2024</a> (AT 2:00 PM), WITH CASE RECORD(SCANNED COPY), FIXED	MITHILESH KUMAR <b>Versus</b> UNION OF INDIA	MS. S K NARGIS MS S BEGUM MS N SULTANA	SC, NCB
<b><u>BAIL HEARING</u></b>				
23	<a href="#">AB/1770/2024</a> FIXED.	GAYATRI SONOWAL <b>Versus</b> THE STATE OF ASSAM	MR S BORTHAKUR MR. N SARKAR MR P K BASU MR A BANERJEE	PP, ASSAM
<b><u>FOR HEARING U/O XLI RULE II C.P.C.</u></b>				
24	<a href="#">RSA/183/2024</a> CAVT. NO.07022/024,	PRAN GOPAL DAS GUPTA @ PRABIR DAS GUPTA AND 6 ORS <b>Versus</b> GOVINDRA CHANDRA PAUL	MR. D MOZUMDER MR. S BISWAS MS. S NATH	MR N A MAZARBHUIYA FOR CAVEATOR
	<b>WITH</b> <a href="#">I.A.(Civil)/3101/2024</a> <b>in</b> RSA/183/2024	PRAN GOPAL DAS GUPTA @ PRABIR DAS GUPTA AND 6 ORS <b>Versus</b> GOVINDRA CHANDRA PAUL	MR. D MOZUMDER MR. S BISWAS MS. S NATH	MR N A MAZARBHUIYA FOR CAVEATOR
<b><u>ORDERS</u></b>				
25	<a href="#">RSA/183/2022</a> WITH LCR, B/O	KHANIKA TEA ESTATE PVT. LTD. AND ANR. <b>Versus</b> SRI SRIDAKHINPAT SATRA AND ANR.	MR Z MUKIT MR. A SATTAR MR. A SARMA MR. LENTSO	MR. S C KEYAL(R-1,2) MS. R DEKA MR. S S GOSWAMI MR. P G BHAGAWATI MS. K VERMA(R-1,2) FOR CAVEATOR
	<b>WITH</b> <a href="#">I.A.(Civil)/3642/2022</a> <b>in</b> RSA/183/2022	KHANIKA TEA ESTATE PVT. LTD. AND ANR. <b>Versus</b> SRI SRIDAKHINPAT SATRA AND ANR.	MR Z MUKIT MR. A SATTAR MR. A SARMA MR. LENTSO	

26	<a href="#">Arb.A./1/2024</a> WITH LCR	NUMALIGARH REFINERY LTD <b>Versus</b> M/S K K ENTERPRISE	MR. S S ROY MR J ROY	MR. B D DEKA MR. A I ALI N CHAUDHURY MR A DEKA
27	<a href="#">FAO/6/2024</a> CAVT. NO.12922/023,	CHIRANJEEB SARMA ROY <b>Versus</b> SUDHA DUGAR	MR. S P ROY MR. S P CHOUDHURY MS. K AGARWAL DR. B. C. BORAH MR B YADAV MS RICH A JHA	MS. K YADAV MR R K MOUR FOR CAVEATOR
	<b>WITH</b> <a href="#">I.A.(Civil)/119/2024</a> in <a href="#">FAO/6/2024</a>	CHIRANJEEB SARMA ROY <b>Versus</b> SUDHA DUGAR	MR. S P CHOUDHURY DR. B. C. BORAH	MR R K MOUR FOR CAVEATOR
28	<a href="#">Tr.P.(C)./72/2024</a>	RUNUMI NATH <b>Versus</b> GAUTAM SAIKIA	MR. D HAZARIKA MR. R PHUKAN MR. S J SARMAH C M DEKA	MRS M D CHOWDHURY MR N BARUAH
29	<a href="#">I.A.(Civil)/264/2024</a> in <a href="#">MACApp./977/2024</a>	ORIENTAL INSURANCE CO. LTD. <b>Versus</b> MONIKA DAS PAIT AND 2 ORS.	MR SISHIR DUTTA MS. M CHOUDHURY	MR. S K TALUKDAR (R-1) MS. S T BOKTH (R-1) MS. B. BANIA (R-1)
	<b>WITH</b> <a href="#">MACApp./977/2024</a> (Filing Number)	ORIENTAL INSURANCE CO. LTD <b>Versus</b> MONIKA DAS PAIT AND 2 ORS F	MS. M CHOUDHURY	
30	<a href="#">I.A.(Civil)/577/2024</a> in <a href="#">MACApp./425/2023</a>	NILAMONI DEKA <b>Versus</b> NATIONAL INSURANCE COMPANY LIMITED	MR D MONDAL	MRS. S ROY
	<b>WITH</b> <a href="#">MACApp./425/2023</a>	NATIONAL INSURANCE COMPANY LIMITED <b>Versus</b> NILAMONI DEKA AND 2 ORS.	MRS. S ROY	MR J K PARAJULI (R-2,3) MR. S K CHAKRABORTY (R- 2,3) MR D MONDAL (R1)
	<b>WITH</b> <a href="#">I.A.(Civil)/3472/2023</a> in <a href="#">MACApp./425/2023</a>	NATIONAL INSURANCE COMPANY LIMITED <b>Versus</b> NILAMONI DEKA AND 2 ORS.	MRS. S ROY	
31	<a href="#">I.A.(Civil)/1204/2024</a> WITH LCR, B/O in <a href="#">MACApp./327/2023</a>	DHARMENDRA CHOWDHURY @ BABLU <b>Versus</b> ORIENTAL INSURANCE CO. LTD. AND 2 ORS	MR. S R GOGOI MR. C SARMAH J SAIKIA	MR S DUTTA MS. M CHOUDHURY
	<b>WITH</b> <a href="#">MACApp./327/2023</a>	ORIENTAL INSURANCE CO. LTD. <b>Versus</b> DHARMENDRA CHOWDHURY @ BABLU AND 2 ORS.	MR SISHIR DUTTA MS. M CHOUDHURY MS M DAS	MR. S R GOGOI (R-1) MR. C SARMAH (R-1) J SAIKIA (R-1)
32	<a href="#">I.A.(Civil)/1451/2024</a> in <a href="#">FAO/5288/2024</a>	NASIBUR RAHMAN <b>Versus</b> MOMI ARA AHMED	MR. M R SODIAL MS S Z HAYAT	MS. S E AHMED M AHMED
	<b>WITH</b> <a href="#">FAO/5288/2024</a> (Filing Number)	NASIBUR RAHMAN <b>Versus</b> MOMI ARA AHMED	MR. M R SODIAL	
33	<a href="#">I.A.(Civil)/1655/2024</a> WITH LCR in <a href="#">RSA/203/2013</a>	ON DEATH OF AHMMAD ALI HIS LEGAL HEIRS- MD. HUSSAIN ALI AND 10 ORS. <b>Versus</b> MARJAT ALI and ORS.	MR. M K CHOUDHURY MD. M H CHOUDHURY MR M H CHOUDHURY	
	<b>WITH</b> <a href="#">RSA/203/2013</a>	ON DEATH OF AHMMAD ALI HIS LEGAL HEIRS- MD. HUSSAIN ALI SON and 10 ORS. <b>Versus</b> MARJAT ALI and 2 ORS.	MS.L N CHOUDHURY MD.M H CHOUDHURY MS.M DEORI MS.M DUWARAH MS.F AHMED MR A HAQUE	MR.R ALI MD.M Z SHAH MR.H A AHMED

	<p><b>WITH</b> <a href="#">I.A.(Civil)/1129/2024</a> in RSA/203/2013</p>	<p>ON DEATH OF AHMMAD ALI HIS LEGAL HEIRS <b>Versus</b> MARJAT ALI and 2 ORS.</p>	<p>MD. M H CHOUDHURY MRS. L N CHOUDHURY MS. M DEORI</p>	<p>MR. H A AHMED</p>
	<p><b>WITH</b> <a href="#">I.A.(Civil)/1133/2024</a></p>	<p>ON DEATH OF AHMMAD ALI HIS LEGAL HEIRS <b>Versus</b> MARJAT ALI and 2 ORS.</p>	<p>MD. M H CHOUDHURY MRS. L N CHOUDHURY MS. M DEORI</p>	<p>MR. H A AHMED</p>
34	<p><a href="#">I.A.(Civil)/1893/2024</a> in MACApp./6026/2024</p>	<p>THE ORIENTAL INSURANCE CO. LTD. <b>Versus</b> PINKU BORDOLOI AND ANR.</p>	<p>MR. S K GOSWAMI MR. R SHARMA</p>	
	<p><b>WITH</b> <a href="#">MACApp./6026/2024</a> (Filing Number)</p>	<p>THE ORIENTAL INSURANCE CO LTD <b>Versus</b> PINKU BORDOLOI AND ANR H</p>	<p>MR. S K GOSWAMI</p>	
35	<p><a href="#">I.A.(Civil)/2023/2024</a> WITH LCR in RSA/92/2016</p>	<p>ON THE DEATH OF MD MONOWAR ALI <b>Versus</b> MD ABUL HUSSAIN and 9 ORS</p>	<p>MR. S K MUKTAR</p>	<p>MR D CHOUDHURY</p>
	<p><b>WITH</b> <a href="#">RSA/92/2016</a></p>	<p>ON THE DEATH OF MD MONOWAR ALI HIS LEGAL HEIRS MD MURTAZA ALI and 7 ORS <b>Versus</b> MD ABUL HUSSAIN and 9 ORS</p>	<p>MR.B BANERJEE MS.C MOZUMDAR MR. A U CHOUDHURY MR. S ISLAM MS.M DEB MR.J LASKAR MR.A DEY MS. A KAUSHAR MR.S K MUKTAR</p>	<p>MR.A D CHOUDHURY(R- 1-9) MR.D CHOUDHURY(R- 1-9) MR. P DUTTA(R- 1-9)</p>
	<p><b>WITH</b> <a href="#">I.A.(Civil)/2025/2024</a> in RSA/92/2016</p>	<p>ON THE DEATH OF MD MONOWAR ALI <b>Versus</b> MD ABUL HUSSAIN and 9 ORS</p>	<p>MR. S K MUKTAR</p>	<p>MR. D CHOWDHURY</p>
	<p><b>WITH</b> <a href="#">I.A.(Civil)/2026/2024</a> in RSA/92/2016</p>	<p>ON THE DEATH OF MD MONOWAR ALI HIS LEGAL HEIRS MD MURTAZA ALI and 7 ORS <b>Versus</b> MD ABUL HUSSAIN and 9 ORS</p>	<p>MR. S K MUKTAR</p>	<p>MR. D CHOUDHURY</p>
	<p><b>WITH</b> <a href="#">I.A.(Civil)/2027/2024</a> in RSA/92/2016</p>	<p>ON THE DEATH OF MD MONOWAR ALI HIS LEGAL HEIRS MD MURTAZA ALI and 7 ORS <b>Versus</b> MD ABUL HUSSAIN and 9 ORS</p>	<p>MR. S K MUKTAR</p>	<p>MR. D CHOUDHURY</p>
36	<p><a href="#">I.A.(Civil)/2159/2024</a> in RSA/242/2016</p>	<p>MR DEBOJIT SAIKIA and 9 ORS <b>Versus</b> MR PRANSANT KATONI and 2 ORS</p>	<p>MR. D SARMAH S. J. SAHARIAH B. D. KAKATI</p>	<p>MR. T K BHUYAN</p>
	<p><b>WITH</b> <a href="#">RSA/242/2016</a></p>	<p>MR DEBOJIT SAIKIA and 9 ORS <b>Versus</b> MR PRANSANT KATONI and 2 ORS</p>	<p>MR.R P HAZARIKA MR. U B SARMA MR. D SARMAH S. J. SAHARIAH B. D. KAKATI</p>	<p>MR.S SARMA R-1a,1band1c MR.T K BHUYAN(R-1(a),1(b)&amp;1(c)) MR.J DEKA(R-1(a),1(b)&amp;1(c)) MR.S K DEB(R-1(a),1(b)&amp;1(c))</p>
	<p><b>WITH</b> <a href="#">I.A.(Civil)/883/2024</a> in RSA/242/2016</p>	<p>MR DEBOJIT SAIKIA and ORS <b>Versus</b> MR PRANSANT KATONI and 2 ORS</p>	<p>MR. D SARMAH S. J. SAHARIAH B. D. KAKATI</p>	
	<p><b>WITH</b> <a href="#">I.A.(Civil)/884/2024</a> in RSA/242/2016</p>	<p>MR DEBOJIT SAIKIA and ORS <b>Versus</b> MR PRANSANT KATONI and ORS</p>	<p>MR. D SARMAH S. J. SAHARIAH B. D. KAKATI</p>	
37	<p><a href="#">I.A.(Civil)/2472/2024</a> WITH LCR in RSA/329/2017</p>	<p>MUSSTT JAFURUN NESSA LASKAR <b>Versus</b> ON THE DEATH OF MABARUN NESSA</p>	<p>MS S.S.BORA</p>	<p>MR. P K DEKA MR.J H LASKAR</p>



	<b>WITH</b> <a href="#">RSA/329/2017</a>	MUSSTT JAFURUN NESSA LASKAR <b>Versus</b> MUSSTT MABARUN NESSA and 2 ORS	MR.S D PURAKAYATHA MR.U CHOUDHURY	MR.J H LASKAR MR.I H LASKAR MR.P K DEKA MR. S NEOG(R-2,3) MS. S G BARUAH(R-2,3) MR. B BORGHAIN(R-2,3) MR B SAIKIA(R-2,3) MR. S ALAM
	<b>WITH</b> <a href="#">I.A.(Civil)/2470/2024</a> in RSA/329/2017	MUSSTT JAFURUN NESSA LASKAR <b>Versus</b> ON THE DEATH OF MABARUN NESSA	MS S.S.BORA	MR.J H LASKAR MR. P K DEKA
	<b>WITH</b> <a href="#">I.A.(Civil)/2473/2024</a> in RSA/329/2017	MUSSTT JAFURUN NESSA LASKAR <b>Versus</b> ON THE DEATH OF MABARUN NESSA,	MS S.S.BORA	MR.J H LASKAR
38	<a href="#">I.A.(Civil)/2568/2024</a> in MACApp./74/2022	SITA DEVI @ BHARATI AND ORS <b>Versus</b> THE ORIENTAL INSURANCE CO. LTD	MR. A R AGARWALA MR ADITYA AGARWALA	MR. S K GOSWAMI
	<b>WITH</b> <a href="#">MACApp./74/2022</a>	THE ORIENTAL INSURANCE CO. LTD <b>Versus</b> SITA DEVI @ BHARATI AND ORS	MR. S K GOSWAMI MR. P D NAIR MR G ALAM MR. H ROHMAN MR. D NAG MR. R SHARMA	MR. T AHMED (r-1,2) MR ADITYA AGARWALA(R-1) MS S PATAR (r-1,2)
	<b>WITH</b> <a href="#">I.A.(Civil)/2056/2022</a> in MACApp./74/2022	SITA DEVI @ BHARATI AND 3 ORS. <b>Versus</b> THE ORIENTAL INSURANCE CO. LTD	MR. A R AGARWALA MR. M K ALI MS. R LAILA	
39	<a href="#">I.A.(Civil)/2796/2024</a> IN MAC.APP. 43/2022(D/O) in MACApp./43/2022	ICICI LOMBARD GENERAL INSURANCE COMPANY LTD. <b>Versus</b> KALPANA SUTRADHAR AND 6 ORS.	MR. R GOSWAMI MS. M SAIKIA	
40	<a href="#">I.A.(Civil)/2925/2024</a> WITH OFFICE NOTE, LCR FILE in RSA/245/2018	ABU TAHER ALI AND 4 ORS <b>Versus</b> (a) RAJIV ISLAM AND ORS	MR. I HUSSAIN	MR. M KHAN
	<b>WITH</b> <a href="#">RSA/245/2018</a>	ABU TAHER ALI AND 4 ORS <b>Versus</b> HOSENARA BEGUM AND 3 ORS	MR DEBA KUMAR DAS MR I HASSAN MS. P BHUYAN	MR. M KHAN MR. J RAHMAN KAKALI DEVI
41	<a href="#">I.A.(Civil)/2941/2024</a> in I.A.(Civil)/2408/2024	PRANJU GOGOI AND 2 ORS <b>Versus</b> ROMEN GOGOI AND 8 ORS	MR R SENSUA G KAUSHIK	
	<b>WITH</b> <a href="#">I.A.(Civil)/2408/2024</a>	PRANJU GOGOI AND 2 ORS <b>Versus</b> ROMEN GOGOI AND 8 ORS	MR R SENSUA G KAUSHIK A M AHMED R A LAHKAR	
42	<a href="#">FAO/5260/2024</a> (Filing Number)	PRANJU GOGOI AND 2 ORS <b>Versus</b> ROMEN GOGOI AND 8 ORS F	MR R SENSUA	
43	<a href="#">I.A.(Civil)/2969/2024</a> WITH LCR in RSA/211/2019	ON THE DEATH OF BANGSHI RABI DAS, HIS HEIRS AND LEGAL REPRESENTATIVES <b>Versus</b> AJIT SARKAR AND 5 ORS.	MR. A C SARMA MR G BHARADWAJ MR B DEORI	
	<b>WITH</b> <a href="#">RSA/211/2019</a>	SRI BANSHI RABIDAS AND 4 ORS <b>Versus</b> SRI AJIT SARKAR AND 5 ORS	MR. A C SARMA MR G BHARADWAJ MR B DEORI	
44	<a href="#">I.A.(Civil)/2992/2024</a> in RSA/86/2024	SAFIQUR RAHMAN MAZARBHUIYA <b>Versus</b> ON THE DEATH OF MD. JAMIR UDDIN, HIS LEGAL HEIRS	MS.SHOMA DASGUPTA MS SUPRIYA DASGUPTA	GA, ASSAM MR. A H ALAMGIR DY.S.G.I. MR. M AHMED SC, REVENUE

**WITH**  
[RSA/86/2024](#)

SAFIQUR RAHMAN MAZARBHUIYA  
**Versus**  
FARAS UDDIN AND 10 ORS

MR. N DHAR  
MS.SHOMA DASGUPTA  
MS SUPRIYA DASGUPTA

GA, ASSAM  
MR. A H ALAMGIR (r-1 TO  
4)  
MR. C K S BARUAH(CGC)  
MR. A S TAPADER (R-6)  
MR M AHMED (R-6)  
DY.S.G.I.  
SC, REVENUE

**WITH**  
[I.A.\(Civil\)/1610/2024](#)  
**in** RSA/86/2024

SAFIQUR RAHMAN MAZARBHUIYA  
**Versus**  
FARAS UDDIN AND 10 ORS

MR. N DHAR  
MS.SHOMA DASGUPTA  
MS SUPRIYA DASGUPTA

GA, ASSAM  
MR. C K S BARUAH (UNION  
OF INDIA)  
DY.S.G.I.  
SC, REVENUE

**HEARING**

45 [MFA/177/2017](#)  
PART-HEARD, WITH LCR, FIXED

SMTI JAYANTI DAS  
**Versus**  
THE UNION OF INDIA

MR. S CHAUHAN  
MR. M A SHEIKH  
MR.M RAHMAN  
MR.M HOSSAIN  
MR. P MAZUMDER  
MR N ALAM  
M. BORUAH

C.G.C.  
MR. B SARMA  
SC, NF RLY

46 [RFA/42/2019](#)  
WITH LCR, B/O

SRI ANIL BRAHMA @ ANIL KUMAR WARY  
**Versus**  
SMT. SABITA SAHA AND 2 ORS

MR. A C SARMA  
MR. B HALDAR  
MR G BHARADWAJ

MR. M U MAHMUD  
MR S ISLAM  
MS F N ZAMAN

47 [MACApp./168/2020](#)  
WITH LCR, FIXED

SMTI NILIMA BALA MALI AND 2 ORS  
**Versus**  
SRI RANJAN CHANDRA BRAHMA AND  
ANR

MR. T J MAHANTA  
MR. J SARMAH

MS. R D MOZUMDAR (R-2)  
MR. A K RAY(R-1)  
MR. I GOGOI(R-1)  
MS. C MOZUMDAR (R-2)  
MR. S P SHARMA  
MR. M P SARMA (R1,2)

**WITH**  
[CO/32/2021](#)  
**in** MACApp./168/2020

NATIONAL INSURANCE COMPANY  
LIMITED  
**Versus**  
NILIMA BALA MALI AND 3 ORS.

MS. R D MOZUMDAR  
MR. S P SHARMA  
MS. C MOZUMDAR

MR. A K RAY(R-4)  
MR. J SARMAH  
MR. I GOGOI(R-4)  
MISS T DAS(R-4)

**WITH**  
[CO/42/2021](#)  
**in** MACApp./168/2020

RANJAN CHANDRA BRAHMA  
**Versus**  
SMTI NILIMA BALA MALI AND 3 ORS.

MR. A K RAY

MS. R D MOZUMDAR (R-4)  
MS. C MOZUMDAR (R-4)  
MR. S P SHARMA (R-4)

**WITH**  
[I.A.\(Civil\)/2116/2024](#)  
**in** MACApp./168/2020

SRI RANJAN CHANDRA BRAHMA,  
**Versus**  
SMTI NILIMA BALA MALI AND 3 ORS

MR. A K RAY  
MR. A K RAY  
MR. I GOGOI  
MISS T DAS

J SHARMA

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LEAVE NOTE OF ADVOCATES FOR 01/10/2024

-

1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MR. S K SAHARIAH	10-09-2024	To	21-10-2024
3)	MS. B M CHETRI	11-09-2024	To	06-11-2024
4)	J SHARMA	17-09-2024	To	04-10-2024
5)	MR. B NATH	19-09-2024	To	02-10-2024
6)	MR A TEWARI	23-09-2024	To	03-10-2024
7)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
8)	MR A GOENKA	26-09-2024	To	04-10-2024
9)	MR R GOENKA	26-09-2024	To	04-10-2024
10)	MS. S SARMA	03-10-2024	To	21-10-2024
11)	MS A.SARMA	30-09-2024	To	05-10-2024
12)	MRS A BUJARBARUAH	30-09-2024	To	05-10-2024
13)	MR. S BANIK	30-09-2024	To	01-10-2024

14)	MRS. M CHATTERJEE	30-09-2024	To	04-10-2024
15)	MRS. U CHAKRABORTY	30-09-2024	To	04-10-2024
16)	MR. A K PURKAYASTHA	30-09-2024	To	01-10-2024
17)	MR. S SHARMA	30-09-2024	To	01-10-2024
18)	MR G BAISHYA	30-09-2024	To	04-10-2024
19)	MS. B BHUYAN	30-09-2024	To	04-10-2024
20)	MR. A K BHUYAN	28-09-2024	To	16-10-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**10:30 AM to 1:00 PM**

**2:00 PM to 4:30 PM**

**[ For Tuesday,1st October 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**BEFORE:**

**HONOURABLE MR. JUSTICE N. UNNI KRISHNAN NAIR**

**COURT NO: 26**

**[THIS BENCH WILL SIT AFTER RISING OF  
DIVISION BENCH-I, IF TIME PERMITS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ADMISSION</b>				
1	<a href="#">WP(C)/685/2019</a> FIXED	SEEMA RANI MOLLIK <b>Versus</b> BHARAT PETROLEUM CORPORATION LTD. 4 ORS.	MR. A J SARMA MR. P D NAIR MR G ALAM MS J KHANOM MR. H ROHMAN MR. D NAG	MR. S S ROY (R1-R4) MR. S BORTHAKUR (R1-R4)
<b>HEARING</b>				
2	<a href="#">WP(C)/2232/2023</a> BY SLIP	JADAB CHANDRA NATH <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. R MAJUMDAR MR. B CHOWDHURY MR N AHMED MS. S DEVI	SC, FOREST

LEAVE NOTE OF ADVOCATES FOR 01/10/2024

1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MR. S K SAHARIAH	10-09-2024	To	21-10-2024
3)	MS. B M CHETRI	11-09-2024	To	06-11-2024
4)	J SHARMA	17-09-2024	To	04-10-2024
5)	MR. B NATH	19-09-2024	To	02-10-2024
6)	MR A TEWARI	23-09-2024	To	03-10-2024
7)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
8)	MR A GOENKA	26-09-2024	To	04-10-2024
9)	MR R GOENKA	26-09-2024	To	04-10-2024
10)	MS. S SARMA	03-10-2024	To	21-10-2024
11)	MS A.SARMA	30-09-2024	To	05-10-2024
12)	MRS A BUJARBARUAH	30-09-2024	To	05-10-2024
13)	MR. S BANIK	30-09-2024	To	01-10-2024
14)	MRS. M CHATTERJEE	30-09-2024	To	04-10-2024
15)	MRS. U CHAKRABORTY	30-09-2024	To	04-10-2024
16)	MR. A K PURKAYASTHA	30-09-2024	To	01-10-2024
17)	MR. S SHARMA	30-09-2024	To	01-10-2024
18)	MR G BAISHYA	30-09-2024	To	04-10-2024
19)	MS. B BHUYAN	30-09-2024	To	04-10-2024





## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**10:30 AM to 1:00 PM**

**2:00 PM to 4:30 PM**

**[ For Tuesday,1st October 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE KAUSHIK GOSWAMI**

**COURT NO: 27**

**[CIVIL BENCH-III]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
1	<a href="#">WP(C)/6936/2023</a>	SMITA ROY <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. JYOTIRMOY ROY MR. R HAZARIKA MR B P SARMAH B SAHA	SC, HEALTH
2	<a href="#">WP(C)/4975/2024</a> BY SLIP	DR. KAMAL NARAYAN KALITA <b>Versus</b> THE UNION OF INDIA AND 8 ORS	MR. R MAZUMDAR MRS P RAI MS T WAPANGLA MR. R DEKA	SC, HEALTH SC, C.G.C.
3	<a href="#">WP(C)/5054/2024</a> BY SLIP	DR SAILENDRA KUMAR DEURI <b>Versus</b> THE UNION OF INDIA AND 4 ORS	MR. K N CHOUDHURY MISS. R R KAKATI	GA, ASSAM SC, L G B R I M H DY.S.G.I.
<b>ORDER NO STEPS</b>				
4	<a href="#">Cont.Cas(C)/45/2023</a>	HEM RAJ SHARMA <b>Versus</b> AJAY KUMAR BHALLA AND ANR	MS. S BORA	
<b>ADMISSION</b>				
5	<a href="#">WP(C)/3769/2024</a> PART-HEARD, BY SLIP	SAILENDRA KUMAR DEURI <b>Versus</b> THE UNION OF INDIA AND 6 ORS	MR. K N CHOUDHURY MS N MAHANTA	GA, ASSAM MR. K K PHUKAN (R-8) MR. A K DUTTA (R-7) MR. K GOGOI (R-1,5,6) DY.S.G.I.
6	<a href="#">WP(C)/2930/2017</a>	PRASANNA KUMAR SARMAH <b>Versus</b> THE STATE OF ASSAM and 5 ORS.	MR.A SARMA MR.S SARMA MS.J BORTHAKUR	SC, HEALTH
7	<a href="#">WP(C)/8512/2018</a>	SMT. SHAMINA KHATUN <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MISS. M BORAH MR. B B BORAH MS L BARUAH	B GOGOI,SC.HEALTH
8	<a href="#">WP(C)/8658/2018</a>	THE STATE TRANSPORT WORKERS ASSOCIATION <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR G UZIR MR. S M BARUAH MR. S BORDOLOI	GA, ASSAM SC, A S T C
9	<a href="#">WP(C)/1214/2019</a>	KUTAN CHANDRA NAMASUDRA <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. S CHAUHAN MS S K CHAUHAN MR. P MAJUMDAR N ALAM	SC, P H E SC, DIMA HASAO SC, FINANCE SC, HEALTH
10	<a href="#">WP(C)/1301/2019</a>	SAJANA BEGUM RAJBARBHUIYA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. JUNM LASKAR MR. A M BARBHUIYA MRS. A AHMED MS. M MEDHI	GA, ASSAM

11	<a href="#">WP(C)/1359/2019</a>	MAHUA DUTTA ROY <b>Versus</b> ASSAM POWER DISTRIBUTION COMPANY LTD. AND 6 ORS.	MR. P MAHANTA MS. P SAHARIA	GA, ASSAM SC, APDCL
12	<a href="#">WP(C)/1372/2019</a>	Y. DIGENDRA SINGHA <b>Versus</b> UNION OF INDIA AND 2 ORS.	MS. S BORA MS. N CHAKRABORTY	MR. D C BORAH (C.G.C, R1-R3) ASSTT.S.G.I.
13	<a href="#">WP(C)/2164/2019</a>	ASSAM GRAMIN VIKASH BANK EMPLOYEES ASSOCIATION <b>Versus</b> ASSAM GRAMIN VIKASH BANK AND 3 ORS.	MR A DASGUPTA MS. A S BAIDYA MS B DAS MR B DAS	MR SISHIR DUTTA (R1,R2) MR. C SHARMA (R1,R2) MR. S DUTTA (R1,R2) ASSTT.S.G.I. SC, FINANCE
14	<a href="#">WP(C)/6498/2019</a>	SHEEFA BEGUM TAPADAR <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR H R CHOUDHURY	GA, ASSAM SC, FINANCE DEPTT.
	<b>WITH</b> <a href="#">I.A.(Civil)/2094/2021</a> <b>in</b> WP(C)/6498/2019	SHEEFA BEGUM TAPADAR <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR H R CHOUDHURY	GA, ASSAM SC, FINANCE DEPTT.
15	<a href="#">WP(C)/8570/2019</a>	DIMBESWAR HALOI AND 3 ORS. <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. B K DAS MR. N DAS MR H P GUWALA	GA, ASSAM MR. S K GOSWAMI MR. N AHMED MS P SARMA MR R A AHMED SC, REVENUE
16	<a href="#">WP(C)/8964/2019</a>	PADMA KANTA BORA <b>Versus</b> FOOD CORPORATION OF INDIA AND 3 ORS.	DR. B N GOGOI MR N BARUAH	MR. P K ROY SC, F C I
17	<a href="#">WP(C)/221/2021</a>	PRAMILA BORO <b>Versus</b> THE DIRECTORATE OF PENSION AND 3 ORS	MR P KALITA MRS S GOSWAMI	GA, ASSAM MR P C GOSWAMI MR. P P DAS SC, FINANCE
18	<a href="#">WP(C)/2489/2021</a>	MD. NAZIMUDDIN AHMED <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. A GANGULY MR T CHHETRI	SC, AG SC, BTC SC, PWD
19	<a href="#">WP(C)/2512/2021</a>	BASANTA BORDOLOI <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR S BORTHAKUR MR. U K DEKA	SC, CO OP MR G BORDOLOI V SOLO MS. J BURAGOHAIN SC, APDCL
20	<a href="#">WP(C)/2542/2021</a>	PRONAY NATH AND 7 ORS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. N H LASKAR MR. T A CHOUDHURY MS A GAYARI	GA, ASSAM
21	<a href="#">WP(C)/2671/2021</a>	MORZINA KHATUN <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR A ALI MS. M KHATUN MS D DEORI	GA, ASSAM
22	<a href="#">WP(C)/2003/2022</a>	SANKARI BALA DAS AND 12 ORS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. D P CHALIHA MR M RANA MS M ROY	GA, ASSAM SC, HEALTH
23	<a href="#">WP(C)/8061/2022</a>	KAKU MONI SAIKIA AND 51 ORS. <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR K K MAHANTA (Sr. Advocate) MR. K SINGHA MR. K M MAHANTA MR S GAUTAM	GA, ASSAM SC, FINANCE
24	<a href="#">WP(C)/3286/2023</a>	MRIDUL HAZARIKA AND 3 ORS. <b>Versus</b> THE STATE OF ASSAM AND 8 ORS.	MR. I H LASKAR MR. P K DEKA MD. S ALOM MR. M S ALAM	GA, ASSAM SC, HEALTH
25	<a href="#">WP(C)/5832/2023</a>	REHANA BEGUM <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. M ISLAM	SC, AG (A AND E) GA, ASSAM MR. A R SIKDAR (R-7) MR. S I TALUKDAR (R-7) SC, FINANCE
26	<a href="#">WP(C)/6400/2023</a> FIXED	SMTI SUMITA DEB SINHA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR M CHANDA MR S NATH MR C M KIKON	SC, P AND R.D.

27	<a href="#">WP(C)/1201/2024</a>	SMTI. RIJU MONI SAIKIA DAS <b>Versus</b> THE GUWAHATI MUNICIPAL CORPORATION AND 3 ORS	MS. S KANUNGOE MS. J CHETTRY	SC, GMC
28	<a href="#">WP(C)/1817/2024</a>	REBA KANTA GOGOI <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR A BORUAH	SC, AG SC, A.H and V. DEPT. SC, FINANCE
29	<a href="#">WP(C)/2752/2024</a>	HEMAPROBHA BORA <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. M DUTTA MR. M ISLAM MS S DEV MS A KHATUN	SC, P AND R.D. GA, ASSAM SC, FINANCE
30	<a href="#">WP(C)/3505/2024</a> FIXED, WITH WP(C)/6005/2021 (D/O)	DR. AMATYA BHARADWAJ <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR SISHIR DUTTA MR D J MEDHI	SC, HIGHER EDU SC, APSC
31	<b>WITH</b> <a href="#">WP(C)/3346/2024</a>	NAMITA BORUAH AND ANR <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR S BORTHAKUR MS. P BORAH	SC, HIGHER EDU SC, APSC MR. S P CHOUDHURY(R-5) MR. K P PATHAK (R-4) MR K BISWAKARMA(R-5)
32	<b>WITH</b> <a href="#">WP(C)/3356/2024</a>	DR. PLABAN BORA AND 2 ORS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. N N B CHOUDHURY MR S BORTHAKUR MR. N SARKAR MR. A NAYAK	SC, HIGHER EDU SC, APSC MR. K P PATHAK (R-4)
33	<b>WITH</b> <a href="#">WP(C)/3475/2024</a>	NITISH BHARDWAJ <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR S BORTHAKUR MS. P BORAH	SC, HIGHER EDU SC, APSC
34	<b>WITH</b> <a href="#">WP(C)/3525/2024</a>	BISWAJIT SHYAM <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR B P BORAH MR P J DUTTA	SC, HIGHER EDU SC, APSC
<b>ORDERS</b>				
35	<a href="#">Cont.Cas(C)/437/2023</a>	MUKESH CHANDRA <b>Versus</b> LT GEN. PRADEEP CHANDRAN NAIR AND ANR	MR B SINHA MR. M HUSSAIN	MR. K K PARASAR (r-1)
36	<a href="#">Cont.Cas(C)/456/2023</a>	PALLAVI KALITA AND 3 ORS. <b>Versus</b> SMT. NIRUPAMA TALUKDAR	MR J ISLAM MR M R ISLAM	
37	<a href="#">MC/26/2024</a> IN WP(C)/2977/2019(D/O) in WP(C)/2977/2019	JOYDEV BISWAS AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MR. R MAZUMDAR MR. N I KHAN MR. S Z RAHMAN MR. S Z RAHMAN	GA, ASSAM SC, BTC SC. REVENUE
38	<a href="#">Cont.Cas(C)/303/2024</a>	SAFIKUL ISLAM <b>Versus</b> AYUSH GARG , IAS	MR. R ALI	
39	<a href="#">I.A.(Civil)/2711/2024</a> IN WP(C)/605/2012 (D/O), WP(C)/345/2020 (D/O) in WP(C)/345/2020	CONSTABLE NO. 640 AMIO RAJKHOWA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR P TALUKDAR	GA, ASSAM
	<b>WITH</b> <a href="#">MC/64/2024</a>	CONSTABLE NO. 640 AMIO RAJKHOWA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR P TALUKDAR MS A DAS	GA, ASSAM
<b>HEARING</b>				
40	<a href="#">WP(C)/5049/2022</a> CAVT. NO.08292/022, PART-HEARD, BY SLIP, AT 2:00 PM	UMESH CH. DAS AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. M K CHOUDHURY	DR G J SHARMA MR. N DEKA (R-5) MR. A CHAMUAH (R-4) MR. M GOGOI (R-5) MR S HUSSAIN (R-5) MR. S BORUA, SC, PCB, ASSAM SC, FOREST FOR CAVEATOR



41	<a href="#">WP(C)/448/2014</a> FIXED	FORCE NO. 981240609, EX CT/GD SRI JUGMAJYOTI GOGOI <b>Versus</b> THE UNION OF INDIA and 4 ORS	MR.R MAZUMDAR MR.H BEZBARUAH MS.R DUTTA MR.A KUMAR	MR.I HUSSAIN C.G.C. MR.S K MEDHI MR. S K MEDHI, CGC. SC, C.G.C.
	<b>WITH</b>			
42	<a href="#">WP(C)/672/2014</a>	EX CT/GD SRI BIPLOB BORAH <b>Versus</b> THE UNION OF INDIA and 5 ORS	MR.R MAZUMDAR MR.H BEZBARUAH MS.R DUTTA MR.A KUMAR	MR.K C ROY(R-1TO6) C.G.C. MR.S K MEDHI MR. S K MEDHI, CGC. MS.B DAS ASSTT.S.G.I.
	<b>WITH</b>			
43	<a href="#">WP(C)/7260/2017</a> FIXED	BAHAR UDDIN LASKAR <b>Versus</b> THE STATE OF ASSAM and 4 ORS.	MR.N BARUA MR.I AHMED	GA, ASSAM SC, FINANCE
	<b>WITH</b>			
44	<a href="#">WP(C)/8398/2022</a>	BAHAR UDDIN LASKAR <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR G BAISHYA MR I AHMED	GA, ASSAM SC, AG SC, FINANCE
45	<a href="#">WP(C)/2129/2020</a> B/O	FORCE NO. 045205106 CT/GD NARESH KUMAR YADAV <b>Versus</b> THE UNION OF INDIA AND 4 ORS.	MR. R MAZUMDAR MRS P RAI MR H BEZBARUA MS. P K DEVI	MR. S S ROY ASSTT.S.G.I.
46	<a href="#">WP(C)/4350/2020</a> B/O	CT/FITTER MUFIZ UDDIN <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR. R MAZUMDAR MRS P RAI MR H BEZBARUA MS. P K DEVI	MR. D C BORAH MR. S K MEDHI ASSTT.S.G.I.

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LEAVE NOTE OF ADVOCATES FOR 01/10/2024

1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MR. S K SAHARIAH	10-09-2024	To	21-10-2024
3)	MS. B M CHETRI	11-09-2024	To	06-11-2024
4)	J SHARMA	17-09-2024	To	04-10-2024
5)	MR. B NATH	19-09-2024	To	02-10-2024
6)	MR A TEWARI	23-09-2024	To	03-10-2024
7)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
8)	MR A GOENKA	26-09-2024	To	04-10-2024
9)	MR R GOENKA	26-09-2024	To	04-10-2024
10)	MS. S SARMA	03-10-2024	To	21-10-2024
11)	MS A.SARMA	30-09-2024	To	05-10-2024
12)	MRS A BUJARBARUAH	30-09-2024	To	05-10-2024
13)	MR. S BANIK	30-09-2024	To	01-10-2024
14)	MRS. M CHATTERJEE	30-09-2024	To	04-10-2024
15)	MRS. U CHAKRABORTY	30-09-2024	To	04-10-2024
16)	MR. A K PURKAYASTHA	30-09-2024	To	01-10-2024
17)	MR. S SHARMA	30-09-2024	To	01-10-2024
18)	MR G BAISHYA	30-09-2024	To	04-10-2024
19)	MS. B BHUYAN	30-09-2024	To	04-10-2024
20)	MR. A K BHUYAN	28-09-2024	To	16-10-2024